



കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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		1192 കുംഭം 9 9th Kumbham 1192	
		1938 ഫാൽഗുനം 2 2nd Phalguna 1938	

PART III

Stores Purchase

Agriculture Development and Farmers' Welfare Department

e-TENDER NOTICES

(1)

No. FQ9 (1)/A/2016-17. 3rd February 2017.

e-Tenders in two cover system are invited from competent firms for the purchase of Laboratory Equipments for the establishment of Bio-Fertiliser and Organic Manure Quality Control Laboratory, Pattambi. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>.

Tender ID—2017_AGRI_107467_1.

Tender No. with PAC—FQ9(1)/A/2016-17—` 19 Lakhs.

Document sale start date—3-2-2017.

Document sale end date and time—18-2-2017, 6 p.m.

Bid submission start date—3-2-2017.

Last date and time of receipt of e-Tender—18-2-2017, 6 p. m.

Date and time of opening of e-Tender:

Technical bid—23-2-2017, 10 a. m.

Financial bid—25-2-2017, 10 a.m.

Cost of e-Tender (online submission)—` 2,850 + 150 (VAT @ 5%)= ` 3,000.

Date up to which the rates are to remain firm for acceptance—31-3-2017.

E. M. D.—1% of quoted amount.

Security Deposit—5% of total contract amount.

Period of Supply—Within 30 days of receipt of supply order.

(2)

No. FQ9 (1)/B/2016-17. 4th February 2017.

e-Tenders in two cover system are invited from competent firms for the purchase of Laboratory Equipments for the establishment of Bio-Fertiliser and Organic Manure Quality Control Laboratory, Pattambi. The tender is to be submitted as e-tenders through https://etenders.kerala.gov.in.

Tender ID—2017_AGRI_107619_1.
Tender No. with PAC—FQ9(1)/B/2016-17—` 16.7 Lakhs.
Document sale start date and time—4-2-2017, 2 p.m.
Document sale end date and time—20-2-2017, 6 p.m.
Bid submission start date and time—4-2-2017, 2 p.m.
Last date and time of receipt of e-Tender—20-2-2017, 6 p. m.

Date and time of opening of e-Tender—
Technical bid—25-2-2017, 10 a. m.
Financial bid—27-2-2017, 10 a.m.

Cost of e-Tender (online submission)—` 2,505 + 125 (VAT @ 5%) Total = ` 2,630.

Date up to which the rates are to remain firm for acceptance—31-3-2017.

E. M. D.—1% of quoted amount.
Security Deposit—5% of total contract amount.

Period of supply—Within 30 days of receipt of supply order.

(3)

No. FQ9(1)/C/2016-17. 4th February 2017.

e-Tenders in two cover system are invited from competent firms for the purchase of Laboratory Equipments for the establishment of Bio-Fertiliser and Organic Manure Quality Control Laboratory, Pattambi. The tender is to be submitted as e-tenders through https://etenders.kerala.gov.in.

Tender ID—2017_AGRI_107710_1.
Tender No. with PAC—FQ9(1)/C/2016-17—` 19.1 Lakhs.
Document sale start date and time—4-2-2017, 4 p.m.
Document sale end date and time—20-2-2017, 6 p.m.
Bid submission start date and time—4-2-2017, 4 p.m.
Last date and time of receipt of e-Tender—20-2-2017, 6 p. m.

Date and time of opening of e-Tender—
Technical bid—25-2-2017, 11 a. m.
Financial bid—27-2-2017, 11 a.m.

Cost of e-Tender (online submission)—` 2,865 + 143 (VAT @ 5%) Total = ` 3,008.

Date upto which the rates are to remain firm for acceptance—31-3-2017.

E. M. D.—1% of quoted amount.
Security Deposit—5% of total contract amount.

Period of supply—Within 30 days of receipt of supply order.

Fertiliser Quality Control Laboratory, (Sd.)
Pattambi, Palakkad. Deputy Director of
Email : fqclptb@gmail.com Agriculture.

Animal Husbandry Department

ദർഘാസ് പരസ്യം

നമ്പർ എ/29(എ)/2017. 2017 ഫെബ്രുവരി 9.

മൃഗ സംരക്ഷണ വകുപ്പിനു കീഴിലുള്ള വിതുര അടിപ്പറമ്പ് ജേഴ്സി ഫാമിലെ (മരുതാമല പി. ഒ., പിൻ-695 551) കന്നുകാലികൾക്ക് നൽകുന്നതിന് ഭക്ഷ്യയോഗ്യമായ ഉണക്കിയ വയ്ക്കോൽ വിതരണം ഈ സാമ്പത്തിക വർഷത്തേക്ക് മാത്രം (2016-17) നടത്തുന്നതിനുവേണ്ടി (എല്ലാ ചെലവുകളും അതായത് വയ്ക്കോലിന്റെ വില, വണ്ടി വാടക, കയറ്റിറക്ക് കൂലി, ഭാരനിർണ്ണയം നടത്തുന്നതിനുള്ള ചെലവുകൾ ഉൾപ്പെടെ ചേർത്ത്) വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽനിന്നും സീൽ വച്ച മത്സരസ്വഭാവമുള്ള ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ഒരു കിലോ ഗ്രാം ഉണങ്ങിയ വയ്ക്കോൽ ഫാമിൽ എത്തിച്ച് ഇറക്കി നൽകുന്നതിനുള്ള റേറ്റാണ് ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.

അടങ്കൽ തുക —` 5,00,000.
നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില :

- അസ്സൽ —` 1,050 (നികുതി ഉൾപ്പെടെ).
പകർപ്പ് —` 525 (നികുതി ഉൾപ്പെടെ).
തപാൽ മാർഗ്ഗം —` 1,100.

ദർഘാസ് ഫോറത്തിന്റെ തപാൽവഴിയുള്ള വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—25-2-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—25-2-2017, 3 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും — 27-2-2017, ഉച്ചയ്ക്ക് 2 മണി.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുപുറത്ത് “വയ്ക്കോൽ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തേണ്ടതും, ഡെപ്യൂട്ടി ഡയറക്ടർ, ജേഴ്സിഫാമ, അടിപ്പറമ്പ്, മരുതാമല പി.ഒ.-695 551, വിതുര എന്ന വിലാസത്തിൽ 27-2-2017-ന് പകൽ 1.30-ന് മുമ്പായി ലഭിച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ നേരിട്ട് നൽകുകയോ ടി വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ദർഘാസുകൾ തപാൽ മുഖേന ലഭിക്കണമെങ്കിൽ മണിഓർഡർ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ.

ദർഘാസ് പ്രമാണത്തിന്റെ വില യാതൊരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല. 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30-ന് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറന്നുപരിശോധിക്കുന്നതും ഏറ്റവും കുറഞ്ഞ നിരക്കും ഗുണമേന്മയുള്ള ഉൽപ്പന്നം രേഖപ്പെടുത്തിയതുമായ ദർഘാസുകൾ അംഗീകരിക്കുന്നതുമാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് പ്രവർത്തി ദിവസങ്ങളിൽ ഫാ. ഓഫീസുമായി ബന്ധപ്പെടാവുന്നതാണ്. (ഫോൺ നമ്പർ 0472-2786126, ഡെപ്യൂട്ടി ഡയറക്ടർ-9447583799)

ഡെപ്യൂട്ടി ഡയറക്ടറുടെ കാര്യാലയം, (ഒപ്പ്) ജേഴ്സി ഫാം, വിതൂർ. ഡെപ്യൂട്ടി ഡയറക്ടർ.

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം
[നമ്പർ 49/2016-17]

നമ്പർ S1-7241/16/ആ.കോ. 2017 ജനുവരി 25.

തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ആശുപത്രിയിലേക്ക് കോപ്പർ പൈപ്പ് ഉപയോഗിച്ചുള്ള ഗ്യാസ് പൈപ്പ്ലൈൻ സ്ഥാപിക്കുന്നതിന് തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 3,00,000.

നിരതദ്രവ്യം— ` 3,000.

ഓരോ ദർഘാസുകളും ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ മേൽവിലാസത്തിൽ പ്രത്യേകം കവറിലാക്കി സീൽ ചെയ്ത് കവറിന് പുറത്ത് “തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ആശുപത്രിയിലേക്ക് കോപ്പർ പൈപ്പ് ഉപയോഗിച്ച് ഗ്യാസ് പൈപ്പ്ലൈൻ സ്ഥാപിക്കുന്നതിനുള്ള ടെണ്ടർ” എന്ന് രേഖപ്പെടുത്തി 25-2-2017, 3 മണിവരെ സമർപ്പിക്കാവുന്നതാണ്. 25-2-2017, 3.30 മണിക്ക് ദർഘാസുകൾ നിയമാനുസരണം തുറക്കുന്നതായിരിക്കും. യാതൊരു കാരണവശാലും ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപ്പന 24-2-2017, 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറങ്ങൾ തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയേക്കാൾ ` 50 കൂടുതൽ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാകുന്നു. ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന വില നിരക്കുകൾ ദർഘാസ് അംഗീകരിച്ച് നൽകുന്ന തീയതി മുതൽ ഒരു വർഷം വരെയുള്ള കാലയളവിനുള്ളിൽ മാറ്റം വരുത്താൻ പാടില്ലാത്തതാകുന്നു. ഒരു ദർഘാസിന്റെ വില ` 945 ആണ് (` 900 + VAT ` 45). ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില ` 473.

പുരിപ്പിച്ച ദർഘാസ് ഫോറത്തിനോടൊപ്പം രേഖപ്പെടുത്തിയ തുകയുടെ 1% തുക നിരതദ്രവ്യമായി തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റും ` 100-ന്റെ കേരള സംസ്ഥാന മുദ്രപത്രത്തിൽ രേഖപ്പെടുത്തിയ ഒരു പ്രിലിമിനറി എഗ്രിമെന്റും ഹാജരാക്കേണ്ടതാണ്. ഏതൊരു ടെണ്ടറും കാരണം കാണിക്കാതെ നിരസിക്കാനോ മാറ്റിവയ്ക്കാനോ ഉള്ള അധികാരം തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണത്താൽ 25-2-2017-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയം ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്ന് അറിയാവുന്നതാണ്.

[No. 49/2016-17]

No. S1-7241/2016/AVC. 25th January 2017.

Sealed competitive tenders are invited for the “Supply and installation of gas pipeline in the paywards of Government Ayurveda College Hospital, Thiruvananthapuram” for the year 2016-17.

Estimate Cost— ` 3,00,000.

EMD— ` 3,000.

Tenders should be superscribed “Supply and installation of Gas Pipeline in the paywards of Government Ayurveda College Hospital, Thiruvananthapuram” addressed to the Principal, Government Ayurveda College, Thiruvananthapuram. The last date of the receipt of tenders will be at 3 p. m. on 25-2-2017. The late tenders will not be accepted. The tenders will be opened at 3.30 p. m. on 25-2-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Govt. Ayurveda College, Thiruvananthapuram to obtain tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by cash remittance of ` 945 (Cost of tender form ` 900 + VAT ` 45) which is the price fixed for a form and which is not refundable under any circumstances. Tender forms are not transferable. Sale of tender forms will be closed at 3 p. m. on 24-2-2017. Cheques, Postal Orders etc. will not be accepted towards the cost of forms. Those who wish to purchase tender forms by post shall send an additional amount of ` 50 by money order to cover postal charges. Duplicate tender forms, if required will be issued at ` 473.

Intending tenderers should submit an amount of 1% of the quote amount as Earnest Money Deposit by Demand Draft in favour of the Principal, Government Ayurveda College, Thiruvananthapuram together with an agreement in Kerala Stamp Paper worth ` 100. The rate quoted shall remain firm for acceptance till one year from the date of acceptance. The Principal, Ayurveda College, Thiruvananthapuram will have powers to postpone/cancel the tender. If Government have declared 25-2-2017 as a public holiday, the tender will be opened at the same time on next working day. Further details can be had from the office during office time.

LIST OF ITEMS

Sl. No.	Items to be supplied and installed with Specifications	Quantity Required
1	Manifolder 3x3	2 Nos.
2	15" PSI	1 No.
3	Manifold valve	3 Nos.
4	Cylinder pigtail 3 feet	6 „
5	Click on	6 „
6	F type PR	12 „
7	Mini Canteen Burner	12 „
8	LPG Tube	12 „
9	DBC	1 No.
10	NRV	6 Nos.
11	Wall Clamp	60 „
12	Hose Clamp	25 „
13	Copper Pipe line	165m

Government Ayurveda College,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ സി1-4765/2016.

2017 ജനുവരി 30.

തൃപ്പൂണിത്തുറ ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ആശുപത്രിയിലെ എക്സറേ യൂണിറ്റിലേക്ക് എക്സറേ ഫിലിമുകൾ വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽനിന്നും നിർദ്ദിഷ്ട ഫോറത്തിൽ സീൽചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—09/2016-17.

സാധനത്തിന്റെ പേരും ഉദ്ദേശ വിലയും—ഗവ: ആയുർവേദ കോളേജ് ആശുപത്രിയിലെ എക്സറേ യൂണിറ്റിലേക്ക് എക്സറേ ഫിലിമുകൾ വിതരണം ചെയ്യുന്നത്. 8"×10" (C.R.)—16 പാക്കറ്റ് (150 എണ്ണം)—` 1.60 ലക്ഷം.

ദർഘാസ് ഫോറത്തിന്റെ വില (വാറ്റ് ഉൾപ്പെടെ) :

അസ്സൽ—` 420.

പകർപ്പ്—` 210.

ദർഘാസ് ഫോറങ്ങൾ വിൽക്കുന്ന തീയതിയും സമയവും—30-1-2017 മണി മുതൽ 23-2-2017 രാവിലെ 10.30 മണി മുതൽ 2 മണിവരെ.

ദർഘാസ് ഫോറങ്ങൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-2-2017, 2 മണി വരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—27-2-2017, 3 മണി.

ദർഘാസ് കാലാവധി—31-3-2017.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുന്നതിന് ഫോറത്തിന്റെ വിലയ്ക്കുപുറമെ ` 50 കൂടുതൽ അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ എന്നിവ സ്വീകാര്യമല്ല. ഫോറം വി. പി. പി. വഴി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നീട്ടിവയ്ക്കുന്നതിനും യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കുന്നതാണ്. സർക്കാർ വകുപ്പുകളിൽ നിലവിലുള്ള എല്ലാ ദർഘാസ് നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. C1-4765/2016.

30th January 2017.

Sealed tenders are invited for the supply of X-ray film to the X-ray unit of Government Ayurveda College Hospital, Tripunithura. Number of X-ray film are 8"×10"—16 Packet (150 Nos.)

Tender No. 9/2016-17

The tenders should be superscribed as tender for the supply of X-ray film to the X-ray Unit of Govt. Ayurveda College Hospital, Tripunithura and addressed to the Principal, Govt. Ayurveda College, Tripunithura.

P. A. C.—` 1,60,000.

Cost of tender form (Non refundable) (Including Taxes) :

Original—` 420.

Duplicate—` 210.

` 50 will be charged extra towards the postage if the tender form has to be sent by post.

Date and time for sale of tender forms—30-1-2017 to 23-2-2017, 10.30 a. m. to 2 p. m.

Last date and time for receipt of tender form—23-2-2017, 2 p. m.

Date and time for opening of tenders—27-2-2017, 3 p. m.

Date upto which the rates are to be firm—31-3-2017.

Intending tenderers may on application to the Principal, Government Ayurveda College, Tripunithura obtain the requisite tender forms against cash remittance. The tender form is not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms nor the form will be sent per V. P. P.

Government Ayurveda College,
Tripunithura.

DR. T. K. UMA,
Principal.

Collegiate Education Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ 01/2016-17. 2017 ജനുവരി 30.

തൃപ്പൂണിത്തുറ ആർ.എൽ.വി. കോളേജ് ഓഫ് മ്യൂസിക് ആന്റ് ഫൈൻ ആർട്ട്സിനുള്ള ഫൈൻ ആർട്ട്സ് സ്റ്റുഡി മെറ്റീരിയൽസ് വാങ്ങുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകൾ 'ദർഘാസ് നമ്പർ 01/2016-17, ഫൈൻ ആർട്ട്സ് വിഭാഗത്തിലെ പഠന സാമഗ്രികൾ സപ്ലൈ ചെയ്യുന്നത് എന്ന് കവറിനുമുകളിൽ ആലേഖനം ചെയ്ത് മുദ്രവച്ച് പ്രിൻസിപ്പാൾ, ആർ.എൽ.വി. കോളേജ് ഓഫ് മ്യൂസിക് ആന്റ് ഫൈൻ ആർട്ട്സ് എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്.

ടെൻഡറുകൾ 23-2-2017, 11 മണി വരെ ഓഫീസിൽ നിന്നും വിൽക്കുകയും 23-2-2017, 12.30-ന് സ്വീകരിക്കുന്നതുമാണ്. വൈകിയെത്തുന്ന ടെൻഡറുകൾ സ്വീകരിക്കുന്നതല്ല. അന്നേ ദിവസം 3 മണിക്ക് ടെൻഡറുകൾ ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും. ആകെ ` 5,00,000 മാണ് സാധനങ്ങൾ വാങ്ങുന്നതിനായി വകയിരുത്തിയിരിക്കുന്നത്. ടെണ്ടർ ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ടെണ്ടർ ഫോറം വില ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ എന്നിവയിലൂടെ സ്വീകരിക്കുന്നതോ വി. പി. പി. ആയി അയച്ചുതരുന്നതോ അല്ല.

താൽപര്യമുള്ളവർ ` 1,050 (` 1,000 + 5% വാറ്റ്) ഓഫീസിൽ നേരിട്ട് അടച്ചോ ` 1,100 മണി ഓർഡറായോ പ്രിൻസിപ്പാൾ, ആർ.എൽ.വി. കോളേജ് ഓഫ് മ്യൂസിക് ആന്റ് ഫൈൻ ആർട്ട്സ്, തൃപ്പൂണിത്തുറ എന്ന വിലാസത്തിൽ അപേക്ഷിച്ചാൽ ദർഘാസ് ഫോറം ലഭിക്കുന്നതാണ്. കേരളത്തിന് പുറത്തുള്ള സ്ഥാപനങ്ങൾ കരാർ ഒപ്പ് വയ്ക്കുന്നതിന് സർക്കാർ മുദ്രപത്രത്തിന് ` 200 അധികമായി അയച്ചുതന്നാൽ ദർഘാസ് ഫോറം ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ രണ്ടാം പകർപ്പ് ലഭിക്കണമെങ്കിൽ ` 525 (` 500+ 5% വാറ്റ്), തപാലിൽ ലഭിക്കുന്നതിന് ` 575 അടയ്ക്കേണ്ടതാണ്. പഠന സാമഗ്രികളുടെ ലിസ്റ്റ് ഓഫീസ് പ്രവർത്തി സമയങ്ങളിൽ (10 മണി മുതൽ 5 മണി വരെ) നേരിട്ട് വാങ്ങാവുന്നതാണ്. ടെണ്ടർ ചെയ്യുന്ന നിരക്ക് 31-3-2017 വരെ ബാധകമായിരിക്കും. സപ്ലൈ ചെയ്യുന്ന പഠന സാമഗ്രികളുടെ വിലയുടെ 1% നിരതദ്രവ്യമായി എസ്. ബി. റ്റി. തൃപ്പൂണിത്തുറ ശാഖയിൽ മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ നിക്ഷേപിക്കേണ്ടതാണ്.

No. 01/2016-17. 30th January 2017.

Sealed tenders are invited for the supply of Fine Arts Study Materials for RLV College of Music and Fine Arts during 2016-17.

The envelopes containing the tender should bear the superscription "Tender for the supply of Fine Arts Study Materials, No. 01/2016-17" and should be addressed to "The Principal, RLV College of Music and Fine Arts, Tripunithura".

Last date for receipt of tender will be at 12.30 p.m. on 23-2-2017. Late tenders will not be accepted. The tenders will be opened at 3 p.m. on 23-2-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Estimated cost is ` 5,00,000.

Intending tenderers may on application to "The Principal, RLV College of Music and Fine Arts, Tripunithura" obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 1,050 (` 1,000 + 5% VAT) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 11 a.m. on 23-2-2017. Cheques/D.D/Postage Stamp etc. will not be accepted towards the cost of forms will the form be sent via. V.P.P. Duplicate tender forms if required will be issued at ` 525 (` 500+5% VAT) per copy. 1% of the total cost of articles (Minimum ` 1,500) should be deposited towards E.M.D. by D.D. on Local Branch of SBT drawn in favour of the undersigned. List of study materials, can be collected from this office, directly during working hours 10 a.m. to 5 p.m.

RLV College of Music and Fine Arts, (Sd.)
Tripunithura. Principal in-Charge.

ദർഘാസ് പരസ്യം

നമ്പർ എ1-230/2016. 2017 ജനുവരി 25.

2016-17 വർഷത്തെ പ്ലാൻ ഫണ്ട് വിഹിതപ്രകാരം 'സ്റ്റാർട്ടിംഗ് ഓഫ് ന്യൂ കോഴ്സസ് ആന്റ് അപ്ഗ്രേഡിംഗ് ഓഫ് എക്സിസ്റ്റിംഗ് കോഴ്സസ്' എന്ന ശീർഷകത്തിൽ കൊയിലാണ്ടി എസ്.എ.ആർ.ബി.ടി.എം. ഗവ. കോളേജിലെ ഫിസിക്സ് ഡിപ്പാർട്ടുമെന്റിലേക്ക് 4,00,000 (നാല് ലക്ഷം രൂപ മാത്രം) വില വരുന്ന ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു. നിശ്ചിത ടെണ്ടറുകൾ പുരിപ്പിച്ച് 2017 ഫെബ്രുവരി 27-ന് വൈകുന്നേരം 3 മണിക്ക് മുന്പായി ലഭിക്കത്തക്കവണ്ണം പ്രിൻസിപ്പാൾ, എസ്.എ.ആർ. ബി.ടി.എം. ഗവ. കോളേജ്, കൊയിലാണ്ടി, മുച്ചുകുന്ന് പി.ഒ., കൊയിലാണ്ടി (വഴി), കോഴിക്കോട്-673 307 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. നിശ്ചിത തീയതിക്കുശേഷം ലഭിക്കുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടറുകൾ അന്നേ ദിവസം 3.30 മണിക്ക് തുറക്കുന്നതായിരിക്കും.

ഫോറങ്ങളുടെ വിൽപ്പന അന്നേദിവസം 2.30 മണിക്ക് അവസാനിക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറം ` 832 (എണ്ണൂറ്റി മുപ്പത്തിരണ്ട് രൂപ മാത്രം) അടച്ച് കോളേജ് ഓഫീസിൽ നിന്നും വാങ്ങിക്കാവുന്നതാണ്. തപാലിൽ ഫോറം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ തുകയേക്കാൾ ` 50 കൂടുതൽ മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡി.ഡി. എന്നിവ സ്വീകരിക്കുന്നതല്ല. വി.പി.പി. ആയി ഫോറം അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും തിരിച്ചുകൊടുക്കുന്നതല്ല. സംസ്ഥാന സ്റ്റോർ പർച്ചേസ് വകുപ്പിൽ രജിസ്റ്റർ ചെയ്യാത്ത ദർഘാസുകൾ പുരിപ്പിച്ച ഫോറത്തിനൊപ്പം നിരതദ്രവ്യമായി ആകെ തുകയുടെ ഒരു ശതമാനം ഡി.ഡി. ആയി സമർപ്പിക്കേണ്ടതാണ് (മിനിമം ` 1,500) കൂടാതെ ` 200-ന്റെ മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയ എഗ്രിമെന്റും നൽകേണ്ടതാണ്. സപ്ലൈ ഓർഡർ ലഭിച്ച് ഒരുമാസത്തിനകം സ്വന്തം ചെലവിൽ സാധനങ്ങൾ കോളേജാഫീസിൽ എത്തിക്കേണ്ടതും ഉപകരണങ്ങൾ നിശ്ചിത സ്ഥലങ്ങളിൽ സ്ഥാപിച്ച് പ്രവർത്തിപ്പിച്ച് കാണിക്കേണ്ടതുമാണ്. ദർഘാസ് റദ്ദാക്കാനോ നീട്ടിവെയ്ക്കാനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. കൂടുതൽ വിവരങ്ങൾക്ക് കോളേജ് ഓഫീസുമായി ബന്ധപ്പെടുക. ഫോൺ: 0496 2690257.

No. A1-230/2016.

25th January 2017.

ദർഘാസ് പരസ്യം

Sealed tenders are invited for the supply of Lab Equipments to the Physics Department of S.A.R.B.T.M. Govt. College, Koyilandy at an Estimate Cost of ` 4,00,000 (Four Lakh only) under the Head of Account "2202-03-103-94-34 starting of new course and upgrading of existing courses Plan Fund 2016-17". The envelope containing the tender should be superscribed "Tender for the supply of Lab equipments under starting of new course and upgrading of existing courses Plan Fund 2016-17" and addressed to the Principal, S.A.R.B.T.M. Govt. College, Koyilandy, Muchukunnu P.O., Koyilandy Via., Kozhikode-673 307. The last date for receipt of tender in the office is at 3 p. m. on 27-2-2017.

Late tenders will not be accepted. The tenders will be opened at 3.30 p. m. on the above date in the presence of such of the tenderers or their authorized representatives who may be present at that time.

The tender form can be had from the College Office from 10 a. m. to 2.30 p. m. on all working days on payment of ` 832 (Rupees Eight hundred and Thirty Two only) which is not refundable under any circumstances. Those who wish to purchase tender form by post shall send an additional amount of ` 50 by M.O. to cover postal charges. Cheque, D.D etc. will not be accepted towards the cost of tender form. Tender form will not be sent by V.P.P. EMD 1% of quoted amount drawn in favour of the Principal, Government College, Koyilandy, payable at SBI, Koyilandy should be attached with the tender (Minimum ` 1,500). Every tender should be accompanied by an agreement in the Kerala Stamp Paper worth ` 200.

Rates, Sales Tax and conditions of supply of articles should be clearly stated in respect of each item. The articles should be supplied in the specified place of college within one month from the date of supply order at their own expense. The amount will be released after the clarification by the competent authority. The Principal, Government College, Koyilandy is empowered to cancel or extend this tender at any time without notice.

Further details can be had from the college office.

S.A.R.B.T.M. Govt. College,
Koyilandy.

Ph. 0496-2690257

Email: gckoyilandy@gmail.com.

(Sd.)

Principal (In-charge).

നമ്പർ എ1-375/2016.

2017 ജനുവരി 25.

2016-17 വർഷത്തെ പ്ലാൻ ഫണ്ട് വിഹിതപ്രകാരം കൊയിലാണ്ടി എസ്.എ.ആർ.ബി.ടി.എം. ഗവ. കോളേജിലെ ഫിസിക്സ് ഡിപ്പാർട്ടുമെന്റിലേക്ക് ` 3,00,000 (മൂന്ന് ലക്ഷം രൂപ മാത്രം) വില വരുന്ന ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു. നിശ്ചിത ടെണ്ടറുകൾ പുരിപ്പിച്ച് 2017 ഫെബ്രുവരി 27-ന് വൈകുന്നരം 3 മണിക്ക് മുമ്പായി ലഭിക്കത്തക്കവണ്ണം പ്രിൻസിപ്പാൾ, എസ്.എ.ആർ.ബി.ടി.എം. ഗവ. കോളേജ്, കൊയിലാണ്ടി, മുചുകുന്ന് പി.ഒ., കൊയിലാണ്ടി (വഴി), കോഴിക്കോട്-673 307 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. നിശ്ചിത തീയതിക്കുശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 3.30 മണിക്ക് തുറക്കുന്നതായിരിക്കും.

ഫോറങ്ങളുടെ വിൽപ്പന അനേദിവസം 2.30-ന് അവസാനിക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറം ` 624 (അറുനൂറ്റി ഇരുപത്തിനാല് രൂപ മാത്രം) അടച്ച് കോളേജ് ഓഫീസിൽ നിന്നും വാങ്ങിക്കാവുന്നതാണ്. തപാലിൽ ഫോറം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ തുകയേക്കാൾ ` 50 കൂടുതൽ മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡി.ഡി. എന്നിവ സ്വീകരിക്കുന്നതല്ല. വി.പി.പി. ആയി ഫോറം അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും തിരിച്ചുകൊടുക്കുന്നതല്ല. സംസ്ഥാന സ്റ്റോർ പർച്ചേസ് വകുപ്പിൽ രജിസ്റ്റർ ചെയ്യാത്ത ദർഘാസുകൾ പുരിപ്പിച്ച് ഫോറത്തിനൊപ്പം നിരതദ്രവ്യമായി ആകെ തുകയുടെ ഒരു ശതമാനം ഡി.ഡി. ആയി സമർപ്പിക്കേണ്ടതാണ്. (മിനിമം ` 1,500 രൂപ), കൂടാതെ ` 200-ന്റെ മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയ എഗ്രിമെന്റും നൽകേണ്ടതാണ്. സബ്ജെക്ട് ഓർഡർ ലഭിച്ച് ഒരുമാസത്തിനകം സ്വന്തം ചെലവിൽ സാധനങ്ങൾ കോളേജ് ഓഫീസിൽ എത്തിക്കേണ്ടതും ഉപകരണങ്ങൾ നിശ്ചിത സ്ഥലങ്ങളിൽ സ്ഥാപിച്ച് പ്രവർത്തിപ്പിച്ച് കാണിക്കേണ്ടതുമാണ്. ദർഘാസ് റദ്ദാക്കാനോ നീട്ടിവെയ്ക്കാനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. കൂടുതൽ വിവരങ്ങൾക്ക് കോളേജ് ഓഫീസുമായി ബന്ധപ്പെടുക. ഫോൺ: 0496 2690257.

No. A1-375/2016.

25th January 2017.

Sealed tenders are invited for the supply of Lab Equipments to the Physics Department of S.A.R.B.T.M. Govt. College, Koyilandy at an Estimate Cost of ` 3,00,000 (Three Lakh only) under the Head of Account "2202-03-103-76 Furniture, Library and lab Equipments 34 other charges Plan Fund 2016-17". The envelope containing the tender should be superscribed. "Tender for the supply of Lab equipments under Plan Fund 2016-17" and addressed to the Principal, S.A.R.B.T.M. Govt. College, Koyilandy, Muchukunnu P.O., Koyilandy Via., Kozhikode-673 307. The last date for receipt of tender in the office is at 3 p.m. on 27-2-2017.

Late tenders will not be accepted. The tenders will be opened at 3.30 p.m. on the above date in the presence of such of the tenderers or their authorized representatives who may be present at that time.

The tender form can be had from the College Office from 10 a. m. to 2.30 p. m. on all working days on payment of ` 624 (Rupees Six hundred and Twenty Four only) which is not refundable under any circumstances. Those who wish to purchase tender form by post shall send an additional amount of ` 50 by M.O. to cover postal charges. Cheque, D.D etc. will not be accepted towards the cost of tender form. Tender form will not be sent by V.P.P. EMD 1% of quoted amount drawn in favour of the Principal, Government College, Koyilandy, payable at SBI Koyilandy should be attached with the tender (Minimum ` 1,500). Every tender should be accompanied by an agreement in the Kerala stamp paper worth ` 200. Rates, Sales Tax, and conditions of supply of articles should be clearly stated in respect of each item. The articles should be supplied in the specified place of College within one month from the date of supply order at their own expense. The amount will be released after the clarification by the competent authority. The Principal, Government College, Koyilandy is empowered to cancel or extend this tender at any time without notice.

Further details can be had from the college office.

S.A.R.B.T.M. Govt. College,
Koyilandy. (Sd.)
Email: gckoyilandy@gmail.com. Principal (In-Charge).

ദർഘാസ് പരസ്യം
[നമ്പർ 1/2016-17]

നമ്പർ ബി1-193/2016. 2017 ജനുവരി 25.

സി.എച്ച്.എം.കെ.എം. ഗവൺമെന്റ് കോളേജിലേക്ക് 2016-17 വർഷത്തിൽ പ്ലാൻ പദ്ധതിയിൽ കാണിച്ചിരിക്കുന്ന ` 4,50,000 (നാലുലക്ഷത്തി അമ്പതിനായിരം രൂപ)-ന്റെ ഇലക്ട്രോണിക്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് അടക്കം ചെയ്ത കവറിനുപുറത്ത് 2016-17 വർഷത്തെ പ്ലാൻ പദ്ധതിയിൽ ഇലക്ട്രോണിക്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് എന്ന് തലവാചകം എഴുതിയിരിക്കണം. ദർഘാസുകൾ 28-2-2017-ന് ഉച്ചയ്ക്ക് 2.30 മണിക്ക് മുമ്പായി പ്രിൻസിപ്പൽ, സി. എച്ച്. എം. കെ. എം. ഗവ. കോളേജ്, കൊടുവള്ളി, മാനിപുരം പി.ഒ., കോഴിക്കോട്-673 572 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ ദർഘാസുകാരന്റെയോ അവർ അധികാരപ്പെടുത്തിയിരിക്കുന്ന വരുടെയോ സാന്നിധ്യത്തിൽ 28-2-2017-ന് ഉച്ചയ്ക്ക് ശേഷം 3 മണിക്ക് തുറന്ന് പരിശോധിക്കുന്നതായിരിക്കും.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർക്ക് ഫോറത്തിന്റെ വിലയായ ` 945 (തൊള്ളായിരത്തി നാല്പ്പത്തി അഞ്ച് രൂപ)-ന് ഓഫീസിൽനിന്നും പ്രവൃത്തി ദിവസം ഉച്ചയ്ക്ക് 2.30 മണി വരെ ലഭിക്കുന്നതായിരിക്കും. പ്രിൻസിപ്പലിന്റെ പേരിൽ മണി ഓർഡർ അയച്ച് ആവശ്യപ്പെട്ടാൽ ഫോറം തപാൽവഴി

ലഭിക്കുന്നതായിരിക്കും. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറത്തിന്റെ വില ` 473 (നാനൂറ്റി എഴുപത്തി മൂന്ന് രൂപ) ആകുന്നു. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും തിരിച്ച് നൽകുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലപന 28-2-2017-ന് ഉച്ചയ്ക്ക് 2.30 മണിക്ക് അവസാനിക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ഇനത്തിൽ ചെക്കുകൾ, ഡിമാന്റ് ഡ്രാഫ്റ്റുകൾ, പോസ്റ്റൽ ഓർഡറുകൾ എന്നിവ സ്വീകരിക്കുന്നതല്ല.

` 100 (നൂറ് രൂപ) വിലയുള്ള മുദ്രപ്പത്രത്തിൽ എഗ്രിമെന്റ് തയ്യാറാക്കി ദർഘാസിനോടൊപ്പം അടക്കം ചെയ്യേണ്ടതാണ്. അടങ്കൽ തുകയുടെ 1% നിരതദ്രവ്യം ഇനത്തിൽ സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ഇന്ത്യയുടെ കൊടുവള്ളി ബ്രാഞ്ചിൽ മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റ് ദർഘാസിനോടൊപ്പം അടക്കം ചെയ്യേണ്ടതാണ്. ഓരോ ഉപകരണത്തിന്മേലും ഈടാക്കുന്ന നികുതി നിരക്കുകൾ ദർഘാസിൽ കൃത്യമായി രേഖപ്പെടുത്തേണ്ടതാണ്.

[No. 01-2016-17]

No. B1-193/2016. 25th January 2017.

Sealed tenders are invited for the supply of electronic equipments for ` 4,50,000 (Four Lakh and Fifty Thousand only) shown in the table below, under plan scheme 2016-2017 to CHMKM Government College, Koduvally.

The envelope containing the tender superscribing "Sealed tender for the supply of electronic equipments under Plan Scheme during the year 2016-2017" addressed to the Principal CHMKM Govt. College, Koduvally, Manipuram P.O., Kozhikode, Pin-673 572 should be reached before 2.30 p.m. on 28-2-2017. Late tenders will not be accepted on any ground. The Tender will be opened at 3 p. m. on 28-2-2017 in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, CHMKM Govt. College, Koduvally, Manipuram P.O. Kozhikode, Pin-673 572 obtain the tender form in which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 945 (Nine hundred and Forty Five only) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of Tender form will be closed at 2.30 p. m. on 28-2-2017. Cheque, Demand Draft, Postal order etc., will not be accepted towards the cost of tender form, nor will the forms be send by VPP. Duplicate tender forms, if required will be issued at ` 473 (Four Hundred and Seventy Three only) per copy.

An agreement in Kerala Govt. Stamp Paper worth ` 100 should be executed and attached with the tender. EMD at 1% of quoted amount should be remitted by Demand Draft on State Bank of India Koduvally Branch should be attached. Rate of tax chargeble on the items should be clearly mentioned against each of the item quoted.

DETAILS OF ITEMS

Sl. No.	Items	Specification	Quantity
1	Desk Top computer	Internal memory 4GB, processor Intel core i3, OS windows 10, LED monitor 18.5 inch, system type 32 bits OS, Hard drive 320 GB 5400 RPM hard drive, backup drive- External hard drive USB flash Drive and/or DVD+/RW drive	6
2	Lap Top computer	Laptop with intel core i5 8GB DDR4RAM, OS windows 10 home, screen 15.6 inch HD LED, 1 TB HDD 5400 rpm, graphics AMD Radeon R5M430 2GB, DVD RW Drive, HD truevision webcam, SD media card reader, wifi b/g/a.bluetooth 4.0 connectivity	4
3	Laser Printer	Monochrome Lasar, speed upto 18/19cpm(A4/LTR), copy resolution 600*400 dpi, Print resolution up to 600*600 dpi, scan type-CIS, 600*600 dpi colour depth 24 bit, output file format JPEG, TIFF, BMP, PDF Standared interface USB 2.0 Hi speed USB function-Print, Scan	4

CHMKM Govt. College,
Koduvally.
Phone 0495-2214033.

(Sd.)
Principal.

ടെണ്ടർ നോട്ടീസ്

(1)

നമ്പർ എ1-386/2016.

2017 ജനുവരി 23.

കൽപറ്റ എൻ. എം. എസ്. എം. ഗവ. കോളേജിൽ 2016-17 വർഷത്തേക്ക് കോളേജിലേക്കുള്ള തേക്ക് തടിയിൽ തീർത്ത ഫർണിച്ചർ ഉപകരണങ്ങൾ വാങ്ങുന്നതിലേക്ക് അംഗീകൃത സ്ഥാപനങ്ങളിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക— ` 5,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— ` 1,050.

പകർപ്പ്— ` 525.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—23-2-2017, 2 മണി.

ടെണ്ടർ ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-2-2017, 5 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—25-2-2017, 11 മണി.

ദർഘാസുകൾ “2016-17 വർഷത്തേക്ക് കൽപറ്റ എൻ. എം. എസ്. എം. ഗവ. കോളേജിൽ തേക്ക് തടിയിൽ തീർത്ത ഫർണിച്ചർ ഉപകരണങ്ങൾ വാങ്ങുന്നതിലേക്കുള്ള ദർഘാസുകൾ” എന്ന തലക്കെട്ടോടുകൂടി പ്രിൻസിപ്പാൾ, എൻ. എം. എസ്. എം. ഗവ. കോളേജ്, കൽപറ്റ, പുഴമുടി പി. ഒ., വയനാട്, കേരളം, പിൻ-673 122 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 23-2-2017, 5 മണി വരെ ആയിരിക്കും. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. 25-2-2017-ന് 11 മണിക്കുശേഷമുള്ള കരാറുകാരായോ അവരുടെ അംഗീകൃത പ്രതിനിധികളായോ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുവാൻ പ്രിൻസിപ്പാൾ, എൻ. എം. എസ്. എം. ഗവ. കോളേജ്, കൽപറ്റ, പുഴമുടി പി. ഒ., വയനാട്, കേരളം, പിൻ-673 122 എന്ന വിലാസത്തിൽ ബന്ധപ്പെടേണ്ടതാണ്.

23-2-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ കോളേജ് ഓഫീസിൽനിന്നും ദർഘാസ് ഫോറങ്ങൾ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങളുടെ വില വാങ്ങിക്കുന്ന സമയത്ത് തന്നെ അടയ്ക്കേണ്ടതാണ്. ഒരിക്കൽ ദർഘാസ് ഫോറത്തിന് നൽകിയ വില തിരിച്ചു നൽകുന്നതല്ല. ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് എന്നിവ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. വി. പി. പി. ആയി ഫോറം അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ഒരോ ദർഘാസിനുമൊപ്പം ` 200-ന്റെ വിലയുള്ള മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക എഗ്രിമെന്റ് സമർപ്പിക്കേണ്ടതാണ്.

ദർഘാസുകൾ യാതൊരുകാരണവും കൂടാതെ റദ്ദാക്കുവാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്. ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ ലഭിക്കുവാൻ ദർഘാസ് ഫോറത്തിന്റെ വിലയും തപാൽചാർജ്ജും ഉൾപ്പെടെ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. സാധനത്തിന്റെ വില നികുതി ഉൾപ്പെടെയുള്ള തായിരിക്കണം. ടെണ്ടറുകൾ വിതരണം ചെയ്യാൻ ഉദ്ദേശിക്കുന്ന സാധനങ്ങളുടെ ബ്രാൻഡ് പേരും വിശദവിവരങ്ങളും കാണിച്ചിരിക്കണം. പ്രദേശികമായി കൂട്ടിച്ചേർക്കപ്പെട്ട ഉപകരണങ്ങൾ യാതൊരുകാരണവശാലും സ്വീകരിക്കുന്നതല്ല. വിതരണം ചെയ്ത് സ്ഥാപിക്കപ്പെട്ട ഉപകരണങ്ങൾ ബന്ധപ്പെട്ട സ്ഥാപനങ്ങൾ പരിശോധിച്ച് സർട്ടിഫിക്കറ്റ് ലഭിച്ചതിനുശേഷം മാത്രമേ അതിന്റെ വില നൽകുകയുള്ളൂ.

ഏതെങ്കിലുമോ, മുഴുവനുമായോ ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതിനും നിരാകരിക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

No. A1-386/2016. 23rd January 2017.

Sealed tenders are invited for the supply of Teak Wood Furniture to NMSM Government College, Kalpetta Plan Fund 2016-17.

Estimated cost— ` 5,00,000.

Earnest Money Deposit—1% of quoted amount.

Cost of tender form:

Original— ` 1,050.

Duplicate— ` 525.

Last date and time of sale of tender form—23-2-2017, 2 p. m.

Last date and time of receipt of tender form— 23-2-2017, 5 p. m.

Date and time of opening of tender—25-2-2017, 11 a. m.

Tender should be superscribed as 'Tender for the supply of Teak Wood Furniture to NMSM Government College, Kalpetta 2016-17'. Sealed cover should be sent to the Principal, NMSM Government College, Kalpetta, Puzhamudi P. O., Wayanad, Kerala, Pin-673 122. Late tenders will not be accepted. Tenders will be opened in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, NMSM Government College, Kalpetta, Puzhamudi P. O., Wayanad, Kerala, Pin-673 122 can obtain the requisite tender forms on which tenders should be submitted. The tender forms are not transferable. The cost of tender may be remitted either in cash or by money order. Cheque, Draft, Postal Orders etc. will not be accepted towards the cost of tender forms. No tender forms will be sent by VPP. Duplicate tender forms if required will be issued on payment. An Earnest Money Deposit of 1% of total value has to be submitted along with each tender form. If exempted from EMD, certified copies of the order should be enclosed. The cost of the tender forms will not be refunded. The tender forms can be had from the office upto 2 p. m. on working days.

An agreement in Kerala Stamp Paper worth ` 200 should be submitted along with each tender form. Firms/ Suppliers outside Kerala may sent ` 225 by money order if they require the stamp paper by post. The rate quoted should be including taxes. All Government rules prevailing will be applicable to the tender. Due to any reason, if the tender opening day is declared as a holiday, the tenders will be opened on the next working day at the same time. The Principal is empowered to cancel tender without assigning any reason thereof. The payment of the articles supplied and installed will be effected only after it got tested and certified by experts from competent authority. Rates, Sales Tax and condition of supply and installation etc. should be clearly stated in respect of each item. Tenders should be specify the brand name and specification of the items they intended to supply. The tender for offering assembled equipments will not be accepted. The successful tenderer should also execute an agreement on stamp paper worth ` 200 and deposit sum equivalent 5% of the value of the contract as security deposit for the satisfactory fulfillment of contract. More details will be had from the college office during working hours.

LIST OF ITEM

Sl. No.	Description of Items	Quantity Required
1	Teak wood student Table 75cm×45cm×75cm	35
2	Teak wood arm Chair (Standard size)	35
3	Teak wood Teachers Table 120cm×75cm×75cm	2
4	Teak wood Chair	3

(2)

നമ്പർ എ1-703/2016.

2017 ജനുവരി 23.

കൽപ്പറ്റ എൻ. എം. എസ്. എം. ഗവ. കോളേജിൽ 2016-17 വർഷത്തേക്ക് ഗ്ലാസ്സ്, അലൂമിനിയം ജോലികൾ ചെയ്യുന്നതിലേക്കായി അംഗീകൃത സ്ഥാപനങ്ങളിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 2,25,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— ` 525.

പകർപ്പ്— ` 315.

ടെണ്ടർ ഫോം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—20-2-2017, 2 മണി.

ടെണ്ടർ ഫോം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—20-2-2017, 5 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—21-2-2017, 11 മണി.

ദർഘാസുകൾ “2016-17 വർഷത്തേക്ക് കൽപ്പറ്റ എൻ. എം. എസ്. എം. ഗവ. കോളേജിൽ ഗ്ലാസ്സ്, അലൂമിനിയം ജോലികൾ ചെയ്യുന്നതിലേക്കുള്ള ദർഘാസുകൾ” എന്ന തലക്കെട്ടോടുകൂടി പ്രിൻസിപ്പാൾ, എൻ. എം. എസ്. എം. ഗവ. കോളേജ്, കൽപ്പറ്റ, പുഴമുടി പി. ഒ., വയനാട്, കേരളം, പിൻ-673 122 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 20-2-2017, 5 മണി വരെ ആയിരിക്കും. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. 21-2-2017-ന് 11 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുവാൻ പ്രിൻസിപ്പാൾ, എൻ. എം. എസ്. എം. ഗവ. കോളേജ്, കൽപ്പറ്റ, പുഴമുടി പി. ഒ., വയനാട്, കേരളം, പിൻ-673 122 എന്ന വിലാസത്തിൽ ബന്ധപ്പെടേണ്ടതാണ്.

20-2-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ കോളേജ് ഓഫീസിൽനിന്നും ദർഘാസ് ഫോറങ്ങൾ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങളുടെ വില വാങ്ങിക്കുന്ന സമയത്ത് തന്നെ അടയ്ക്കേണ്ടതാണ്. ഒരിക്കൽ ദർഘാസ് ഫോറത്തിന് നൽകിയ വില തിരിച്ചു നൽകുന്നതല്ല. ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് എന്നിവ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. വി. പി. പി. ആയി ഫോറം അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ഓരോ ദർഘാസിനുമാറ്റം ` 200-ന്റെ വിലയുള്ള മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക എഗ്രിമെന്റ് സമർപ്പിക്കേണ്ടതാണ്.

ദർഘാസുകൾ യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുവാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്. ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ ലഭിക്കുവാൻ ദർഘാസ് ഫോറത്തിന്റെ വിലയും തപാൽ ചാർജ്ജും ഉൾപ്പെടെ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. സാധനത്തിന്റെ വില നികുതി ഉൾപ്പെടെയുള്ള തായിരിക്കണം. ടെണ്ടറുകൾ വിതരണം ചെയ്യാൻ ഉദ്ദേശിക്കുന്ന സാധനങ്ങളുടെ ബ്രാൻഡ് പേരും വിശദവിവരങ്ങളും കാണിച്ചിരിക്കണം. പ്രാദേശികമായി കൂട്ടിച്ചേർക്കപ്പെട്ട ഉപകരണങ്ങൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. വിതരണം ചെയ്ത് സ്ഥാപിക്കപ്പെട്ട ഉപകരണങ്ങൾ ബന്ധപ്പെട്ട സ്ഥാപനങ്ങൾ പരിശോധിച്ച് സർട്ടിഫിക്കറ്റ് ലഭിച്ചതിനുശേഷം മാത്രമേ അതിന്റെ വില നൽകുകയുള്ളൂ.

ഏതെങ്കിലുമോ മുഴുവനുമായോ ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതിനും നിരാകരിക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

No. A1-703/2016.

23rd January 2017.

Sealed tenders are invited for Glass and Aluminum Work to NMSM Government College, Kalpetta Plan Fund 2016-17.

Estimated Cost—` 2,25,000.

Earnest Money Deposit—1% of quoted amount.

Cost of tender form:

Original—` 525.

Duplicate—` 315.

Last date and time of sale of tender form—20-2-2017, 2 p. m.

Last date and time of receipt of tender form—20-2-2017, 5 p. m.

Date and time of opening of tender—21-2-2017, 11 a. m.

Tender should be superscribed as 'Tender for the Glass and Aluminum work to NMSM Government College, Kalpetta (Edusat Class Room) 2016-17'. Sealed cover should be sent to the Principal, NMSM Government College, Kalpetta, Puzhamudi P. O., Wayanad, Kerala, Pin-673 122. Late tenders will not be accepted. Tenders will be opened in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, NMSM Government College, Kalpetta, Puzhamudi P. O., Wayanad, Kerala, Pin-673 122 obtain the requisite tender forms on which tenders should be submitted. The tender forms are not transferable. The cost of tender may be remitted either in cash or by money order. Cheque, Draft, Postal Orders etc. will not accepted towards the cost of tender forms. No tender forms will be sent by VPP. Duplicate tender forms if required will be issued on payment. An Earnest Money Deposit of 1% of total value has to be submitted along with each tender form. If exempted from EMD, certified copies of the order should be enclosed. The cost of the tender forms will not be refunded. The tender forms can be had from the office upto 2 p. m. on working days.

An agreement in Kerala Stamp Paper worth ` 200 should be submitted along with each tender form. Firms/ Suppliers outside Kerala may sent ` 225 by money order if they require the stamp paper by post. The rate quoted should be including taxes. All Government rules prevailing will be applicable to the tender. Due to any reason, if the tender opening day is declared as a holiday, the tenders will be opened on the next working day at the same time. The Principal is empowered to cancel tender without

assigning any reason thereof. The payment of the articles supplied and installed will be effected only after it got tested and certified by experts from competent authority. Rates, Sales Tax and condition of supply and installation etc. should be clearly stated in respect of each item. Tenders should be specifying the brand name and specification of the items they intended to supply. The tender for offering assembled equipments will not be accepted. The successful tenderer should also execute an agreement on stamp paper worth ` 200 and deposit sum equivalent 5% of the value of the contract as security deposit for the satisfactory fulfillment of contract. More details will be had from the college office during working hours.

LIST OF ITEM

<i>Description of Items</i>	<i>Quantity Required</i>
Glass and aluminium work 6mm glass fitting with cooling films and sticker work as per the customer choice with three glass doors.	750 square ft.

(3)

നമ്പർ എ1-703/2016(1).

2017 ജനുവരി 23.

കൽപ്പറ്റ എൻ. എം. എസ്. എം. ഗവ. കോളേജിൽ 2016-17 വർഷത്തേക്ക് വിദ്യാർത്ഥികൾക്ക് എഡ്യൂസാറ്റ് കോൺഫറൻസ് ഹാളിൽ ഉപയോഗിക്കാനുള്ള കൃഷ്ണനുള്ള സ്റ്റീൽ കസേരകൾ വിതരണം ചെയ്യുന്നതിലേക്കായി അംഗീകൃത സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 420.

പകർപ്പ്—` 210.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—20-2-2017, 2 മണി.

ടെണ്ടർ ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—20-2-2017, 5 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—21-2-2017, 11 മണി.

ദർഘാസുകൾ “2016-17 വർഷത്തേക്ക് കൽപ്പറ്റ എൻ. എം. എസ്. എം. ഗവ. കോളേജിൽ വിദ്യാർത്ഥികൾക്ക് എഡ്യൂസാറ്റ് കോൺഫറൻസ് ഹാളിൽ ഉപയോഗിക്കാനുള്ള കൃഷ്ണനുള്ള സ്റ്റീൽ കസേരകൾ വിതരണം ചെയ്യുന്നതിലേക്കുള്ള ദർഘാസുകൾ” എന്ന തലക്കെട്ടോടുകൂടി പ്രിൻസിപ്പാൾ, എൻ. എം. എസ്. എം. ഗവ. കോളേജ്, കൽപ്പറ്റ, പുഴമുടി പി. ഒ., വയനാട്, കേരളം, പിൻ-673 122 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 20-2-2017, 5 മണി വരെ ആയിരിക്കും. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. 21-2-2017-ന് 11 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുവാൻ പ്രിൻസിപ്പാൾ, എൻ. എം. എസ്. എം. ഗവ. കോളേജ്, കൽപ്പറ്റ, പുഴമുടി പി. ഒ., വയനാട്, കേരളം, പിൻ-673 122 എന്ന വിലാസത്തിൽ ബന്ധപ്പെടേണ്ടതാണ്.

20-2-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ കോളേജ് ഓഫീസിൽ നിന്നും ദർഘാസ് ഫോറങ്ങൾ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങളുടെ വില വാങ്ങിക്കുന്ന സമയത്തുതന്നെ അടയ്ക്കേണ്ടതാണ്. ഒരിക്കൽ ദർഘാസ് ഫോറത്തിന് നൽകിയ വില തിരിച്ചു നൽകുന്നതല്ല. ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് എന്നിവ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. വി. പി. പി. ആയി ഫോറം അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ഓരോ ദർഘാസിനുമൊപ്പം ` 200-ന്റെ വിലയുള്ള മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക എഗ്രിമെന്റ് സമർപ്പിക്കേണ്ടതാണ്.

ദർഘാസുകൾ യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുവാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്. ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ ലഭിക്കുവാൻ ദർഘാസ് ഫോറത്തിന്റെ വിലയും തപാൽചാർജ്ജും ഉൾപ്പെടെ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. സാധനത്തിന്റെ വില നികുതി ഉൾപ്പെടെയുള്ളതായിരിക്കണം. ടെണ്ടറുകൾ വിതരണം ചെയ്യാൻ ഉദ്ദേശിക്കുന്ന സാധനങ്ങളുടെ ബ്രാൻഡ് പേരും വിശദവിവരങ്ങളും കാണിച്ചിരിക്കണം. പ്രാദേശികമായി കൂട്ടിച്ചേർക്കപ്പെട്ട ഉപകരണങ്ങൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. വിതരണം ചെയ്ത് സ്ഥാപിക്കപ്പെട്ട ഉപകരണങ്ങൾ ബന്ധപ്പെട്ട സ്ഥാപനങ്ങൾ പരിശോധിച്ച് സർട്ടിഫിക്കറ്റ് ലഭിച്ചതിനുശേഷം മാത്രമേ അതിന്റെ വില നൽകുകയുള്ളൂ.

ഏതെങ്കിലുമോ, മുഴുവനുമായോ ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതിനും നിരാകരിക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

No. A1-703/2016(1). *23rd January 2017.*

Sealed tenders are invited for the supply of Students Chair to NMSM Government College, Kalpetta, Plan Fund 2016-17.

- Estimated Cost—` 2,00,000.
- Earnest Money Deposit—1% of quoted amount.
- Cost of tender form:
 - Original—` 420.
 - Duplicate—` 210.

Last date and time of sale of tender form—20-2-2017, 2 p. m.

Last date and time of receipt of tender form—20-2-2017, 5 p. m.

Date and time of opening of tender—21-2-2017, 11 a. m.

Tender should be superscribed as 'Tender for the Armed Executive Cushioned Chair for Students to NMSM Government College, Kalpetta (Edusat Room) 2016-17'. Sealed cover should be sent to the Principal, NMSM Government College, Kalpetta, Puzhamudi P. O., Wayanad, Kerala, Pin-673 122. Late tenders will not be accepted. Tenders will be opened in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, NMSM Government College, Kalpetta, Puzhamudi P. O., Wayanad, Kerala, Pin-673 122 obtain the requisite tender forms on which tenders should be submitted. The tender forms are not transferable. The cost of tender may be remitted either in cash or by money order. Cheque, Draft, Postal Orders etc. will not be accepted towards the cost of tender forms. No tender forms will be sent by VPP. Duplicate tender forms if required will be issued on payment. An Earnest Money Deposit of 1% of total value has to be submitted along with each tender form. If exempted from EMD, certified copies of the order should be enclosed. The cost of the tender forms will not be refunded. The tender forms can be had from the office upto 2 p. m. on working days.

An agreement in Kerala Stamp Paper worth ` 200 should be submitted along with each tender form. Firms/ Suppliers outside Kerala may sent ` 225 by money order if they require the stamp paper by post. The rate quoted should be including taxes. All Government rules prevailing will be applicable to the tender. Due to any reason, if the tender opening day is declared as a holiday, the tenders will be opened on the next working day at the same time. The principal is empowered to cancel tender without assigning any reason thereof. The payment of the articles supplied and installed will be effected only after it got tested and certified by experts from competent authority. Rates, Sales Tax and condition of supply and installation etc. should be clearly stated in respect of each item. Tenders should be specifying the brand name and specification of the items they intended to supply. The tender for offering assembled equipments will not be accepted. The successful tenderer should also execute an agreement on stamp paper worth ` 200 and deposit sum equivalent 5% of the value of the contract as security deposit for the satisfactory fulfillment of contract. More details will be had from the college office during working hours.

LIST OF ITEMS

<i>Description of Items</i>	<i>Quantity Required</i>
Students Chair-Armed executive cushioned chairs with steel baskets for keeping bags/laptops and arm to arm foldable and light writing pad (s type)—ISI/ISO with warranty-dark teak colour	40

N.M.S.M. Govt. College, Kalpetta. (Sd.)
Principal.

ദർഘാസ് പരസ്യം
[നമ്പർ 03/2016-17]

[No. 03/2016-17]

No. A1-403/2017(2).

30th January 2017.

നമ്പർ എ1-403/2017 (2). 2017 ജനുവരി 30.

പെരിങ്ങോം സർക്കാർ കോളേജിൽ “2202-03-103-76 Furniture, Library and Lab Equipments 34 other charges (Plan) 2016-17” എന്ന ശീർഷകത്തിൽ ` 4,35,000-ന് കോളേജിലേക്കാവശ്യമായ വൈദ്യുത/ഇലക്ട്രോണിക് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ആവശ്യമായ ഉപകരണങ്ങളുടെ പട്ടിക അവയുടെ വിശദാംശങ്ങൾ സഹിതം ദർഘാസിനൊപ്പം ലഭിക്കുന്നതാണ്.

ദർഘാസ് കവറിന് പുറത്ത് കോളേജിലേക്ക് വൈദ്യുത/ഇലക്ട്രോണിക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുള്ള ദർഘാസ് എന്നെഴുതി പ്രിൻസിപ്പാൾ, പെരിങ്ങോം സർക്കാർ കോളേജ്, പെരിങ്ങോം പി. ഒ., കണ്ണൂർ-670 353 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതി 2-3-2017, ഒരു മണി വരെയാണ്. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ ഒരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ടി സമയം വരെ ലഭിച്ച ദർഘാസുകൾ അതേദിവസം 2 മണിക്ക് ദർഘാസ് നൽകിയ ആളുകളുടെയോ അല്ലെങ്കിൽ അവർ അധികാരപ്പെടുത്തിയ ആളുകളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അയത് പെരിങ്ങോം സർക്കാർ കോളേജ് പ്രിൻസിപ്പാളിന് അപേക്ഷ നൽകി കൈപ്പറ്റണം. അപേക്ഷയോടൊപ്പം ദർഘാസ് ഫോമിന്റെ വിലയായ ` 1,470 (ഫോമിന്റെ വിലയായ ` 1,400 + 5% വാറ്റ്) രൊക്കം പണമായി നൽകേണ്ടതാണ്. ഈ തുക ഒരു കാരണവശാലും തിരിച്ച് കിട്ടുന്നതല്ല. 1-3-2017 വരെയുള്ള പ്രവർത്തി ദിവസങ്ങളിൽ രാവിലെ 10 മണി മുതൽ ഉച്ചയ്ക്ക് 2 മണിവരെ ദർഘാസ് ഫോറങ്ങളുടെ വിൽപ്പന ഉണ്ടായിരിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപ്പന 2-3-2017, രാവിലെ 11 മണിക്ക് അവസാനിപ്പിക്കുന്നതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കോ തപാൽ സ്റ്റാമ്പോ ഡിമാന്റ് ഡ്രാഫ്റ്റോ സ്വീകരിക്കുന്നതല്ല. വി. പി. പി. ആയി ഫോറങ്ങൾ അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറങ്ങൾ ഒരു പകർപ്പിന് ` 735 എന്ന നിരക്കിൽ ലഭ്യമാണ്. ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ആവശ്യമുള്ളവർ ദർഘാസ് ഫോമിന്റെ വിലയായ ` 1,470-ന് പുറമേ തപാൽ ചാർജ്ജായ ` 50 അധികമായി ചേർത്ത് മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. തപാൽ വഴിയുള്ള ദർഘാസ് ഫോമിന്റെ വിൽപ്പന 23-2-2017-ാം തീയതി വരെ മാത്രമേയുള്ളൂ.

ടി ഉപകരണങ്ങളുടെ വിലയും വിതരണ നിബന്ധനകളും ടി ഉപകരണങ്ങൾ ലഭ്യമാക്കുന്നതിനാവശ്യമായ കാലയളവും വ്യക്തമായി രേഖപ്പെടുത്തേണ്ടതാണ്. മേൽപ്പറഞ്ഞ വില 31-3-2017 വരെ സ്ഥിരമായിരിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറത്തിനോടൊപ്പം ക്വാട്ട് ചെയ്ത തുകയുടെ 1% നിരതദ്രവ്യം ഡിമാന്റ് ഡ്രാഫ്റ്റായും (ചുരുങ്ങിയത് ` 1,500) ` 200-ന്റെ മുദ്രപ്പത്രത്തിലുള്ള ഉടമ്പടിയും ഉൾചേർക്കേണ്ടതാണ്. മതിയായ നിരതദ്രവ്യവും ഉടമ്പടിയും ഇല്ലാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. നിരതദ്രവ്യം അടയ്ക്കുന്നതിൽനിന്ന് ഇളവ് ലഭിച്ചിട്ടുള്ള സ്ഥാപനങ്ങൾ ഇത് സംബന്ധിച്ച ഉത്തരവുകളുടെ സാക്ഷ്യപ്പെടുത്തിയ പകർപ്പ് ഹാജരാക്കേണ്ടതാണ്.

മേൽ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് ആവശ്യമായ പരമാവധി സമയം വ്യക്തമായി രേഖപ്പെടുത്തേണ്ടതാണ്.

മുന്നറിയിപ്പ് കൂടാതെ ടെണ്ടർ നീട്ടിവയ്ക്കുന്നതിനും റദ്ദുചെയ്യുന്നതിനും പ്രിൻസിപ്പാളിന് അധികാരമുണ്ടായിരിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ എല്ലാ പ്രവൃത്തിദിവസങ്ങളിലും കോളേജ് ഓഫീസിൽനിന്ന് ലഭ്യമാണ്.

Sealed tenders are invited for the supply of the Electronic and Electrical Equipments to Govt. College, Peringome under the scheme of “2202-03-103-76 Furniture, Library and Lab Equipments 34 other charges (Plan) 2016/17” for an amount of ` 4,35,000. The list of required Lab Equipments with their detailed specification will be supplied along with the tender form.

The tenders should be superscribed “Tender for supply of Electronics and Electrical Equipments to Govt. College, Peringome” and addressed to the Principal Govt. College, Peringome, Peringome P. O., Kannur District, Kerala, Pin-670 353.

Last date of receipt of tender is 2-3-2017, 1 p. m. Late tenders will not be accepted. The tenders will be opened at 2 p. m. on 2-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may, on application to the Principal, Govt. College, Peringome obtain the requisite tender forms in which the tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 1,470 which is the price fixed for a form (i.e., cost of tender form ` 1,400+VAT @ 5%) and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 11 a. m. on 2-3-2017.

Cheque, Postage Stamps, Demand Draft etc. will not be accepted towards the cost of forms, nor will the forms be sent by VPP. Duplicate tender forms, if required will be issued at ` 735 per copy. Those who wish to get the tender forms by post should send an additional amount of ` 50. Application for tender form, by post, will be entertained only upto 23-2-2017. Tender forms can be obtained from College Office on all working days during 10 a. m. to 2 p. m. Maximum period required for the delivery of articles should clearly be mentioned. The rates should remain stable till 31-3-2017.

Each tender should be accompanied by an EMD of 1% (rounded to the nearest rupees) of quoted amount (Minimum ` 1,500) in the form of Demand Draft in favour of Principal, Govt. College, Peringome and a preliminary agreement in Kerala Stamp Paper of value of ` 200. Tenders without sufficient EMD and agreement are liable to be rejected. Firms which are exempted from furnishing EMD should enclose an attested copy of order/certificate of exemption.

The undersigned reserves the right to cancel or extend the tender formalities at any time without further notice.

More details can be had from the office on any working day.

Government College, Peringome,
Ummerapoil, Peringome (P.O.),
Kannur-670 353
email:govtcollegepnr@gmail.com.
Website:http://www.gcpcnr. in

(Sd.)
Principal.

Fire and Rescue Services Department

e-TENDER NOTICES

(1)

No. M1-943/2017.

23rd January 2017.

e-Tenders in two cover system are invited from competent manufacturers/fabricators or their authorised dealers with adequate stock and spares and repair capabilities for the purchase and fabrication of 5 numbers of SCUBA Van as per the specifications of this Department. The tender is to be submitted as e-tenders through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts.

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS - e-Tender No. 14/2016-17/SN—` 60 Lakhs.

EMD—1% of PAC in online payment.

Cost of e-tender (online submission)—` 9,000 + VAT @ 5%.

Date of prebid meeting—3-2-2017, 11 a. m.

Closing date and time of e-tender—23-2-2017, 4 p. m.

Last date and time of receipt of e-tender—23-2-2017, 4 p. m.

Date of presentation and evaluation—27-2-2017, 12.30 a. m.

Date and time of opening of e-tender:

1. Technical bid—27-2-2017, 11 a. m.
2. Financial bid—28-2-2017, 11 a. m.

Date upto which the rates are to remain firm for acceptance—30-9-2017.

Security Deposit—5% of total contract amount as per rules to be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options-State Bank of Travancore SBT Net banking payment, payment through NEFT from other banks to the payment gateway of SBT.

For obtaining digital signature certificate (DSC) and necessary portal enrollment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/unable to open the tender due to technical issues, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the vehicle to be fabricated and accessories for the complete understanding of the evaluation committee and verification. The firms shall give in writing any aspect of fabrication if asked by the evaluation committee during the presentation. "The offer of any firm, which fails to represent in the presentation and evaluation in the prescribed date and time, or fails to give complete details of the proposed fabrication including accessories during presentation will be rejected.

The tender fee and EMD shall be received only through online payment SBT/SBT NEFT.

The cost should be quoted in Indian currency only. The tender has two covers:

- Technical cover
- Financial cover

The first cover ie. the technical cover shall be uploaded with the following document.

1. Scanned copy of Departmental Specification Compliance Statement in the given proforma along with diagrams intended to supply.

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications, and the compliance to the same to be properly marked and deviation if any, shall be marked in the compliance statement.

Specification Compliance Statement for SCUBA VAN

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate O.E.M. Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partener/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to hq.frs@kerala.gov.in and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in Phone Number-09497920103.

Tender Opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(d) Those bidders who can comply with all the requirements and conditions of the tender only need to participate in the tender. Any special condition uploaded by the bidder will not be considered for evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload all the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in stamp paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and the Brouchers/Photograph/Diagrams of the fabrication and accessories, O.E.M. Authorisation Letter, if any, and other documents shall be produced before the undersigned soon after the financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultaion with the DPC. The decision of the DPC will be final on the admissibility of the tender and thereafter awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assiging any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dt.frs@kerala.gov.in or Fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

CONDITIONS

1. Essential documents to be submitted along with the Tender : Pamphlets, Photograph, Drawings, CD etc.
2. Period of delivery : Within 30 days from receipt of supply order.
3. F.O.R. : Thiruvananthapuram.
4. Payment : Payment for Chassis: Full payment for chassis against bank guarantee as per KFRS format for equivalent value and this shall be payable against copy of invoice for chassis from chassis manufacturer certified by the successful bidder and after verification and certification of readiness of chassis by officials of KFRS.
Balance payment against delivery of fabricated SCUBA Van at Thiruvananthapuram and acceptance by an acceptance committee of KFRS.
5. Warranty : A Warranty of 24 months for fabrication from the date of acceptance.
6. Other Special Conditions:
 - (1) As the SCUBA Van is a composite item, both procurement of Vehicle and fabrication shall be done by the fabricator and all bidders have to quote for both items. L-1 bidder shall be decided on overall basis.
A Warranty of 24 months for fabrication and accessories from the date of acceptance of the item by the Department shall be provided by the fabricator.
 - (2) EMD-1% of PAC in online payment.
 - (3) Security Deposit 5 % of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warantee period.
 - (4) Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/ supply of similar product made earlier to this Department/Kerala Government are not eligible to participate and shall be barred from participating in this tender.
 - (5) The tenderers should produce latest solvency certificate of ` 3 Crores or more and should have an average annual turnover of ` 3 Crores for the last 3 Years.

- (6) The bidder should have sufficient previous experience in fabricating Rescue vehicles (min. three years). The copies of supply order for fabricating Fire fighting vehicles, placed by States, Union Territories, and Public Sector Undertakings during the calendar year 2014, 2015 & 2016 should produced in support.
- (7) On receipt of the supply order the tenderer should provide Insurance cover for the Kerala Govt. Property for an amount equal to the cost of total number of chasis for fire and theft.
- (8) The chassis shall be purchased by the bidder and registered in the name of the Director General, Kerala Fire and Rescue Services. Renewal of temporary registration processes shall be performed by the fabricator at their own expenses. A valid Temporary Registration Certificate (T. P.) shall be produced before the department at the time of delivery.
- (9) The detailed drawing for fabrication shall be submitted and got approved from the department by the fabricator before commencing the fabrication.
- (10) The vendor shall be responsible for the maintenance of the SCUBA Van for any defects or damages to vehicle due to bad workmanship or of any inferior material, accessories, apparatuses etc.
- (11) Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
- (12) The chassis shall be collected by the vendor from Chassis supplier Location, final Registration of the vehicle will be arranged by KFRS after the completed vehicle is delivered to the KFRS. The vendor shall take temporary registration of completed vehicle & submit all relevant documents to the KFRS for final registration.
- (13) Bank Guarantee shall be valid for a period till chassis with complete fabrication is delivered to the KFRS. In case the delivery of vehicle is delayed beyond the delivery schedule, the vendor shall extend the Bank Guarantee for entire period till vehicle is delivered at KFRS site.
- (14) After purchasing the chassis by the vendor and till such time the completed equipment is delivered to the KFRS, it shall be the vendor's responsibility to protect the chassis from damage, accident, pilferage etc. Any damage/shortfall shall be made corrected by the vendor at no extra cost to KFRS.
- (15) After receiving chassis from the KFRS and during the period of fabrication of (SCUBA) Van, vendor shall arrange to carry out all periodical services as recommended by the Chassis Manufacturer at its fabrication site.
- (16) Any restriction on performance of chassis, observed during/after execution of order shall have to be rectified by vendor in consultation with KFRS and chassis manufacturer. Such corrections shall be at no extra cost to KFRS. The vendor shall be responsible for supplying all equipment/accessories and properly fixing them on the chassis as described in the specification. Other details and requirements which are not covered under the specification, but may be necessary to complete the SCUBA Vehicle and/or to fulfil the operation/performance requirement shall be provided by the vendor, who shall be responsible for the designing, engineering and construction of the complete appliance to the full satisfaction of the KFRS. Before finalization of design, the same needs to be approved by KFRS.
- (17) At the end of complete fabrication of SCUBA Vehicle, the Vehicle with fully laden conditions shall be checked and certified by vendor for correct load distribution on individual axle. The actual individual load on axle shall not exceed the allowable limit specified by chassis manufacturer or regulating authority, whichever is lower. Chassis supplier shall be called at the vendors' site to verify the correct load distribution & fabrication of vehicle as per guidelines of chassis supplier.

Technical Specification

I. GENERAL:

The SCUBA Van shall be fabricated on the chassis with the specification mentioned below. The SCUBA Van shall be designed to efficiently carry 4 divers, 1 driver and diving equipments.

II. CHASSIS:

The SCUBA Van shall be fabricated on a suitable Double cab pickup Chassis having the specifications as mentioned below:

Preferable make : MAHINDRA IMPERIO/TATA XENON or similar make.

Details of Chassis.

Wheel Base	: Not less than 3100 mm
Length	: not less than 5100 mm
GV.W.	: Not less than 2670 Kg.
Pay load	: not less than 1050 Kg
Power	: Not less than 75 bhp
Torque	: Not less than 220 Nm @ 1400 -2200 rpm
Steering	Tiltable power steering
Type	Air conditioned
Emission Compliance	: BSIV

The bidder has to procure the chassis and fabricate it to make it a SCUBA van.

III. BODY WORK AND STOWAGE:

The original chassis shall be fabricated to accommodate the following equipments without sacrificing the warranty from the chassis manufacturer.

1. Sufficient numbers of lockers with shutter shall be provided for storage of equipments and accessories listed below in an easily accessible manner. Suitable straps, brackets, etc. will be provided for all other items. (Equipments and accessories shall be provided by the Department)

<i>Sl. No.</i>	<i>Items</i>	<i>No.</i>	<i>Remark</i>
1	Scuba set with carrying case	4	
2	Spare Cylinder.	6	
3	Boots, Fins and Gloves, Life Line, Under water Torch, Tool Kit, Weight Belt	4 each	Roll in roll out tray to be provided by the fabricator
4	Diver's Weight, rope, Anchor rope & Weight 10 to 20 Kg		
5	Half Face Mask, face mask, Diving Knife, Spare Air	4 set each	Roll in roll out tray to be provided by the fabricator
6	Facility to hang the wet BCD and diving suit	4	
7	Out board engine and petrol tank.	1 each	
8	Lifebuoy & life Jacket	3 Each	

2. The rear body structure/frame work shall be of welded constructions and made from atleast 2mm thick MS pressed sections and square tubes. The Angles and channels used shall be of min. 3mm thickness. The complete structure material shall be treated for anti corrosion by Zinc plating. The plating thickness shall not be less than 20 microns. Two coats of Epoxy paint shall be applied to the completely welded structure. The stucture shall be so designed as to avoid any vibration/rattling/deformation in the intended usage of the vehicle. The interior panelling shall be done from 1.22mm thick aluminium sheets and the exterior panelling shall be done from 1.60mm thick aluminium sheets.

3. The roller shutters shall be made from extruded aluminium sections with suitable roller, spring, guide channels, etc. All aluminium sections used shall be properly anodized. The roller shutters shall be rolled inwards underneath the roof giving unobstructed access to the equipment lockers. These roller shutters shall open in every position of the vehicle even in rough terrain. Guide rails shall support the shutters over entire length on both sides to make them absolutely torsion free. The roller shutters shall have a sturdy lock, preventing accidental opening during movement of vehicle. Roller shutters shall be made of hollow rectangular shaped aluminium links which shall be inter connected with rubber/plastic/PVC profiles sealing the roller shutter watertight when closed. The complete shutter assembly, the side, bottom and main profiles as well as the locking system shall be from the shutter manufacturer only. These roller shutters shall be durable, maintenance free, weather and corrosion resistant.

Preferable make (Shutters): Ziegler, MCD, Rosenbauer or equivalent.

4. One load carrier to carry one Rubber dinghy with an approximate weight of 150 kg and with exterior size not less than 4200mm x 1800mm, should be fitted on the roof top of the vehicle. The carrier should be strong enough to carry the load and withstand the air resistance while the vehicle is on move with Rubber Dinghy on the top. Necessary rollers for easy loading and unloading of the Rubber Dinghy to be provided in the carrier. Minimum two numbers of Ratchet belt system to hold the dinghy tight to be integrated with the carrier.

IV. ELECTRICAL SYSTEM:

All important electrical circuits shall have separate fuses suitably indicated and shall be grouped into a common fuse box located in an accessible position. The wiring should be single pole and should not be exposed to the atmosphere. Conduct is should be used wherever necessary. All equipments lockers should have individual lights which will automatically switch ON when the door is opened (which will be fully LED based) and these should be operated by means of a master switch on the dash board in the driver's cabin. The switch of the light/siren should be provided on the dash board.

V. OTHER ELECTRICALS

1. Two fog lamps and two spot lights in front shall be installed.
2. Four Blinker type traffic indicators (OEM supplied) shall be provided.
3. Two-tone hooter cum P.A. System having 25 watt, capacity with speaker. LED Light bar with red, blue and white flasher lights shall be mounted on appropriate location and amplifier in the cabin.
4. Mechanical siren-100w
5. One pair of additional electric horn shall be provided.
6. Reverse gear buzzers and indicator buzzers shall be provided.

VI. REAR VIEW CAMERA.

Rear view camera shall be provided for the vehicle with 7inch LCD screen within the cabin.

VII. WORKMANSHIP AND MATERIAL

Workmanship executed shall be of the highest order. All rivets and bolt holes shall have a coat of approved paint on both surfaces before riveting or bolting or welding. All steel screws, bolts, nuts, rivets etc. shall be zinc coated or shall have rust proof coats by a recognized process.

The roof joints shall be subjected to rigid water test a vendor's workshop in presence of purchaser's representatives. All directions and instructions on all points related to the fabrication shall be executed whenever given by the purchaser's representative for quality and workmanship. All the material used the fabrication of the body work shall be of good quality or approved make and type.

VIII. PAINTING

1. The appliance's body shall be painted fire red in colour conforming to Shade No. 536 of IS 5: 1978. The paint shall conform to IS 2932 (If the cab chassis has already been painted red in colour by the chassis manufacturer it is not necessary to paint again over that paint coat, however the final decision on painting will be done in consultation with KFRS Department).

2. The words "KERALA FIRE & RESCUE SERVICES" shall be painted in letters of 10 cm height on either side of the body and of vehicle in golden yellow colour paint. Same text in "Malayalam Font" shall be painted over the other side in same manner.

3. The name of the department "KERALA FIRE & RESCUE SERVICES' in form of sticker in fluorescent red letter in yellow background shall be affixed on the top of the front wind screen glass.

4. Emblem of the department shall be affixed on either side of the cabin front Door (Model shall be provided by the department)

5. 'Dial 101' shall be written on all the four sides of the vehicle on yellow background in black letters.

IX. SPECIFICATIONS AND DRAWINGS

Considering the detailed Specifications, the Auto CAD drawings (both the Hard copy as well as Soft Copy shall be included) shall be prepared and submitted by the Vendor. The Director General, Kerala Fire & Rescue Services or his representative may suggest modifications to the drawings. However, modified drawing should be submitted by the Vendor within 3 days from the suggestion/discussion. The Bidder shall start the work only after getting the drawings approved by the Director General Kerala Fire & Rescue Services; The CAD drawings should clearly illustrate all the details. Two sets of complete and final CAD Drawings (both the Hard copy as well as Soft Copy shall be included), in respect of fabrication. Stowage arrangements, fittings, electric circuit arrangement etc. shall be supplied along with each appliance at the time of delivery. These drawing shall be supplied free of charge.

X. WORKMANSHIP AND FINISH :

1. A high quality workmanship and the finish is expected during the Fabrication and at the time of delivery of the unit.
2. All the sharp edges shall be grinded.
3. All the joints shall be even and accurate.
4. All the welding shall be perfect without air blows.

XI. ACCEPTANCE

Vendor shall ensure that design of SCUBA VAN will not affect chassis parameters such as speed, turning circle, acceleration, GVW etc. The fully fabricated vehicle shall be delivered at Fire and Rescue Services Head quarters, Thiruvananthapuram Free on road. The delivered vehicle will be inspected by a board of officers for the general functioning of vehicle and road test. The vehicle shall be accepted by the department based on this report.

(2)

No. M1-16402/2016.

23rd January 2017.

e-Tenders in two cover system are invited from competent manufacturers/Fabricators or their authorised dealers with adequate stock and spares and repair capabilities for the purchase of 2 numbers of Water Bowsers as per the specifications of this Department. The tender is to be submitted as e-tenders through the web portal <https://etenders.kerala.gov.in>. Since this is an etender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

E-Tender document and other details can be obtained from the above e-portal.

The tender has two parts :

1. Technical bid
2. Financial bid (BOQ)

Tender No. with PAC—KFRS E-Tender No. 09/2016-17/SN—` 140 Lakhs.

EMD—1% of PAC in online payment.

Cost of e-Tender (online submission)—` 21,000 + VAT @ 5%.

Date of Pre bid meeting—3-2-2017, 11 p. m.

Closing date and time of e-tender—23-2-2017, 4 p. m.

Last date and time of receipt of e-tender—23-2-2017, 4 p. m.

Date of Presentation & Evaluation—27-2-2017, 11.30 a. m.

Date and time of opening of e-tender:

1. Technical bid—27-2-2017, 11 a. m.
2. Financial bid—28-2-2017, 11 a. m.

Date up to which the rates are to remain firm for acceptance—30-9-2017.

Security Deposit—5% of total contract amount as per rules. To be furnished as bank guarantee of a scheduled bank.

Period of Supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options—State Bank of Travancore SBT Net banking payment, payment through NEFT from other banks to the payment gateway of SBT.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/unable to open the tender due to technical issues, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the vehicle to be fabricated and accessories for the complete understanding of the evaluation committee and verification. The firms shall give in writing any aspect of fabrication if asked by the evaluation committee during the presentation. The offer of any firm, which fails to represent in the presentation and evaluation in the prescribed date and time, or fails to give complete details of the proposed fabrication including accessories during presentaion, will be rejected.

The tender fee and EMD shall be received only through online payment SBT/SBI NEFT

The cost should be quoted in Indian Currency only.

The tender has two covers :

- Technical cover
- Financial cover

The first cover ie: the technical cover shall be uploaded with the following document

1. Scanned copy of Departmental specifications Compliance Statement in the given proforma along with diagrams intended to supply.

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

Specification Compliance Statement for Water Bowser

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate, O.E.M. Authorisation Letter and other relevant details.

5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/ PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to hq.frs@kerala.gov.in and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in phone number 09497920103

Tender Opening and Evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Head Office Purchase Committee (Technical) on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(d) Those bidders who can comply with all the requirements and conditions of the tender only need to participate in the tender. Any special condition uploaded by the bidder will not be considered for evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department along will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) to consideration.

The bidder should upload all the supporting documents along with the technical cover.

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph/Diagrams of the fabrication and accessories, O.E.M. Authorisation Letter, if any, and other documents shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC will be final on the admissibility of the tender and thereafter awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to dt.frs@kerala.gov.in or fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

CONDITIONS

1. Essential documents to be submitted along with the Tender — Pamphlets, Photograph, Drawings, CD etc.
2. Period of delivery — Within 30 days from receipt of supply order.
3. FOR. — Thiruvananthapuram.
4. Payment — Payment for Chassis: Full payment for chassis against bank guarantee as per KFRS format for equivalent value and this shall be payable against copy, of invoice for chassis from chassis manufacturer certified by the successful bidder and after verification and certification of readiness of chassis by officials of KFRS.
balance payment against delivery of water bowser at Thiruvananthapuram and acceptance by an acceptance committee of KFRS.
5. Warranty — A Warranty of 36 months for fabrication and accessories from the date of acceptance.
6. Other Special Conditions
 - (1) As the water bowser is a composite item, both procurement of chassis and fabrication of chassis shall be done by the fabricator and all bidders have to quote for both items. L-I bidder shall be decided on overall basis
A Warranty of 36 months for fabrication and accessories from the date of acceptance of the item by the Department shall be provided by the fabricator.
 - (2) EMD-1% of PAC in online payment.
 - (3) Security deposit 5 % of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warrantee period.
 - (4) Any firm whose proprietor Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication supply of similar product made earlier to this department/ kerala Government are not eligible to participate and shall be barred from participating in this tender.
 - (5) The tenderers should produce latest solvency certificate of ` 5 Crores or more and should have an average annual turnover of ` 3 Crores for the last 3 Years.
 - (6) The bidder should have sufficient previous experience in fabricating Fire Fighting Vehicles (atleast 15 water tenders/Water Bowser should have been fabricated by the bidder during the last three years). The copies of supply order for fabricating Fire Fighting Vehicles placed by states. Union Territories, and Public Sector Undertakings during the calendar year 2014-2015 & 2016 should be produced in support.
 - (7) On receipt of the supply order the tenderer should provide Insurance cover for the Kerala Govt. Property for an amount equal to the cost of total number of chassis for fire and theft.
 - (8) The chassis shall be purchased by the bidder and registered in the name of the Director General, Kerala Fire and Rescue Services. Renewal of temporary registration processes shall be performed by the fabricator at their own expense. A valid Temporary Registration Certificate (T.P) shall be produced before the department at the time of delivery.
 - (9) The load distribution chart and detailed drawing from the competent authority shall be submitted and got approved from the department by the fabricator, before commencing the fabrication.
 - (10) If the supplier is not in a position to repair the equipment or accessories provided in the vehicle, they shall arrange for total replacement of that particular item, as the case may be up to a period of 3 year from, the date of acceptance of the vehicle by the department at Thiruvananthapuram.
 - (11) The vendor shall be responsible for the maintenance of the Water Bowser for any defects or damages to vehicle due to bad workmanship or of any inferior material accessories, apparatuses etc.

- (12) The vendor should provide service assistance and supply of spare parts for a period of minimum 5 years after the expiry of warranty period, within 30 days since any complaint is reported to the vendor.
- (13) Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
- (14) The chassis shall be collected by the vendor Chassis supplier Location. Final Registration of the vehicle will be arranged by KFRS after the completed vehicle is delivered to the KFRS. The vendor shall take temp. registration of completed vehicle & submit all relevant documents to the KFRS for final registration.
- (15) Bank Guarantee shall be valid for a period till chassis with complete fabrication is delivered to the KFRS. In case the delivery of vehicle is delayed beyond the delivery schedule, the vendor shall extend the Bank Guarantee for entire period till vehicle is delivered at KFRS site.
- (16) After purchasing the chassis by the vendor and till such time the completed equipment is delivered to the KFRS, it shall be the vendor's responsibility to protect the chassis from damage, accident, pilferage etc.
- (17) Any damage/shortfall shall be made corrected by the vendor at no extra cost to KFRS. After receiving chassis from the KFRS, and during the period of Fabrication of Water Bowser, vendor shall arrange to carry out all periodical services as recommended by the Chassis Manufacturer at its fabrication site.
- (18) Any modification like Welding, drilling etc. on framework of chassis should be done as per the guidelines given by the chassis manufacturer. The vendor should submit load distribution chart on axles before starting the fabrication. All axels should be loaded within the maximum permissible pay load specified by the chasis manufacturer.
- (19) Any restriction on performance of chassis, observed during/after execution of order shall have to be rectified by vendor in consultation with KFRS and chassis manufacturer. Such corrections shall be at no extra cost to KFRS. The vendor shall be responsible for supplying all equipment/accessories and properly fixing them on the chassis as described in the specification. Other details and requirements which are not covered under the specification, but may be necessary to complete the water bowser and/or to fulfil the operation/performance requirement shall be provided by the vendor, who shall be responsible for the designing. engineering and construction of the complete appliance to the full satisfaction of the KFRS. Before finalization of design, the same needs to be approved by KFRS.
- (20) At the end of complete fabrication of Water Bowser, the vehicle with fully laden conditions shall be checked and certified by vendor for correct load distribution on individual axle. The actual individual load on axle shall not exceed the allowable limit specified by chassis manufacturer or regulating authority, whichever is lower. Chassis supplier shall be called at the vendors' site to verify the correct load distribution & fabrication of vehicle as per guidelines of chassis supplier.

Technical Specification

Scope of supply includes, procurement of chassis, design, fabrication and supply of water bowser as per attached technical specification of KFRS.

As the water bowser is a composite item, both the procurement of chassis and fabrication of chassis shall be done by the fabricator and all bidders have to quote for both items. L-I bidder shall be decided on overall basis.

1. GENERAL

1.1 The Water Bowser fabricated shall be suitable for carrying large quantity of water to the fire spot, fire fighting operations and capable of being deployed for helicopter landing, standby duties of VVIPS etc.

1.2 The Water Bowser shall be fabricated on the chassis with specification mentioned below. The Water Bowser shall be designed to accommodate 6 member crew including driver and efficiently carry 11500 litres of Water and 700 litres of foam compound. A centrifugal fire pump having discharge capacity of at least 4000 LPM @ 10 bar driven through heavy duty Power Take Off (PTO) unit.

1.3 The overall weight of the fabricated vehicle with water, foam compound and all equipments should be less by 1000 kg of the rated GVW of the chassis.

2. CHASSIS

2.1 The Water Bowser shall be fabricated on a suitable brand new Chassis having the specifications as mentioned below:

Details of Chassis.

Wheel Base	:	Not less than 4800mm
GVW	:	Not less than 25000Kg.
Power	:	Not less than 250 bhp
Emission Compliance	:	BS IV
Axle	:	6 × 4
Drive	:	Right Hand Drive
Steering	:	Power Steering
Braking	:	System with abs
Anti roll bar	:	should be provided

The bidder has to procure the chassis and fabricate it to make it a Water Bowser as per the specification of the department.

3. FIRE PUMP

3.1 The fire pump shall be:

- CE Marked as per EN:1028:2002 and all latest amendments and meeting NFPA 1901 requirements.
- The pump shall centrifugal type and shall be rear mounted.

Preferable Make: FIRE-FLY (LP 1040) or equivalent.

Pump construction

Fire pump complying EN 1028 and confirming to following features shall be mounted on the appliance. The pump shall be of Gun Metal construction and shall be mounted at the rear of the vehicle driven by vehicle engine through a power take off of suitable ratio to ensure maximum hydraulic efficiency of the pump. The pump shall be compact and of modular design having one 140mm suction with round threads as per IS 902 with a removable strainer and four 63mm deliveries as per IS 901 with instantaneous delivery coupling. The discharge manifold shall have inbuilt provision for monitor and tank filling piping. The pump shall be of front access design such that maintenance of important components like impeller, mechanical seal etc. can be carried out on vehicle without removing the pump and pump's discharge side piping. The impeller shall be made up of gun metal and shall be dynamically balanced. The impeller shall be mounted on a stainless steel shaft. The pump shaft shall be held in heavy duty ball/roller bearings running in oil bath. The pump shall have a self adjusting mechanical carbon seal. The pump shall be able to perform the following duties.

- (a) 4000 lpm @ 10 bar when tested at a suction lift of 3.0 mtrs at NTP conditions.
- (b) Deep-lift test from 7 meter.

The entire pump assembly with all its fittings and priming system shall be hydraulically tested at 21 bar for not less than five minutes (All the above tests shall be carried out at pump manufacturer's/ Fabricator's facility). The pump shall be accompanied with following original test reports:

- Hydrostatic test
- Pump material test
- Performance test

The details of the pump such as its make and model, supported with catalogues/brochures/drawings etc. should be attached with the offer.

4. PRIMING SYSTEM

A Heavy-Duty Fully-Automatic Reciprocating Priming System, shall be fitted to the fire pump. The priming system shall be fully-automatic in action, insensitive to dirt and require no attention whatsoever from the pump operator other than throttling the engine once the pressure is achieved in the pump. Primer activation and deactivation shall be directly controlled by pump pressure. The priming system shall be twin piston reciprocating type and shall be capable of priming from a depth of 3 metres within 12 to 20 seconds. The primer shall be capable of lifting water at least 7.0 m (measured from water level to the centre of pump) in not more than 24 seconds when connected with 100 mm suction hose and 36 seconds when connected with 140 mm suction hose. Arrangement shall be made to actuate the primer in manual mode also. When operating in Manual mode primer should be engaged simply by pressing a single button lever when it is needed. When operating in Auto mode, primer must be internally actuated and must automatically re-engage when pressure is lost. Priming system driven by any external belts/chain is not acceptable. The primer shall be preferably designed with a view to prime when the pump is running at speed of 1000 to 1500 rpm.

Note:—Details of Pump such as its make and model with full technical features, supported with catalogues, brochures, drawing etc. shall be attached with the offer. The drawing showing the pump performance curve shall be enclosed.

COOLING SYSTEM

Indirect cooling system of open circuit type consisting of special heat exchanger will be provided to the vehicle to enable full power output to be maintained during pumping duty without overheating.

POWER TAKE OFF (P.T.O.) UNIT

The PTO will be of heavy-duty capable of transmitting the full power of engine to the pump. The PTO unit will match the engine and pump characteristics, with suitable ratio. A separate lever in the main cabin will engage PTO. Engagement mechanism shall be pneumatic based with a stand-by mechanical emergency over-ride lever provision. Necessary support for PTO units, propeller shaft couplings, universal joints etc. will be provided. There shall be locking device on manual PTO lever to prevent accidental engagement/disengagement. The propeller shaft for connecting the pump shall be dynamically balanced as per requirement of chassis manufacturer. The drive assembly component (shaft, couplings) will be dynamically balanced. PTO shall have the following features:

- Automatic air-controlled self-locking gear shift mechanism using air power to shift from road to pump mode by actuation of single button.
- Illuminated signal control indicators shall be provided in drivers cabin as well as on rear control panel to indicate shift gear-shift from road-to-pump mode and vice—versa.
- Mechanical linkage assembly for PTO-Prime mover-Pump, shall be supplied by OEM of pump/ PTO and shall be acceptable to (As per the standards of) the chassis manufacturer.
- 5 years warranty for P.T.O. and connecting drives shall be provided by the fabricator.

Acceptable Make

Fire-fly Fire Hawk Series or equivalent.

WATER TANK

The water tank will be of 11500 litres capacity, fitted on the chassis so as to allow full flow of water to pump. All welded areas shall be smoothed by proper grinding. The design of the tank shall be such that the centre of gravity will be kept as low as possible. Tank will be cleaned and dried before painting. Tank will be given anticorrosive treatment from inside and outside after sand blasting. The water tank shall have the following parameters:

Capacity:	—	11500 Litres
Material of Construction	—	MS
Bottom Plate Thickness	—	6 mm
Side Plate Thickness (Die Pressed Stiffened on Two Sides)	—	5 mm
Top Plate Thickness	—	5 mm
Baffles Thickness	—	5 mm
Numbers and size of Manhole	—	3 × 450 mm
Numbers and Size of Cleaning Hole (Bottom of Tank)	—	1 × 250 mm
Drain Pipe on Cleaning Hole	—	50 mm
Overflow Pipe Size	—	50 mm
Tank Filling Line Size	—	80 mm
Number of Tank Filling Connections	—	2 × 63 mm

Design and Plumbing

The water tank shall be designed to carry 11500 Litres of water. The tank shall be divided into 3 compartments interconnected at bottom level and each compartment will be baffled in order to avoid surge when the vehicle is braking accelerating and cornering. One inspection manhole each shall be provided on top of each compartment of the tank. Each manhole shall have a hinged cover so that the manhole will also act as a filling orifice. Suitable eyes (four Nos. of folding type lifting eyes) will be provided on the shell of the tank to enable it to be lifted off the vehicle for repairs when required. The bottom of the hooks will be further strengthened with flange type plates mounted on the top of the tank to avoid any damage to the tank during the process of lifting off the tank.

A cleaning hole shall be provided at the bottom of the tank which will be fitted with a drain pipe and valve. The tank will be fitted with an overflow pipe taken down to a point well below the chassis that discharges the water away from the wheels. The overflow pipe shall be so designed and located to ensure that water will overflow through overflow pipe only while filling tank, but no water shall overflow through overflow pipe when appliance is in motion or negotiating up/down gradient and/or brake is applied to the moving appliance.

Provision for hydrant connection incorporating a strainer shall be provided for filling the tank. A pipeline will be taken from the tank to the suction inlet of the pump incorporating a quick action butterfly valve. The tank will be connected with the pump in such a manner that pressurization of water tank or water tank to pump connection is avoided when pumping water from an outside source of supply. The water tank with its entire fitment shall withstand hydrostatic pressure of 0.3 kg/cm².

Primer Coating of surface for water tank

Blast cleaned surface shall be coated with primer within 4 hours of sand blasting; steel may be given primer coat before and after fabrication. In either case, primer coat to a dry film of minimum thickness of 25 microns shall be applied. Touch up with primer shall be done again to welds, burnt and cut edges after fabrication. The water tank shall be given two coats of epoxy treatment inside and outside which shall consist of two coats of primer with two coats of epoxy finish and FRP coating with sufficient thickness should be done inside the water tank.

FOAM TANK

A foam tank shall be installed. The tank should comply the following parameters.

Capacity	—	700 Litres
Material of Construction	—	SS 304
Bottom Plate Thickness	—	3 mm
Side Plate Thickness (Die Pressed Stiffened on Two Sides)	—	3 mm
Top Plate Thickness	—	3 mm
Numbers and Size of Filling Hole	—	1 × 150 mm
Size of Sludge Trap (Bottom of Tank)	—	150 mm
Drain Valve on Sludge Trap	—	50 mm
Tank Filling Line Size (Connected to Foam Transfer Pump)	—	25 mm
Tank to Inductor Line Size	—	40 mm

Design & Plumbing:

Foam Tank shall be of rigid welded construction. Weld joints shall be minimized. Gas Tungsten Arc Welding (GTAW) with ER 304 electrode shall be used. The tank will have a filling orifice with a removable strainer fitted to it. The strainer will be of SS 304 and its total screening area will be adequate to permit quick filling of foam into the tank. The filler cap will be clearly marked 'FOAM' in Aluminium casting plate and cover to be painted in yellow. Tank shall be fitted with two Nos. of folding type lifting eyes. The tank will have its top dished funnelling arrangement provided to enable easy filling from 20 litres drums. Suitable sharp-edged tin opener will also be provided at the foam tank- filling mount for puncturing the foam compound drum for facilitating quick filling of the foam compound directly from the drums into the tank. The design of the tank will incorporate a sludge trap fitted with a drain valve. The foam compound draw-off will be positioned in the centre of the sump in such a manner that foreign matter or sludge does not clog the system. Strainer of SS304 of suitable mesh size and adequate straining area shall be provided. A simple automatic venting device shall be installed on foam tank (not to be installed on the filling cap) to provide venting when the foam is being drawn out of tank or the tank is being filled. The draw-off tube shall,

be connected to the foam compound proportioner/inductor (round the pump type) be as short as possible;

be capable of being easily dismantled for internal cleaning;

be provided with means of thorough flushing after use;

and shall not form 'U' bend or abrupt angle at any portion and be capable of being drained easily without dismantling. A manual rotary transfer pump shall be provided for transferring foam compound from drums to the foam compound tank without causing any frothing in the tank. Arrangement shall be provided to connect this pump through a tube to the tank filling line. Provision will also be made for drawing foam compound into the foam producing system from an external source through a pickup tube while producing foam.

FOAM PROPORTIONING SYSTEM (ROUND THE PUMP)

Around-the-pump foam proportioning system with foam induction device duly calibrated for 1%, 3% and 6% will be provided near the pump. Auxiliary foam induction arrangement shall also be provided. The system shall be mounted directly on the suction tube and volute of the pump in a compact and self contained manner thereby eliminating any excessive piping /plumbing work to accommodate a foam inductor. The assembly shall be easier to operate and accurate proportions of foam shall be induced in the pump suction. The system shall be suitable for all commercially available Protein, Fluoroprotein, FFFP and AFFF foam compounds. The assembly shall be made up from Gun Metal and should have a stainless steel venturi. A control knob controls the induction rate which shall be suitable for foam induction of 1%, 3% and 6%. This shall be a purely manual system, which allows the operator full control of the water/foam mix ratio. The system shall be operated satisfactorily at a main pump pressure from 5 to 15 bar. The system should be with minimum no. of moving parts thereby making it highly reliable. In addition to this, there shall be 'OFF' position so as to use the equipment as water tender.

Preferable Make:

FIRE-FLY (ENDURA Series) RTP 120 or equivalent.

TANK MOUNTING SYSTEM & TANK LEVEL INDICATORS**Sub-frame & Mounting System:**

The water and foam tanks will be mounted on the vehicle on sub-frame metacone mountings. This sub-frame will be made from anti-corrosive treated MS 4" section and will be bolted with the chassis using the high tensile bolts. 'U' Bolts shall not be used for mounting of tanks on vehicle. The metacone mountings shall facilitate to absorb the jerks and bending torsions in expansion as well as compression mode without high deflection. The manufacturer shall provide complete design data of mountings and sub-frame including the load calculations and quantity sufficiency for approval before starting fabrication. Tank will be mounted on the chassis in a manner keeping in view the proper load distribution on the axles. Load distribution chart and detailed drawing from the competent authority shall be submitted for obtaining approval from the department before commencing fabrication. The baffles will be arranged in a manner to facilitate easy cleaning of the tanks. The tank will be mounted on two/three cross bearers to counteract stresses caused by chassis flexing. The centre of gravity shall be maintained as low as possible.

Miscellaneous:

A water level indicator will be provided near the control panel. The level indicator calibrated on full, $\frac{3}{4}$, $\frac{1}{2}$, $\frac{1}{4}$ and empty shall be of the graduated glass tube, clear acrylic or electronic type. In case of the graduated glass tube or the clear acrylic type, means will be provided to isolate the same from the tank for maintenance as well as to extend the life of the tubes.

WATER - FOAM MONITORS

A water- foam monitor with the following features shall be mounted on the roof top of the vehicle in a suitable location. The monitor shall be of durable light weight construction and shall be corrosion free. All movements of the monitor shall be controlled electrically with the help of motors and shall be with manual over ride provision. Hand wheel shall be provided for manual operation. The control of the electrical monitor shall be provided in the driver's cabin as well as near the pump panel on the rear of the vehicle.

Flow rate	: Not less than 2580 lpm @ 7 bar
Throw range (Water)	: 60m
Throw range (Foam)	: 50m
Horizontal swivel range	: Not less than 270°
Vertical swivel range	: - 20° through + 70° mechanical; electrically preset to - 15° through + 65°
Jet type	: full solid jet to Spray.
Preferable Make	: Rosenbauer /Akron Brass or equivalent.

WATER-FOAM PIPING

All piping and plumbing will be designed to have minimum pressure drop and achieve the required pressure and flow at various locations. All pipe fitting and valves (except butterfly valves) will be of SS 304. All piping will be designed and hydraulically tested for 50% over the max. pressure encountered in the pipe. However in no case the lines will be hydraulically tested below 21 Kg/cm². The piping will be flanged as far as possible for ease of maintenance. All lines will be having suitably supported so as to provide rigidity and to avoid vibration. All bolting will be of SS 304. The draw off pipe will be provided in such a manner and in such a position that sludge does not pass onto foam piping.

BODY WORK AND STOWAGE**BODY FABRICATION:****Timber shall not be used for body construction.**

Cross members shall be of GI rolled channels of size 75 X 40 mm duty bolted to main chassis frame with tensile bolts with nylock nuts. The entire structure should be framed from 2mm thick GI 32 x 32 mm square tube/formed section and locker sections with duly gusseted joints, to ensure a strong and rigid structure. The inner locker structure should be out of 30mm x 3 mm GI rolled angles duly gusseted and strengthened for sturdiness. No M. S. Sheets should be used for either body paneling or in the lockers. 'Sunk-in' Semi-circular steps should be provided in chequered plate below the front bumper.

Aluminium sheet of 1.6 mm (16 gauge) shall be used for exterior paneling work all over. For the inner walls of lockers 1.25 mm (18 gauge) Aluminium chequered plate and for the floor of the lockers Aluminium chequered plate of 2.5mm thickness shall be used. The exterior paneling on top of the tank shall be made of 2.5 mm thick Aluminium chequered plate with sufficient reinforcement.

DRIVER CUM CREW CABIN

The cabin shall be comfortable for 6 men including driver and shall have retractable seat belts for each person and be with foam cushions and shall be upholstered with Rexene. Four doors of suitable size with power windows should be provided. The cabin structure shall be modified only as per guidelines laid down by the chassis manufacturer. The complete cabin shall be duly treated for Corrosion resistance by two pack epoxy treatment.

Adequate lighting shall be provided in the crew cab. Grab rails and necessary number of non-slip steps shall be provided wherever necessary for easy ascending and descending from the cabin. Necessary grab handles shall be provided on the crew cabin for the passengers to hold, while the vehicle is in motion.

The doors of the cabin will be fitted with safety glasses. Removable wire nets shall be provided for the front and window glasses.

Interiors of the cabin

The entire floor of the crew cabin shall be provided with a good quality anti skid type vinyl matting. A First aid box shall be provided in the cabin. Drain holes shall be provided preferably at the bottom of the crew cabin.

OTHER WORKS:

Guards shall be provided for propeller shafts.

Suitable brackets should be provided on top of the tank for the spare wheel.

Drag Hook or Eye of adequate strength and design will be provided at the rear and front of chassis.

The driver will be provided with large size rear view mirrors on both sides of the cab and convex round mirrors for overall view of the vehicle from top to bottom and left to right. No modification/connection shall be made in compressed air passage lines of the vehicle for any tapping of air. For any such requirement the free port of the DD unit of the compressed air system shall be made use of.

A fire bell of 250 mm diameter shall be provided on the rear left hand side of the cabin (above firemen seat) and arrangements shall be so made to enable the fireman to ring the bell from inside the cabin

LOCKERS

Suitable lockers shall be provided for stowage of equipments and accessories listed in this specification. Sufficient numbers of lockers shall be provided to accommodate all the equipment/accessories in an easily accessible manner. The height of the lockers from the bottom to the top of the opening shall be not less than 600 mm and the depth shall be not less than 600 mm. All lockers shall be provided with internal automatic lighting arrangement with the master switch in the cab. All lockers above chassis floor and the rear side of the appliance shall be covered with aluminium roller shutters.

Roller Shutters:

Roller shutter shall be provided for the lockers for easy operation and for rear side of the vehicle to provide full protection for the pump. Ziegler, MCD or Rosenbauer make Roller-shutters covering the equipment lockers shall be installed on both sides of the appliance. These shutters shall be rolled inwards underneath the roof giving unobstructed access to the equipment lockers and the equipment/accessories fitted in the vehicle. Roller shutters shall be made of hollow rectangular shaped aluminium links which will be inter connected with the help of plastic/rubber profiles, sealing the roller shutter watertight when closed. Roller shutters shall be durable, maintenance free, weather and corrosion resistant and capable of opening in every position of the vehicle even in rough terrain and on slopes. The sections of the shutter shall be powder-coated/anodized to a smooth finish and aesthetic look. Guide rails should support the shutters over the entire length on both sides and make them torsion free. The shutters shall have a sturdy locking mechanism which will prevent accidental opening during movement of the vehicle. The complete shutter assembly, the side, bottom and main profiles as well as the locking system shall be from the shutter manufacturer only. The shutter doors shall be equipped with electro-magnetic switch on the door tracks to provide automatic switch on/off of compartment lights.

Stowage of Equipment:

For all water fittings like branch pipes etc. quick release type couplings or snap clamps of spring steel (as per the manufacturers standards) shall be provided. The fittings shall ensure that none of the items damage internal panelling. Suitable straps, brackets etc. will be provided for all other items.

ELECTRICAL SYSTEM:

All important electrical circuits shall have separate fuses suitably indicated and shall be grouped into a common fuse box located in an accessible position in Driver's cab and fitted with means for carrying spare fuses. The wiring should be double pole and should not be exposed to the atmosphere. Conduits should be used wherever necessary. All equipment lockers should have individual lights which will automatically switch ON when the shutter is opened (which will be fully LED based) and these should be operated by means of a master switch on the dash board in the driver's cabin.

The switch of the light/siren should be provided on the dash board.

OTHER ELECTRICALS

Two fog lamps and two spot lights shall be installed in the front on an extra pipe. Blinker type traffic indicators provided by the OEM shall be maintained in the vehicle after fabrication. Protective wire net shall be provided for all lights and indicators. Reversing lights on either side should be fixed suitably at the rear of the appliance with wire mesh in such a manner to prevent accidental damage by the fireman while mounting the tank top.

A spot light not less than 30W (LED) power shall be provided at the rear portion of appliance near the pump which can be rotated horizontally by 180°. Two-tone hooter cum P.A. System having 25 watt capacity with speaker. LED Light bar with red, blue and white flasher lights of minimum 75-100 watts and not less than 1000 mm in length shall be mounted on the cabin roof with amplifier in the cabin.

Mechanical siren-100w shall be provided.

One pair of additional electric horn shall be provided.

Reverse gear and indicator buzzers shall be provided.

LED Mini Light bar (Flasher) shall be provided on both sides (3 Nos. each on Both side). They shall be fitted integrally to the body.

REAR OF THE APPLIANCE :

The entire rear portion other than the foot board shall be covered with 2.0mm aluminium chequered plate and the foot board shall be covered with 2.5 mm aluminium chequered plate.

A small ladder fabricated out of 1" dia. 2 mm thick M.S. tubular pipe shall be provided and fitted at the rear of the vehicle to climb on the top of the vehicle. An adequately illuminated control panel shall be provided near the pump in a suitable place easily accessible to operator for operating different controls.

The control panel on the rear should have following arrangements.

1. Throttle Control for engine.
2. Compound gauge.
3. Pressure gauge.
4. Primer control.
5. Cooling water valve.
6. Tube type level indicator showing level of water tank.
7. Suitable panel lights and all other required items.

The main pump, and the pump control panel shall be covered with Rolling Shutter at the rear of the appliances.

REAR VIEW CAMERA:

Rear view camera shall be provided for the vehicle with 7 inch LCD screen within the cabin. The camera shall have minimum 120° field of vision with a 1/3 inch image sensor.

GPS and Navigation System

GPS system shall be provided for the vehicles to locate the vehicles.

Navigation system with full Kerala locations (Cities, Towns and Villages) shall be provided.

LADDER AND LADDER GALLOWS

Ladder Gallows: A 10.5m aluminium double extension trussed type ladder shall be supplied along with the fabricated vehicle and ladder gallows shall be provided with rollers for carrying the same. Means shall be provided for locking the ladder when it is stowed.

WORKMANSHIP AND MATERIAL

Workmanship executed shall be of the highest order. All rivet and bolt holes shall have a coat of approved paint on both surfaces before riveting or bolting or welding. All steel screws, bolts, nuts, rivets etc. shall be zinc coated or shall have rust proof coats by a recognized process. The roof joints shall be subjected to rigid water test at vendor workshop in presence of purchaser's representatives. All directions and instruction given at any stage of fabrication by the purchaser/representative for quality and workmanship on all points related to the fabrication shall be executed. All the material used in the fabrication of the body work shall be of good quality. All equipment and material shall comply with the requirements of the latest relevant IS specifications as applicable.

PAINING:

The crew cabin shall be painted cream. Necessary anti corrosion and primer coat in pink colour shall be applied before painting. The body shall be painted Fire red in colour conforming to shade No. 536 of IS 5: 2007. The paint shall conform to IS 2932:2003. The whole vehicle shall be painted internally and externally with one coat of zinc chromate and an under coat, two finishing coats and clear coat. Phosphating and painting of the chassis shall be carried out to withstand Seasonal climate effects. The words "KERALA FIRE & RESCUE SERVICES" shall be painted in letters of 10 cm height on one side on the body of vehicle in golden yellow colour paint. Same text in "Malayalam Font" shall be painted over the other side in same manner. The name of the Department "KERALA FIRE & RESCUE SERVICES" in form of sticker in fluorescent red letter in yellow background shall be affixed on the top of the front wind screen glass. Emblem of the Department shall be affixed on either side of the cabin front Door (Model shall be provided by the Department) 'Dial 101' shall be written on all the four sides of the vehicle on yellow background in black letters.

ACCESSORIES: The following accessories shall be supplied along with each vehicle.

<i>Sl. No.</i>	<i>Particulars of Accessories</i>	<i>Qty.</i>
1	Heavy duty plastic DUTRON or equivalent suction hoses of 140 mm dia in 2.5m coupled with round threaded gun metal couplings	4 Nos.
2	Suction Metal Strainer 140 mm	1 No.
3	Basket Strainer	1 No.
4	Suction Wrenches, universal type	1 Pair
5	Delivery Hose It shall be non-percolating and synthetic type B. Minimum length shall be 15m (2½" size) Shall be provided with instantaneous male and female couplings of size 2½" (brass) size of the hose should be 2 ½". Delivery Hose should comply with latest IS-636.	15 Nos.
6	Standard Brach pipe with 19m Nozzle (Gun metal)	2 Nos.
7	Foam Making Brach FB 2 with Pick up tube	1 No.
8	Portable fire extinguisher, ABC Type, 6 kgs capacity, ISI marked	2 Nos.
9	Portable fire extinguisher, CO2 type, 4.5kgs capacity BIS marked	2 Nos.
10	Poly Propylene rope 25mm dia, 50m with ends spliced.	1 No.
11	Poly Propylene rope 20mm dia., 30m with ends spliced	1 No.
12	Shears/Bolt cutter (28" and 36" each) The machine shall be brand new and of reputed make/Everest/Jhalany/Taparia	1 No. each
13	Sledge hammers of 2.5 kgs and 5 kgs	1 each
14	Crowbar 20 mm.dia. of 1 meter	1 No.
15	Crowbar 25 mm. dia. of 2.0 meters	1 No.
16	Axe-large	1 No.
17	Door breaker	1 No.
18	Fire hook	2 Nos.
19	Tool kit	1 Set
20	Grease gun	1 No.
21	Multi purpose Nozzle: Selectable multi-flow settings: 360-475-565-755- 950LPM@7kg/cm ² Shut off ball valve for nozzle operation. Jet-Spray mode by twist rotation of bumper. Spray upto 120°. Abrasion and corrosion resistant. Anti-slip finger lock rubber moulded pistol grip. Excellent performance when used with suitable eductor for AFFF foam applications. Available with 63mm inlet. Weight : not more than 3 Kgs Performance at 7 Kg/cm ²	1 No.
LPM	Flow Settings	360 475 565 755 950
	Jet-Throw Range Meters	Not less than 20 Not less than 25 Not less than 28 Not less than 40 Not less than 47

INSPECTION & ACCEPTANCE TESTS:

The following stage inspection and acceptance test shall be given to the complete satisfaction of the owner. Vendor shall ensure that design of tender will not affect chassis parameters such as speed, turning circle, acceleration etc.

First Stage:

Structural work and Measurements

Structural framework

Panelling not started. Materials for panelling ready for measuring.

Second Stage:

Panelling work.

Tank ready not mounted (for hydraulic pressure testing), Pump ready not mounted (for hydraulic pressure testing), platform of water tank, pump and PTO ready for mounting.

All the piping shall be subjected to hydraulic test pressure of 21 Kg/cm² for a period of min.10 minutes.

The pump casing shall be subjected to a hydraulic test pressure of a minimum 21 Kg/cm².

Tank shall be hydro tested at a minimum pressure of 0.3 bar for a period one hour before mounting on the vehicle.

Final Stage**Stability:**

Stability of appliance will be such that when fully equipped & laden, if the surface on which the appliance stands is tilted to either side at an angle of 27° from horizontal it will not overturn

Gradient:

The vehicle will be tested on a gradient test ramp at an angle of 1:4 as per BIS.

Endurance Test:

The pump will be tested for a continuous period of four hours nonstop & the water will not be replenished during this test & the engine will not show signs of overheating. The testing charges for the same shall be borne by the vendor.

Priming/Deep Lifting Test:

The priming shall be tested as per the latest standards & the system shall be subjected to a test at a suction depth of 7 Mtrs.

The priming should be achieved in less than 24 seconds.

Articulation Test:

The vehicles shall be tested for articulation and shall not show any signs of stress during this test. The clearance in the wheel wells shall be checked for tolerances.

Road Test:

After completion of all the above mentioned tests, a road test shall be carried out where the vehicle shall be tested for its performance.

The braking, acceleration & top speed tests shall be checked & recorded by the inspecting officers.

SPECIFICATIONS AND DRAWINGS:

Considering the detailed Specifications, the Auto CAD drawings (both the Hard Copy as well as Soft Copy in pdf shall be included) should be submitted by the Vendor. The Director General, Kerala Fire & Rescue Services or his representatives may suggest modifications to the drawings. However, modified drawing should be submitted by the Vendor within 3 days from the suggestion/discussion. The Bidder shall start the work only after getting the drawings approved by The Director General, Kerala Fire & Rescue Services. The CAD drawings should clearly illustrate the detail. Two sets of complete and final CAD Drawings (both the Hard Copy as well as Soft Copy shall be included), in respect of fabrication, stowage arrangements, fittings, electric circuit arrangement etc. shall be supplied at the time of delivery of the appliance. These drawing shall be supplied free of charge.

Instruction Book:

A detailed instruction book for the guidance of the user shall be prepared and supplied. It shall contain the details of operation, maintenance and proper use of the vehicle, all the appliances and equipment.

Acceptance:

The fully fabricated vehicle with all equipment and accessories shall be delivered at Fire & Rescue Services Headquarters, Thiruvananthapuram Free on road. The delivered vehicle will be inspected by a board of officers for the general functioning of vehicle and associated equipment and accessories. The vehicle shall be accepted by the Department based on this report.

Office of the Director General,
Fire and Rescue Services Headquarters,
Fire Force Junction, Thiruvananthapuram-1.

A. HEMACHANDRAN I.P.S.,
Director General.

Forest Department

ദർഘാസ് പരസ്യം

നമ്പർ എസ്.വി.3-501/17. 2017 ജനുവരി 31.

സൈലന്റ് വാലി ഡിവിഷനുകീഴിലുള്ള റെയിഞ്ചുകളിലെ ജീവനക്കാർക്ക് ഉപയോഗത്തിനായി വിന്റർ റെസിസ്റ്റന്റ് ജാക്കറ്റ് വാങ്ങുന്നതിന് ഈ പരസ്യത്തിനോടൊപ്പം ഉള്ളടക്കം ചെയ്ത നിർദ്ദേശങ്ങൾക്കും നിലവാരത്തിലും അനുസൃതമായിട്ടുള്ള സാമഗ്രികൾക്ക് മണ്ണാർക്കാട് സൈലന്റ് വാലി ഡിവിഷൻ വൈൽഡ് ലൈഫ് വാർഡൻ ദർഘാസ് ക്ഷണിച്ചുകൊള്ളുന്നു.

ഇനവും അടങ്കൽ തുകയും— വിന്റർ റെസിസ്റ്റന്റ് ജാക്കറ്റ്—100% പോളിസ്റ്റർ, വാട്ടർ റീപ്പല്ലന്റ്, ബ്രീത്തബിൾ, തെർമോലൈറ്റ് വാഡിംഗ്, ഗുണനിലവാരമുള്ള റണ്ണർ & സിബ്ബ്, ട്രക്കിംഗിനായി പ്രത്യേകം ഡിസൈൻ ചെയ്തത്, വിത്ത് ഹുഡ്, ഇരുവശ പോക്കറ്റ്, ഉള്ളിൽ ചൂട് നിൽക്കത്തക്കവിധത്തിലുള്ള ഇന്നർ ലൈനിംഗ് സൈലന്റ് വാലി ലോഗോയോട് കൂടിയത്— 300 എണ്ണം.—4,85,000.

നിരതദ്രവ്യം— ` 4,850.

ദർഘാസ് ഫോറത്തിന്റെ വില— ` 970 + വാറ്റ്.

വിതരണം ചെയ്യേണ്ട സമയം—വിതരണത്തിനുള്ള ഉത്തരവുകിട്ടി 15 ദിവസത്തിനകം.

പണം നൽകുന്ന രീതി—വിതരണം ചെയ്ത തീയതി മുതൽ രണ്ടാഴ്ചയ്ക്കുള്ളിൽ.

വിതരണം ചെയ്യേണ്ട സ്ഥലം—മുക്കാലി.

ദർഘാസ് ഫോറം നൽകുന്ന തീയതിയും സമയവും— 1-3-2017 ഉച്ചയ്ക്ക് 1 മണി വരെ.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—1-3-2017 ഉച്ചയ്ക്കുശേഷം 3 മണി വരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—1-3-2017 ഉച്ചയ്ക്കുശേഷം 3.30 മണി.

മേൽ തീയതിയിൽ ദർഘാസ് നടക്കാത്തപക്ഷം 3-3-2017, 6-3-2017 എന്നീ തീയതികളിൽ നടത്തുന്നതായിരിക്കും.

ടെണ്ടർ സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ഏത് ഐറ്റത്തിനുവേണ്ടി സമർപ്പിക്കുന്ന ടെണ്ടർ എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തേണ്ടതുണ്ട്. കവറിനുമുകളിൽ വൈൽഡ് ലൈഫ് വാർഡൻ, സൈലന്റ് വാലി ഡിവിഷൻ, ആരണ്യകം, മണ്ണാർക്കാട് എന്ന് രേഖപ്പെടുത്തേണ്ടതുമാണ്.

ദർഘാസ് ഫോറം മേൽപ്പറഞ്ഞ വിലയൊടുക്കി സൈലന്റ് വാലി ഡിവിഷൻ ഓഫീസിൽനിന്നും വാങ്ങാവുന്നതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ, നിശ്ചിത ഫോറത്തിലല്ലാതെ ലഭിക്കുന്ന ദർഘാസുകൾ, ഇ. എം. ഡി. ഇല്ലാതെ ലഭിക്കുന്ന ദർഘാസുകൾ എന്നിവ നിരസിക്കുന്നതാണ്. ഏതെങ്കിലും കാരണവശാൽ ദർഘാസ് തുറക്കാൻ നിശ്ചയിച്ചിരിക്കുന്ന ദിവസം അവധിയായി വരികയാണെങ്കിൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം ദർഘാസ് നടത്തുന്നതായിരിക്കും.

No. SV3-501/2017. 31st January 2017.

Sealed tenders are invited from reputed firms for the supply of winter resistant jacket as per conditions and specifications mentioned to this notice.

Item with PAC—Husky Jacket with 100% Polyester fabric, water repellent, breathable, thermolite wadding for maximum protection, quality runners and zippers, specially designed for trekking requirements, with Hoods, both side pockets for keeping accessories, inner lining material to keep the warm inside with Silent Valley logo—300 Nos.—` 4.85 Lakhs.

EMD (1%) — ` 4,850.

Cost of tender form— ` 970+VAT.

Period of Supply—Within Fifteen days from the date of supply order.

Mode of Payment—Within two weeks from the date of delivery.

Place to be delivered—Mukkali.

Last date and time for supply of tender forms— Till 1 p. m. on 1-3-2017.

Last date for receipt of tender form— Till 3 p. m. on 1-3-2017.

Date and time of opening of tender— 1-3-2017, 3.30 p. m. in the presence of tenderers or their authorized representatives who may be present at that time.

If the tender not conducted on 1-3-2017 the same will be conducted on 3-3-2017 and 6-3-2017 dates as per the same conditions mentioned above. In the event of the day specified for tender receipt and opening being declared as holiday, the tender will be conducted on the next working day at the time prescribed.

1. The envelopes containing the tender should bear the superscription "supply of winter resistant jacket" and should be addressed to the Wildlife Warden, Silent Valley Division, Aranyakam, Mannarkkad.
2. The number of items mentioned above is just an approximate. The KFD will be at liberty to increase or decrease the number to be procured or may decide not to procure at all. Tender forms can be purchased from the office of the undersigned during office hours.

TENDER SCHEDULE

1. The period for which the rates to be in firm-one year. Advance payments conditions will not be considered.
2. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
3. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
4. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-Judicial-Stamp Paper.
5. Earnest Money Deposits 1% of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Wildlife Warden, Silent Valley Division, Mannarkkad. Tenders with insufficient EMD will not be entertained.
6. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
7. Tenders unsealed or unsigned are liable to be rejected.
8. The rates should be inclusive of all taxes and free delivery of the department concerned.
9. Belated tenders will not be considered under any circumstances.
10. Tenders should bear the signature and full postal address of the tenderers and witness wherever necessary.
11. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
12. Specifications of the items are given in the list.
13. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirement in the tender notification.

14. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time.
15. Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
16. Warranty—Minimum 1 year.
17. Quality of materials will be verified by the purchase committee constituted for this purpose and acceptance of the tender will be subject to decision by the above Committee.
18. General Rules in Store Purchase will be applicable to this tender also.
19. More details can be had from this office on working hours.

Office of the
Wildlife Warden,
Silent Valley Division,
Mannarkkad.

(Sd.)
Wildlife Warden
(For and on behalf of
the Governor of Kerala).

Health Services Department

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ എസ്.1701/16/എസ്. പി. എച്ച്. സി. എൽ.

2017 ജനുവരി 31.

തിരുവനന്തപുരം സ്റ്റേറ്റ് പബ്ലിക് ഹെൽത്ത് ആന്റ് ക്ലിനിക്കൽ ലബോറട്ടറിയിലേക്ക് താഴെപ്പറയുന്ന ഉപകരണങ്ങളും റീ ഏജന്റുകളും, ടെസ്റ്റുകിറ്റുകളും വാങ്ങുന്നതിന് 2016-17 കാലയളവിലേക്ക് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പരും സാധനങ്ങളുടെ പേരും അടങ്കൽ തുകയും	ഉപകരണങ്ങൾ വിതരണം ചെയ്യേണ്ട സ്ഥാപനങ്ങളുടെ പേര്
1	എസ്.168/17—ടെസ്റ്റ് കിറ്റ്, റീ ഏജന്റ് കൺസ്യൂമബിൾസ്, മറ്റിനങ്ങൾ, പി. സി. ആർ. വിഭാഗം—തിരുവനന്തപുരം ` 5,00,000	സ്റ്റേറ്റ് പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി,
2	എസ്.169/17—(1) സെൻട്രിഫ്യൂജ് (32 റ്റൂബ്) 1 എണ്ണം— ` 1,00,000 (2) വാട്ടർ പ്യൂരിഫയർ— 1 എണ്ണം— ` 10,000	(1) സ്റ്റേറ്റ് പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, തിരുവനന്തപുരം— 2 എണ്ണം
	(3) കെ.വി.യു.പി.എസ്.— 1 എണ്ണം— ` 1,00,000	(2) റീജിയണൽ പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, കോഴിക്കോട്— 1 എണ്ണം

ദർഘാസ് ഫോറത്തിന്റെ വില :

- അസ്സൽ—ക്രമനമ്പർ 1-ന്— ` 1,000 + വാറ്റ് 5%,
ക്രമനമ്പർ 2-ന്— ` 500 + വാറ്റ് 5%.
- പകർപ്പ്—ക്രമനമ്പർ 1-ന്— ` 500 + വാറ്റ് 5%,
ക്രമനമ്പർ 2-ന്— ` 300 + വാറ്റ് 5%.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—1-3-2017, 2 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—2-3-2017, 2 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—3-3-2017, 11 മണി.

പ്രത്യേക നിബന്ധനകൾ

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണ വശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകളിൽ ദർഘാസ് നമ്പർ, ഇനം എന്നിവ പ്രത്യേകം രേഖപ്പെടുത്തിയിരിക്കണം. ദർഘാസുകൾ, ഡയറക്ടർ, സ്റ്റേറ്റ് പബ്ലിക് ഹെൽത്ത് & ക്ലിനിക്കൽ ലബോറട്ടറി, തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. സ്വീകാര്യമായ ദർഘാസുകൾ ആയത് നൽകുന്ന വരുടെയോ അവർ അധികാരപ്പെടുത്തിയ വരുടെയോ സാന്നിധ്യത്തിൽ നിശ്ചിത തീയതിക്കുതന്നെ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ ആയതിന്റെ വിലയും പകർപ്പുംകൂടി മണിയോർഡറായോ നേരിട്ടോ അടച്ച് തിരുവനന്തപുരം സ്റ്റേറ്റ് പബ്ലിക് ഹെൽത്ത് & ക്ലിനിക്കൽ ലബോറട്ടറി, ഡയറക്ടർക്ക് രേഖാമൂലം അപേക്ഷ സമർപ്പിക്കാവുന്നതാണ്. മണിയോർഡർ മുഖേന ദർഘാസ് ഫോറം ആവശ്യപ്പെടുന്നവരുടെ അപേക്ഷ ദർഘാസ് സമർപ്പിക്കുന്ന തീയതിക്ക് ഒരാഴ്ച മുൻപ് ലഭിച്ചിരിക്കണം. കൂടാതെ പോസ്റ്റൽ ചാർജ്ജ്ജായ് ` 25 കൂടി ഓരോ ഫോറത്തിനും നൽകേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ചെക്കുകളായോ ഡിമാന്റ് ഡ്രാഫ്റ്റുകളായോ പോസ്റ്റൽ ഓർഡറായോ സ്വീകരിക്കുന്നതല്ല. അസ്സൽ വാങ്ങിയവർക്ക് മാത്രമേ പകർപ്പ് നൽകുകയുള്ളൂ. ദർഘാസ് സമർപ്പിക്കുന്നവർ ` 200-ന്റെ മുദ്രപത്രത്തിൽ കേരള സർക്കാരിന്റെ ദർഘാസ് നിയമാവലി അനുസരിച്ചുള്ള സമ്മതപത്രം കൂടി നൽകേണ്ടതാണ്. മൊത്ത വിലയുടെ 1% നിരതദ്രവ്യമായി സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന സാധനങ്ങളുടെ വിലയിൽ വിൽപ്പന നികുതികൂടി ഉൾപ്പെടുത്തേണ്ടതാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ (8.30 മണി മുതൽ 2 മണിവരെ) തിരുവനന്തപുരം സ്റ്റേറ്റ് പബ്ലിക് ഹെൽത്ത് & ക്ലിനിക്കൽ ലബോറട്ടറി ഓഫീസിൽ നിന്നും ലഭ്യമാകുന്നതാണ്.

പ്രത്യേക കാരണം കാണിക്കാതെ തന്നെ ദർഘാസുകൾ സ്വീകരിക്കുന്നതിനും റദ്ദു ചെയ്യുന്നതിനുമുള്ള അധികാരം ചുവടെ ഒപ്പുവെച്ചിട്ടുള്ള അധികാരിയിൽ നിക്ഷിപ്തമായിരിക്കും.

No. S/1701/2017/SPHCL.

31st January 2017.

Sealed tenders are invited for the supply of Equipments Regents Chemicals and Test Kits required to State Public Health and Clinical Laboratory, Thiruvananthapuram for the year 2016-17.

Sl. No.	Tender No. and Name of Items with Estimated cost	Name of Institution to supply the items
(1)	(2)	(3)
1	S-168/2016—Purchase of Test Kits Reagents Consumables and Miscellaneous items PCR Section— ` 5,00,000	State Public Health and Clinical Laboratory, Trivandrum
2	S-169/2016— 1. Centerfuge (32 Tube)—1 No.— ` 1,00,000 2. Water Purifier—1 No.— ` 10,000	SPHCL Trivandrum-1 No.
	3. KV UPS— 1 No.— ` 1,00,000	(2) RPHL Kozhikode-1 No.

Cost of tender form :

- Original— ` 1,000 + VAT 5% for Sl. No. 1,
` 500 + VAT 5% for Sl. No. 2.
- Duplicate— ` 500 + VAT 5% for Sl. No. 1,
` 300 + VAT 5% for Sl. No. 2.

Last date and time of sale of tender form—1-3-2017, 2 p. m.

Last date and time of receipt of tender form—2-3-2017, 2 p. m.

Date and time of opening of tender —3-3-2017, 11 a. m.

Special Conditions

Late tenders will not be accepted. Tender Number and items for the supply should be superscribed in the envelope. Tender should be addressed to the Director, State Public Health and Clinical Laboratory, Thiruvananthapuram-695 035. Received tenders will be opened in the presence of tenderers or their authorized representatives who are present at that time.

Indenting tenderers may submit written application to the Director, SPHCL, Trivandrum to obtain the tender forms. Tender forms should be accompanied by cash remittance which is the price fixed for a form and is not

refundable under any circumstances. Cheques, bank drafts etc. will not be accepted towards the cost of the tender forms. It will be send to the firms by registered post if payment is made by money order, inclusive of postal charges ` 25 (twenty five) for each form. Money Orders will be accepted, if it is received within five day prior to the date of submission of tenders. Duplicate tender forms will be issued to those who have purchased original tender if required. Specification of the items will be available from the office notice board.

Tender should be accompanied by an agreement executed in Kerala Stamp Paper worth ` 200 and EMD 1% at the total cost of the items tendered. The rate offered should be inclusive of all taxes. Further details can be available from the office of State Public Health and Clinical Laboratory, Thiruvananthapuram during working hours (ie. 8.30 a.m. to 2 p.m.)

The undersigned has the right to accept or reject anyone of tenders without assigning any reason.

State Public Health and
Clinical Laboratory,
Thiruvananthapuram.

(Sd.)
Director.

ദർഘാസ് പരസ്യം

നമ്പർ എ3-8866/2016.

2017 ജനുവരി 24.

കൊല്ലം ജില്ലാ ആശുപത്രിയിലെ ലിംബ് ഫിറ്റിംഗ് സെന്ററിലേക്ക് ആവശ്യമായ സാധനങ്ങൾ നൽകുന്നതിന് താല്പര്യമുള്ള നിർമ്മാതാക്കൾ/അംഗീകൃത വിതരണ കമ്പനികൾ എന്നിവരിൽനിന്നും പ്രത്യേകം സീൽവച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു. ടെണ്ടറുകൾ 25-2-2017-ാം തീയതി രാവിലെ 11 മണിവരെ സ്വീകരിക്കുന്നതും 25-2-2017-ാം തീയതി വൈകിട്ട് 3 മണിക്ക് ടെണ്ടർ നൽകിയ വ്യക്തികളുടെയോ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 30-1-2017-ൽ ആരംഭിക്കുന്നതും 20-2-2017 പകൽ 3 മണിക്ക് അവസാനിക്കുന്നതുമായിരിക്കും.

ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 1,000-ം നിയമാനുസൃത വിൽപ്പന നികുതിയും പകർപ്പിന് ആവശ്യമെങ്കിൽ ` 500-ം വിൽപ്പന നികുതിയും യഥാക്രമം 0210/80/800/88/0040/102/99 ഹെഡിൽ അടച്ച ചെലവാൻ രസീതും ഹാജരാക്കുന്നവർക്ക് മാത്രമേ ദർഘാസ് ഫോറം നൽകുകയുള്ളൂ. ഈ സ്ഥാപനത്തിൽനിന്നും നൽകുന്ന ടെണ്ടർ ഫോറം മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. മതിപ്പ് ചിലവ് ` 4,00,000.

ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ എഗ്രിമെന്റും സെക്യൂരിറ്റി തുകയുടെ ` 5,000 ഡിമാന്റ് ഡ്രാഫ്റ്റും സമർപ്പിക്കേണ്ടതാണ്.

ടെണ്ടർ ഫോറം വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തുരുത്തലുകൾ ഇല്ലാതെ ഹാജരാക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ നിലവിലുള്ള വിലയിലും വിൽപ്പന നികുതിയിലും മാറ്റം വന്നാൽ ദർഘാസ് ഫോറവിലയായി അടച്ച തുകയുടെ ബാക്കി തുക അടച്ച ചെലവാൻ രസീത് ഹാജരാക്കേണ്ടതാണ്.

വിശദവിവരങ്ങൾ 0474-2742004 നമ്പറിൽ ഓഫീസ് സമയത്ത് വിളിച്ചാൽ ലഭിക്കുന്നതാണ്.

LIST OF RAW MATERIALS

Sl. No.	Name of Items	Quantity
(1)	(2)	(3)
1	S. L. Calf leather (with Sample)	5500 DCM
2	Lining leather (with Sample)	3000 DCM
3	Baffhid leather (with Sample)	60 kg.
4	Sheep skin (with Sample)	15 kg.
5	Rubber solution (fared)	80 Ltr.
6	Jaipur foot (MI) LT and RT (24cm, 25cm, 26cm, 27cm)	40 Nos.
7	Jaipur foot (MI) LT and RT (24cm, 25cm, 26cm, 27cm)	35 Nos.
8	103 resin (Aruldede)	35 kg.
9	Hardines	5 kg.
10	G. P. Resin	15 kg.
11	Accelerator 6%	1½ kg.
12	Catalyst	1½ kg.
13	Copperivet 3/16" × ¾"	3 kg.
14	Copperivet 5/32" × ¾"	3 kg.
15	Copperivet 1/8" × ¾"	3 kg.
16	Elha Flex × 5 ^{mm}	1500 sqt
17	Elha Flex × 3 ^{mm}	100 sqt
18	Elha Flex × 2 ^{mm}	50 sqt
19	Rexin (elum colour)	50 mtr.
20	POP Powder (1kg. pkt)	200 kg.
21	Cow carried	10 kg.
22	Rubber sole 9 ^{mm}	300 sqt
23	Rubber sole 20 ^{mm}	100 sqt
24	MCR 8 ^{mm}	150 sqt
25	Cut sole	1 kg.
26	Canvas	25 mtr.
27	Drill cloth	30 mtr.
28	Pigment (sand stone Colour)	1 kg
29	Cork sheet 6m	100 sqt
30	Alu Flat 1"×1/8	100 ft
31	Alu Flat ¼"×1/8	100 ft
32	Alu Flat ¾" × ¼"	100 ft
33	Alu Flat ¾" ×1/8"	100 ft
34	Alu sheet 9 ^{mm}	125 ft
35	Alu sheet 5 ^{mm}	125 ft
36	Alu square pipe ¾"× ¾"	150 ft
37	Alu round pipe ¾"	150 ft
38	Alu rivet 1½"× ¼"	2 kg.
39	Alu rivet 1/8"×¾"	1 kg.

(1)	(2)	(3)	(1)	(2)	(3)
40	Alu rivet 5/32"×¾"	1 kg	81	Copper sulphate ¾"	100 Nos.
41	Alu rivet 3/16"×¾"	1kg	82	Qwadies buckle ¾"	100 Nos.
42	Evasheet 2 (white)	100 sqt.	83	1" Nails	5 kg
43	Rubber forum cavity sheet 20	100 sqt.	84	Maida	5 Kg
44	Pivet Button (steel)	5 pkt.	85	Steel spoke	100 Nos.
45	Eyelet (black)	5 pkt.	86	¼" M. S. Washer	100 Nos.
46	'D'-ring ¾" (Capsule type)	5 pkt.	87	3/8" M. S. Washer	100 Nos.
47	'D'-ring 1" (Capsule type)	5 pkt.	88	3/8" M. S. Nut	50 Nos.
48	'D'-ring 1¼" (Capsule type)	5 pkt.	89	Boot lace (long)	100 Nos.
49	'D'-ring 1½" (Capsule type)	5 pkt.	90	Shoe lace	100 Nos.
50	Hack saw blade ½"	100 Nos.	91	Rubber bush 1"	50 Nos.
51	Shoes polish powder (black)	1 kg	92	Rubber bush ¾"	50 Nos.
52	Crease white	1 kg	93	Acetone 500 ml bottle (nice)	10 Nos.
53	Sweing machine stitching thread	5 Nos.	District Hospital, Kollam.		
54	Elastic-3	25 mtr.	(Sd.) Superintendent.		
55	Emboll thread	10 Nos.	<u>പുനർ ടെണ്ടർ/ലേല പരസ്യം</u>		
56	Sewing machine oil	1 ltr.	നമ്പർ എ1/7727/2016. 2017 ജനുവരി 21.		
57	M.S Nut & bolt 6"× ¼"	100 Nos.	കോഴിക്കോട് ഗവൺമെന്റ് ജനറൽ ആശുപത്രിയോട് അനുബന്ധിച്ചുള്ള സ്റ്റാഫ് കാന്റീൻ കരാർ അടിസ്ഥാനത്തിൽ 1-4-2017 മുതൽ 31-3-2018 വരെ നടത്തുന്നതിന് പരിചയ സമ്പന്നരായ കരാറുകാരിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.		
58	M.S Nut & bolt 3"× ¼"	100 Nos.	ദർഘാസ് നമ്പരും തീയതിയും—നമ്പർ എ1/7727/2016—21-1-2017.		
59	Wire nett	2 mtr.	നിരതദ്രവ്യം— ` 19,200.		
60	Fibre glass nett	5 kg	ദർഘാസ് ഫോറത്തിന്റെ വില (വിൽപ്പന നികുതി 4% + 1%):		
61	M. S. Nail 2"	5 kg	അസ്സൽ— ` 2,880.		
62	Wood screw ¾"	2 pkt.	ഡ്യൂപ്പിക്കേറ്റ്— ` 1,440.		
63	Wood screw 1"	1 pkt.	ദർഘാസ് ഫോറം വിൽക്കുന്ന തീയതിയും സമയവും—23-1-2017 മുതൽ 20-2-2017 വരെ (രാവിലെ 10.15 മുതൽ വൈകുന്നേരം 3 മണിവരെ)		
64	Velerom 2"	100 mtr.	ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—20-2-2017, 5 മണി.		
65	Velerom 1"	100 mtr.	ലേലത്തിയതിയും സമയവും—22-2-2017, 2 മണി.		
66	Split rivet 1"	100 Nos.	ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—22-2-2017, 2.30 മണി (ലേലത്തിനുശേഷം)		
67	Chappals strap (ladies)	50 pairs	ടെണ്ടർ ഫോറം ലഭിക്കുന്നതും അയച്ചുകൊടുക്കേണ്ടതുമായ ഉദ്യോഗസ്ഥന്റെ മേൽവിലാസം—സുപ്രണ്ട്, ഗവൺമെന്റ് ജനറൽ ആശുപത്രി, കോഴിക്കോട്.		
68	Chappals strap (ladies)	50 pairs	കൂടുതൽ വിവരങ്ങൾ ഓഫീസ് പ്രവൃത്തി സമയത്ത് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.		
69	Cotton strap 1"	50 mtr	ഗവ. ജനറൽ ആശുപത്രി, കോഴിക്കോട്.		
70	Cotton strap 1½"	50 mtr	(ഒപ്പ്) സുപ്രണ്ട്.		
71	Cotton strap 2"	50 mtr			
72	Trising papers	24 Nos.			
73	Measurement papers	100 Nos.			
74	Wax	2 kg			
75	Cotton waste	5 kg			
76	Emery cloth	100 Nos.			
77	Bukkle ¾"-rolling	500 Nos.			
78	Bukkle 1"-rolling	200 Nos.			
79	Bobay twin	10 Nos.			
80	Boot polish (black & brown)	20 Nos.			

Medical Education Department

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ സി1-28924(5)/2016/എം. സി. റ്റി. 2017 ഫെബ്രുവരി 6.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ എം. എൽ. റ്റി. ഡിപ്പാർട്ടുമെന്റിലേക്ക് ആവശ്യമായ താഴെ പറയുന്ന സാധനങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിത തീയതിക്ക് മുൻപ് പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

ദർഘാസ് നമ്പർ—53/2016.

ഉപകരണത്തിന്റെ പേരും എണ്ണവും:

കമ്പ്യൂട്ടർ—2

സ്കാനർ, പ്രിന്റർ ആന്റ് കോപ്പിയർ (3 ഇൻ 1)—1

ഇന്ററാക്ടീവ് വൈറ്റ് ബോർഡ്—1

എൽ. സി. ഡി. പ്രോജക്ടർ—1

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 790.

ശരിപ്പകർപ്പ്—` 395.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—23-2-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—24-2-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—24-2-2017, 3 മണി.

ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്നതിനുവേണ്ട തുക (` 50) അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡർ ആയോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്തതുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. മണിയോർഡറുകൾവഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ ഈ ഓഫീസിൽ 15-2-2017-ന് മുൻപ് കിട്ടിയിരിക്കണം. താമസിച്ച്കിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചു കിട്ടുന്നതുമല്ല. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. C1-28924(5)/2016/MCT. 6th February 2017.

Sealed competitive tenders in the prescribed form are invited for the supply of the following items required for the Department of MLT, Medical College, Thiruvananthapuram. Tender should be superscribed with

Tender Number and addressed to the Principal, Medical College, Thiruvananthapuram, Pin-695 011. Details can be had from this office on working hours till 3.30 p. m.

Tender No.—53/2016.

Name of the Items and Numbers:

Computer—2

Scanner, Printer and Copier (3 in 1)—1

Interactive white Board—1

LCD Projector—1

Cost of tender form (Inclusive of sales tax) :

Original—` 790.

Duplicate—` 395.

Last date and time of sale of tender form—23-2-2017, 3 p. m.

Last date and time of receipt of tender form—24-2-2017, 2.30 p. m.

Opening date and time of tender—24-2-2017, 3 p. m.

Tender forms will be sent through post if required provided due amount with sufficient postage charge (` 50) is sent by way of Money Order in favour of the Principal, Medical College, Thiruvananthapuram, Kerala State, Pin-695 011. Money Order should reach this office on or before 15-2-2017. No other forms of remittance will be accepted.

LIST OF ITEMS

Specification for Computer—Qty.—2

6th Generation Intel Core i5 Processor—Window 7 or above

1—TB Hard Drive

4GB RAM

Display > 22"

Antiglare LED

UPS and Head Phone should be provided

Specification for Interactive white Board—Qty.—1

Should have 1 No.

78" IR Interactive White Bord (Finger Touch)—1 No.

Projector—1

Projector Mount Kit—1 No.

15m VGA Cable and 1 No.

15m Projector Power Cord

2 Years Warrenty

Specification for LCD Projector—Qty.—1

RGB liquid crystal shutter projection system (3LCD)
 Native Resolution XGA II Type I Optical Zoom
 (Manual)/Focus (Manual),
 Connectivity
 1. Analog Input
 2. Digital Input
 3. Audio Input
 4. USB Interface
 5. Network
 6. Wireless LAN
 Operating Temperature—5-35°C (20%-80% humidity,
 No condensation)
 Power supply Voltage—100-240V AC ± 10%, 50Hz

Specification for Printer—Qty.—1

Should have integrated Scanner, Printer and Copier
 Power Supply Voltage—240V AC ± 10%, 50Hz

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of all taxes otherwise the tender will be rejected without any notice and for free delivery at the department concerned.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 100 Kerala—non judicial—Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits one percentage of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.

9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may be present at that time.
18. More details can be had from this office on working hours.

Medical College,
 Thiruvananthapuram.

(Sd.)
 Principal.

ദർഘാസ് പരസ്യം
 (1)

നമ്പർ സി2-33921(1)/2016/സ.മെ.കോ.തി. 2017 ജനുവരി 25.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ എസ്. എ. റ്റി. ആശുപത്രിയിലേക്ക് ആവശ്യമായ സർജിക്കൽ കൺസ്യൂമബിൾസ് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിത തീയതിക്കു മുമ്പ് പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

ദർഘാസ് നമ്പർ—90/2016.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 1,580.

ശരിപ്പകർപ്പ്—` 790.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-2-2017, 2.30 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-2-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്നതിനുവേണ്ട തുക (` 50) അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡറായോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്തതുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. മണിയോർഡറുകൾവഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ ഈ ഓഫീസിൽ 15-2-2017-ന് 3 മണിക്ക് മുൻപ് കിട്ടിയിരിക്കണം. താമസിച്ചുകിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചുകിട്ടുന്നതുമല്ല. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. C2/33921(1)/2016/GMCT. 25th January 2017.

Sealed competitive tenders in the form prescribed are invited for the supply of Surgical Consumables required for the SAT Hospital, Govt. Medical College, Thiruvananthapuram. Tenders should be superscribed as tender numbered and addressed to the Principal, Medical College, Thiruvananthapuram, Pin-695 011. Details can be had from this office on working hours till 3.30 p. m.

Tender No.—90/2016.

Cost of tender form (inclusive of VAT) :

Original— ` 1,580.

Duplicate— ` 790.

Last date and time of sale of tender form—27-2-2017, 3 p. m.

Last date and time of receipt of tender—28-2-2017, 2.30 p. m.

Opening date and time of tender—28-2-2017, 3 p. m.

Tender forms can be had from the office of the Principal, Medical College, Trivandrum-11 up to 3 p. m. on working days. Tender form will be sent through post if required provided due amount with sufficient postage charge (` 50 each) is sent by way of Money Order in favour of the Principal, Government Medical College, Thiruvananthapuram, Kerala State, Pin-695 011. Money Order should reach this office on or before 15-2-2017. No other forms of remittance will be accepted.

List of Surgical Consumables

1. Dispo Leggings
2. ID Brand Child (Baby Tag)
3. Nasal Prongs (Infant)
4. BP Cuff with Bulb (Paediatric)
5. BP Cuff with Bulb (Adult)
6. BP Bulb

7. Three way stop cock with extension tubing 100cm.
8. Three way stop cock with extension tubing 50cm.
9. Three way stop cock with extension tubing 25cm.
10. Three way stop cock with extension tubing 10cm.
11. ECG Paper-BPL 108 T Digital
12. Veterinary Gloves

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala-non Judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevent certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the Signature and full Postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.

- 16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notice.
- 17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

(2)

നമ്പർ സി5/1722/2017/എം.സി.റ്റി. 2017 ഫെബ്രുവരി 6.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ സി.പി. എസ്.-ലേക്ക് ആവശ്യമായ താഴെ പറയുന്ന സാധനങ്ങൾ വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിത തീയതിക്ക് മുൻപ് പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

ദർഘാസ് നമ്പർ—92/2016.

സാധനങ്ങളുടെ പേര്—കാളിറ്റി അഷ്വറൻസ് ലാബിനു വേണ്ടിയുള്ള കെമിക്കലുകൾ.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 950.

ശരിപ്പകർപ്പ്—` 475.

ദർഘാസ് വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-2-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017, 2.30 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—28-2-2017, 3 മണി.

ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്നതിനുവേണ്ട തുക (` 50) അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡർ ആയോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്തതുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. മണിയോർഡറുകൾവഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ ഈ ഓഫീസിൽ 15-2-2017-ന് മുൻപ് കിട്ടിയിരിക്കണം. താമസിച്ചുകിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചുകിട്ടുന്നതുമല്ല. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. C5/1722/2017/GMCT. 6th February 2017.

Sealed competitive tenders in the prescribed form are invited for the supply of the following items required for the Department of CPS, Govt. Medical College, Thiruvananthapuram. Tender should be superscribed tender number and addressed to The Principal, Medical College, Thiruvananthapuram, Pin-695 011. Details can be had from this office on working hours till 3.30 p. m.

Tender No.—92/2016.

Name of items—Chemicals for quality assurance of lab.

Cost of tender form (Inclusive VAT) :

Original—` 950.

Duplicate—` 475.

Last date and time of sale of tender form—27-2-2017, 3 p. m.

Last date and time of receipt of tender—28-2-2017, 2.30 p. m.

Opening date and time of tender—28-2-2017, 3 p. m.

Tender forms will be sent through post if required provided due amount with sufficient postage charge (` 50) is sent by way of Money Order in favour of the Principal, Medical College, Thiruvananthapuram, Kerala State, Pin-695 011. Money Order should reach this office on or before 15-2-2017. No other forms of remittance will be accepted.

LIST OF ITEMS

Sl. No.	Name of items	Qty.
(1)	(2)	(3)
1	2-Propanol, HPLC grade, 1 Lit.	8
2	2,2,4-trimethylpentane, GR, 500ml.	2
3	4-dimethyl aminobenzaldehyde, GR, 500ml	1
4	Acetone, HPLC grade, 1 Lit.	40
5	Acetonitrile, HPLC grade, 1 Lit.	50
6	Ammonia Solution GR, 500ml.	20
7	Ammonia, HPLC grade, 1 Lit.	8
8	Ammonium chloride, GR, 500g.	2
9	Ammonium sulphate, GR, 500g.	2
10	Ceric ammonium sulphate, GR, 500g.	1
11	Chloroform, HPLC grade, 1 Lit.	10
12	Conc. Hydrochloric acid GR, 500ml.	10
13	Conc. Nitric acid GR, 500ml.	5
14	Conc. Sulphuric acid GR, 500ml.	10
15	Copper sulphate GR, 500g.	2
16	Dichloromethane, HPLC, 500ml.	4
17	Dimethyl formamide HPLC grade, 500ml.	4
18	Disodium hydrogen phosphate, GR, 500g.	4

(1)	(2)	(3)
19	EDTA sodium salt, GR. 500g.	2
20	Formic acid, anhydrous GR, 500ml.	1
21	Glacial Acetic acid, GR. 500ml.	3
22	Hexane, HPLC grade, 1 Lit	4
23	Hydrogen peroxide GR. 500ml.	5
24	Lead acetate, GR, 100g.	4
25	Lead nitrate, GR, 500g.	1
26	Membrane Filter, 0.45 micrometer, 47 mm, 100/pack	8
27	Mercuric acetate, GR, 100g.	2
28	Methanol, HPLC grade, 1 Lit.	150
29	Monobasic potassium phosphate, GR, 500g.	2
30	Monosodium dihydrogen phosphate, GR, 500g.	2
31	n-Butanol, HPLC grade, 1 Lit.	4
32	Oxalic acid, GR, 500g.	2
33	Perchloric acid GR, 500ml.	2
34	Peroxy acetic acid, GR, 500ml.	1
35	Potassium dichromate, GR, 500g.	2
36	Potassium ferricyanide, GR, 500g.	2
37	Potassium hydrogen phthalate, GR, 500g.	2
38	Potassium hydroxide, GR, 500g.	10
39	Potassium iodide, GR, 500g.	10
40	Potassium permanganate, GR, 500g.	4
41	Silver nitrate, GR, 25g.	4
42	Sodium acetate, anhydrous, GR, 500g.	4
43	Sodium bicarbonate GR, 500g.	2
44	Sodium carbonate GR, 500g.	2
45	Sodium hydroxide GR, 500g.	20
46	Sodium sulphate, anhydrous, GR, 500g.	6
47	Sodium tetraborate GR, 500g.	1
48	Sodium thiosulphate, GR, 500g.	4
49	Succinic acid GR, 500g.	1
50	Tartaric acid GR, 500g.	1
51	Toluene, HPLC grade, 1 Lit.	20
52	Water, HPLC grade, 1 Lit	50

- Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- Tenders are to be sent with details and illustrated pamphlet (where ever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- Tenders should be accompanied with a formal agreement executed in ` 100 Kerala—non judicial Stamp Paper together with required sum of Earnest Money Deposits.
- Earnest Money Deposits (one Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
- Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- Belated tenders will not be considered under any circumstance.
- For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- Tenders should bear the signature and full postal address of the tenderers where ever necessary.
- The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tender.
- Specifications of the items are given in the list.
- Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the Tender Notification.
- Tender will be opened in the presence of each of the tenderers or his authorized representative who may present at the time.
- More details can be had from this office on working hours.

TENDER SCHEDULE

(3)

- The period for which the rates to be in firm—One year.
- The rates should be inclusive of all taxes otherwise tender will be rejected without any notice and for free delivery at the department concered.
- Advance payments conditions will not be considered.

നമ്പർ സി5/2258/2017/എം. സി. റ്റി. 2017 ഫെബ്രുവരി 6.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ സി.പി.എസ്. ലേക്കായി റീ എജന്റു കളും കെമിക്കലുകളും വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിത തീയതിക്ക് മുൻപ് പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

ദർഘാസ് നമ്പർ—93/2016.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 1,580.

ശരിപ്പകർപ്പ്—` 790.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-2-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-2-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്ന തിനുവേണ്ട തുക (` 50) അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡർ ആയോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്തതുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. മണിയോർഡറുകൾവഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ ഈ ഓഫീസിൽ 15-2-2017-ന് മുൻപ് കിട്ടിയിരിക്കണം. താമസിച്ചുകിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചു കിട്ടുന്നതുമല്ല. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. C5/2258/2017/GMCT. 6th February 2017.

Sealed competitive tenders in the prescribed form are invited for the supply of Reagents and Chemicals required for the Department of CPS, Govt. Medical College, Thiruvananthapuram. Tender should be superscribed as Tender Number and addressed to the Principal, Medical College, Thiruvananthapuram, Pin-695 011. Details can be had from this office on working hours till 3.30 p. m.

Tender No.—93/2016.

Cost of tender form (Inclusive VAT) :

Original—` 1,580.

Duplicate—` 790.

Last date and time of sale of tender form—27-2-2017, 3 p. m.

Last date and time of receipt of tender form—28-2-2017, 2.30 p. m.

Opening date and time of tender—28-2-2017, 3 p. m.

Tender forms will be sent through post if required provided due amount with sufficient postage charge (` 50) is sent by way of Money Order in favour of the Principal, Medical College, Thiruvananthapuram, Kerala State, Pin-695 011. Money Order should reach this office on or before 15-2-2017. No other forms of remittance will be accepted.

LIST OF ITEMS

Sl. No.	Name of Chemical with Specification	Unit	Qty.
(1)	(2)	(3)	(4)
1	m-Anisaldehyde AR	100 ml.	3
2	o-Anisaldehyde AR	100 ml.	3
3	p-Anisaldehyde AR	100 ml.	4
4	Ammonium Chloride AR	500g.	10
5	Ammonium Solution (25%) AR	500 ml.	20
6	Acetophenone for synthesis	500 ml.	5
7	Acetic acid glacial AR	2.5 L.	5
8	1,2,3, Benzotriazole for synthesis	100g.	4
9	p-chlorobenzaldehyde AR	100 g.	8
10	o-chlorobenzaldehyde AR	100ml.	8
11	m-chlorobenzaldehyde AR	100ml.	8
12	Chloroform for synthesis	2.5L.	15
13	Diethyl ether	2.5L.	5
14	Diethyl amine for synthesis	2.5L.	3
15	Dichloro methane for synthesis	500ml.	4
16	Diethyl formamide for synthesis	2.5L.	5
17	Ethyl chloro acetate for synthesis	500ml.	3
18	Ethyl aceto acetate for synthesis	500ml.	5
19	3-Amino acetophenone AR	25g.	3
20	2-Bromo acetophenone AR	25g.	2
21	4-Amino acetophenone AR	25g.	3
22	4-Chloro acetophenone AR	100ml.	3
23	4-Nitro acetophenone AR	250g.	2
24	3-Nitro acetophenone AR	100g.	2
25	2-Nitro acetophenone AR	10g.	1
26	Hydrazine hydrate (99%)	500ml.	2
27	Isatin AR	25g.	4
28	Indol-3-acetic acid AR	25g.	2
29	Morpholine for synthesis	500ml.	1
30	o-nitro benzaldehyde AR	25g.	8
31	m-nitro benzaldehyde AR	500g.	2
32	p-nitro benzaldehyde AR	100g.	4
33	m-nitro aniline AR	500g.	2
34	o-nitro aniline AR	500g.	2
35	p-nitro aniline AR	500g.	2
36	Phenyl hydrazine for synthesis	500ml.	4
37	Sodium carbonate anhydrous AR	500g.	5
38	Potassium carbonate anhydrous AR	500g.	5
39	Calcium chloride anhydrous AR	500g.	4
40	Sodium bicarbonate AR	500g.	5
41	Sodium sulphite anhydrous AR	500g.	3
42	Thiourea AR	500g.	2
43	Thiosemicarbazide for synthesis	100g.	2

(1)	(2)	(3)	(4)	(1)	(2)	(3)	(4)
44	Triethylamine for synthesis	500ml.	2	88	Sulphanilamide AR	100g.	2
45	Thioglycollic acid 99%	500ml.	3	89	N-1- Naphthyl ethylene diamine dihydrochloride AR	5g.	2
46	Zinc chloride anhydrous AR	500g.	3	90	Acetonitrile AR	500ml.	5
47	Ethyl cyano acetate AR	500ml.	3	91	Diethyl ether AR	500ml.	15
48	Iodine solution 1%	125ml.	2	92	Ethylene diamine AR	500ml.	4
49	Phosphorus oxy chloride AR	500ml.	3	93	Triethylamine AR	500ml.	2
50	o-hydroxyacetophenone AR	100ml.	6	94	Triethyl citrate AR	100ml.	1
51	Mercuric oxide yellow AR	100g.	1	95	TNBSA reagent	100g.	1
52	Toluene AR	500ml.	5	96	Branched polyethylene Imine(25kDa)	10g.	1
53	Acetone AR	2.5L.	10	97	Propyl paraben AR	500g.	3
54	Con. Sulphuric acid AR	2.5L.	15	98	Sulphanilide AR	100g.	1
55	Con. Nitric acid AR	2.5L.	10	99	Monoolein AR	500ml.	2
56	Con. Hydrochloric acid AR	2.5L.	15	100	Vaccum oil AR	500ml.	1
57	Resorcinol AR	250g.	3	101	Dextrose anhydrous AR	500g.	4
58	p-hydroxyacetophenone AR	100g.	3	102	PEG - 400 AR	500ml.	3
59	Copper acetate AR	250g.	2	103	PEG-6000	500g.	3
60	Acetyl chloride AR	500ml.	3	104	Isopropyl alchohol AR	500ml.	6
61	Chloro acetyl chloride AR	500ml.	4	105	Methyl red AR	125ml.	3
62	Sodium benzoate AR	500g.	5	106	Ferroun AR	100ml.	2
63	Caffeine AR	100g	2	107	Crystal violet AR	125ml.	3
64	Niacinamide AR	500g.	2	108	Dry starch	500g.	2
65	Sodium acetate anhydrous AR	500g.	5	109	Cyclohexane for HPLC	1000ml.	2
66	Tri sodium citrate AR	500g.	2	110	Ethyl cellulose AR	500g.	2
67	Silver nitrate AR	25g.	4	111	Lead sulphide AR	100g.	1
68	Sodium Caprylate AR	500g.	2	112	Sodium alginate AR	500g.	2
69	D - Biotin AR	10g.	1	113	PVP K25	500g.	1
70	N, N dihydroxyl carbodimide (for synthesis)	100g.	2	114	Hypromellose AR	100g.	1
71	N-Hydroxy succinimide AR	100g.	1	115	MCC AR	500g.	2
72	Dimethyl formamide AR	500ml.	5	116	Cross carmallose sodium	500g.	1
73	Poly vinyl Alchohol AR	500g.	2	117	Cross povidone	100g.	1
74	Dichloromethane AR	500ml.	2	118	Hydroxyl propyl cellulose AR	500g.	2
75	Petroleum ether (60-80)	500ml.	100	119	Eudragit RS 100	10g.	2
76	Lecithin soya (purified)	100g.	1	120	Eudragit RL 100	10g.	2
77	Glycerol monosterate AR	500g.	2	121	Poloxamer 407	10g.	2
78	Sorbitol(Liquid) AR	500g.	2	122	Titanium dioxide AR	500g.	3
79	Acetyi thiocholine iodide AR	1g.	5	123	Zinc stearate AR	500g.	4
80	Dimethyl sulphoxide AR	500ml.	4	124	Potassium permanganate AR	500g.	4
81	Glycerol triacetate AR	500ml.	5	125	HPTLC Aluminium Sheet of 20 x 20 cm.	Pkt. of 20	2
82	Folic acid AR	25g.	3				
83	L—Ascorbic acid AR	5g.	4				
84	Carbopol 934 AR	100g.	3				
85	Dithio nitro benzoic acid (DTNB) AR	5g.	4				
86	Propylene glycol AR	500ml.	2				
87	Oleic acid AR	500ml.	2				

(4)

നമ്പർ സി5-10296(2)/2016/എം.സി.റ്റി. 2017 ഫെബ്രുവരി 6.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ ഓപ്പറേഷൻ തിയേറ്റർ എസ്. എസ്. ബി. ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് ആവശ്യമായ ഉപകരണം വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിത തീയതിക്ക് മുൻപ് പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

ദർഘാസ് നമ്പർ—94/2016.

ഇനം—ഇൻസ്ട്രുമെന്റ് ട്രോളി (വലുത്)—2 എണ്ണം.

ഇൻസ്ട്രുമെന്റ് ട്രോളി (ചെറുത്)—2 എണ്ണം.

ഓവർ ബെഡ് ട്രോളി (ഫിക്സ് ഹൈറ്റ്)— 2 എണ്ണം.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ— ` 630.

ശരിപ്പകർപ്പ്— ` 315.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-2-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017, 2.30 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും— 28-2-2017, 3 മണി.

ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്നതിനു വേണ്ട തുക (` 50) അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡർ ആയോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്തതുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. മണിയോർഡറുകൾവഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ ഈ ഓഫീസിൽ 15-2-2017-ന് മുൻപ് കിട്ടിയിരിക്കണം. താമസിച്ച് കിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചു കിട്ടുന്നതുമല്ല. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. C5/10296(2)/2016/MCT. 6th February 2017.

Sealed competitive tenders are invited for the supply of the following items required for the Operation Theatre SSB Department of Medical College, Thiruvananthapuram. Tender should be superscribed tender number and addressed to the Principal, Medical College, Thiruvananthapuram, Pin-695 011. Details can be had from this office on working hours till 3.30 p. m.

Tender Number—94/2016.

Items and quantity—

Instrument Trolley (large)—2 Nos.

Instrument Trolley (small)—2 Nos.

Over bed Trolley (fixed height)—2 Nos.

Cost of tender form (Inclusive Sales Tax):

Original— ` 630.

Duplicate— ` 315.

Last date and time for sale of tender form— 27-2-2017, 3 p. m.

Last date and time for receipt of tender form— 28-2-2017, 2.30 p. m.

Opening date and time of tender form—28-2-2017, 3 p. m.

Tender form will be sent through post if required provided due amount with sufficient postage charge (` 50) is sent by way of Money Order in favour of The Principal, Medical College, Thiruvananthapuram, Kerala State, Pin-695 011. Money Order should reach this office on or before 15-2-2017. No other forms of remittance will be accepted.

TECHNICAL SPECIFICATIONS

Instrument Trolley (Large)—2 Nos.

1. Overall approximate dimension : 1100mmL × 600mmW × 950mm H.
2. Stainless steel tubular frame on four high grade non-floor staining synthetic swivel castors, two with brake & two without brake.
3. Two stainless steel shelves with protective railing on three sides.
4. The railing shall be made from SS rod.
5. Stainless steel 304 grade should be used for trolley frame work and SS shelves.
6. SS parts finished with Matt polish.
7. Warranty : 2 years.
8. Approximate cost : ` 35,000 each.

Instrument Trolley (Medium)—2 Nos.

1. Overall approximate dimension : 750mmL × 500mmW × 900mm H.
2. Stainless steel tubular frame on four high grade non-floor staining synthetic swivel castors, two with brake & two without brake.
3. Two stainless steel shelves with protective railing on three sides.
4. The railing shall be made from SS rod.

- 5. Stainless steel 304 grade should be used for trolley frame work and SS shelves.
- 6. SS parts finished with Matt polish.
- 7. Warrenty : 2 years.
- 8. Approximate cost : ` 30,000 each.

Over Bed Table (Fixed Height)—2 Nos.

- 1. Overall approximate dimensions : 1000mmL* 500mmW* 1200mm H.
- 2. MS tubular frame mounted on four 5 cm swivel castors.
- 3. SS 304 grade fixed table top with approximate dimensions of 650mmL*500mmW* .
- 4. Pre-treated and epoxy coated tubular frames.
- 5. Warrenty : 2 years.
- 6. Approximate cost : ` 30,000 each.

TENDER SCHEDULE

- 1. The period for which the rates to be in firm— One year.
- 2. The rates should be inclusive of all taxes, otherwise the tender will be rejected without any notice and for free delivery at the department concerned.
- 3. Advance payments conditions will not be considered.
- 4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- 5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- 6. Tenders should be accompanied with a formal agreement executed in ` 100 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
- 7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
- 8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- 9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- 10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- 11. Belated tenders will not be considered under any circumstances.

- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time.
- 18. More details can be had from this office on working hours.

(5)

[നമ്പർ 89/2016-17]

നമ്പർ സി8-37007/2016/എം. സി. റ്റി. 2017 ജനുവരി 25.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ എസ്. എ. റ്റി. ആശുപത്രിയിലേക്ക് ആവശ്യമായ താഴെ പറയുന്നവ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിത തീയതിക്ക് മുൻപ് പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

ആഹാരത്തിന്റെ പേര്	എണ്ണം
പ്രഭാത ഭക്ഷണം	
ദോശ/ഇഡ്ഡലി/ഇടിയപ്പം/അപ്പം	4
ഗ്രീൻപീസ് കറി/കടലക്കറി	100 ml.
ഏതപ്പഴം	1
ഊണ്-വെജിറ്റേറിയൻ-ചോറ്	400 gm.
സാമ്പാർ	100 ml.
തോരൻ	50 gm.
കുട്ടുകറി/അവിയൽ/അച്ചാർ	10 gm.
ചായ+വട=അത്താഴം	1 (70) gm.
കഞ്ഞി+ചെറുപയർ	75 gm.
ചമ്മന്തി	30 gm.
അച്ചാർ	10 gm.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 800.

ശരിപ്പകർപ്പ്—` 400.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-2-2017, 2.30 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—27-2-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-2-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്നതിനുവേണ്ട തുക (` 50) അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡർ ആയോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്ത തുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. മണിയോർഡറുകൾവഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ ഈ ഓഫീസിൽ 22-2-2017-ന് മുൻപ് കിട്ടിയിരിക്കണം. താമസിച്ചുകിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചു കിട്ടുന്നതുമല്ല. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

[No. 89/2016-17]

No. C8/37007/2016/GMCT. 25th January 2017.

Sealed competitive tenders in the prescribed form are invited for the supply of the following items required for the Department of Gastroenterology Medicine, Government Medical College at Thiruvananthapuram. Tender should be superscribed tender number and addressed to the Principal, Medical College, Thiruvananthapuram, Pin-695 011. Details can be had from this office on working hours till 3.30 p. m.

<i>Details of Items</i>	<i>Quantity</i>
<i>Break Fast Food</i>	
Dosa/Idli/Idiyappam/Appam	4
Green peice curry/Kadala curry	100 ml
Banana	1
<i>Lunch</i>	
Meals (Vegetarian) Rice	400 gm
Sambar	100 ml
Thoran	50 gm
Koottukari/Aviyal	50 gm
Pickles	10 gm
Tea/Vada	1-70 gm
<i>Dinner/Supper</i>	
Rice with Juice (Kanji) with Green Gram	75 gm + 30 gm
Chuddney + Pickles	10 gm.

Cost of tender form (inclusive of sale tax) :

Original—` 800

Duplicate—` 400

Last date and time of sale of tender form—27-2-2017, 2.30 p. m.

Last date and time of receipt of tender form—27-2-2017, 3 p. m.

Opening date and time of tender—28-2-2017, 3 p. m.

Tender forms can be had from the office the Principal, Medical College, Trivandrum-11 up to 3 p. m. on working days. Tender form will be sent through post if required provided due amount with sufficient postage charge (` 50 each) is sent by way of Money Order in favour of The Principal, Government Medical College, Thiruvananthapuram, Kerala State, Pin-695 011. Money Order should reach this office on or before 22-2-2017. No other forms of remittance will be accepted.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of all taxes, otherwise tender will be rejected without any notice and for free delivery at the department concerned.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposit (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.

- 10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- 11. Belated tenders will not be considered under any circumstance.
- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirement in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time.
- 18. More details can be had from this office on working time.
- 19. The quality and hygenity of the food to be supplied should be in conformity in the parameters of the food safty regulations.

Govt. Medical College,
Thiruvananthapuram. (Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ സി1-568(1)/2017/സ.മെ.കോ.

2017 ജനുവരി 28.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ കോളേജ് ഓഫ് ഫാർമസ്യൂട്ടിക്കൽ സയൻസ് ഡിപ്പാർട്ടുമെന്റിലേക്ക് മൈനർ എക്യൂപ്മെന്റ്സ് (18 എണ്ണം) വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിത തീയതിക്ക് മുൻപ് പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

ദർഘാസ് നമ്പർ—90/2017.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— ` 1,580.

ശരിപ്പകർപ്പ്— ` 790.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-2-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-2-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്നതിനുവേണ്ട തുക (` 50) അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡർ ആയോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്തതുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. മണിയോർഡറുകൾവഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ ഈ ഓഫീസിൽ 17-2-2017-ന് മുൻപ് കിട്ടിയിരിക്കണം. താമസിച്ചുകിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചു കിട്ടുന്നതുമല്ല. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. C1/568(1)/2017/GMCT.

28th January 2017.

Sealed competitive tenders in the form prescribed are invited for the supply of 18 Nos. of Minor Equipments to College of Pharmaceutical Sciences Department, Govt. Medical College at Thiruvananthapuram. Tenders should be superscribed as tender numbered and addressed to the Principal, Medical College, Thiruvananthapuram, Pin-695 011. Details can be had from this office on working hours till 3.30 p. m.

Tender No.—90/2017.

Cost of tender form (VAT inclusive):

Original—` 1,580.

Duplicate—` 790.

Last date and time of sale of tender form—27-2-2017, 3 p. m.

Last date and time of receipt of tender form—28-2-2017, 2.30 p. m.

Opening date and time of tender form—28-2-2017, 3 p. m.

Tender form can be had from the office of the Principal, Medical College, Thiruvananthapuram-11 upto 3 p. m. on working days. Tender forms will be sent through post if required provided due amount with sufficient postage charge (` 50 each) is sent by way of Money Order in favour of The Principal, Government Medical College, Thiruvananthapuram, Kerala State, Pin-695 011. Money Order should reach this office on or before 17-2-2017. No other forms of remittance will be accepted.

LIST OF ITEMS

LIST OF MINOR EQUIPMENTS

<i>Sl. No.</i>	<i>Name of Item</i>	<i>Specifications</i>	<i>Unit Price</i> (`)	<i>Qty.</i>	<i>Total</i> (`)
(1)	(2)	(3)	(4)	(5)	(6)
1	Spectrophotometer	Wavelength range 340-1000nm Spectral band width 4nm, 100/240 VAC, Tungsten halogen lamp	1,50,000	1	1,50,000
2	Colorimeter	Full spectrum, 7 colour sensor Double shielded filter, 400-700 nm	20,000	2	40,000
3	Sherrington Rotating Drum	Speed selection (0.12,0.25,0.5,0.75,1,1.25 mm/sec.)	15,000	5	75,000
4	Rotarod Apparatus	Three compartment with digital rpm. Speed 5,10,15,20 and 25 rpm. Rotating rod 25 diameter	30,000	1	30,000
5	Pressure Cooker	5 L 10 L	1,500 2,500	1 1	1,500 2,500
6	Kymograph Paper	Bundles of 100 paper each	500	10	5,000
7	Aerator cum Tissue Suspender		150	10	1,500
8	Lever holder	High quality and durability	25	20	500
9	Burette holder	Fischer type 2 non-breakable jaws 2 spring controlled jaws	500	20	10,000
10	Frontal writing lever	Stainless steel capillary	400	20	8,000
11	RNase Inhibitor	Size 15000 units, 40000 units/ml Application. RT-PCR, invitro transcription and translation, cDNA synthesis	18,000	1	18,000
12	Tankyrase 1 Colorimetric Activity assay kit	96 test size For anticancer screening	95,000	1	95,000
13	Hot plate	Cast iron platform	2,500	2	5,000

(1)	(2)	(3)	(4)	(5)	(6)
14	Hot air oven	Capacity : 1 L, air circulating fan, no. of shelves : 2, timer : 0-24 hours	12,000	1	12,000
15	Rotamantle	Capacity : 3 L, Height : 13.5 mm, Weight : 7 kg.	10,000	1	10,000
16	Magnetic Stirrer with hot plate	Stirring paddle model, stirring capacity : 2 L	8,500	2	17,000
17	Digital oil bath with stirrer	Capacity : 15 L, heating load : 2.5kW, temperature range : 50-250° C	7,000	1	7,000
18	Bath Sonicator	Micro controller base Digital Timer, with Auto degassing facility, PZT sandwich type of transducer, stainless steel tank 304 grade and buffed form.	12,000	1	12,000
			Total		5,00,000

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenders.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

Printing Department

ദർഘാസ് പരസ്യം

നമ്പർ 69/2016-17. 2017 ഫെബ്രുവരി 6.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് ബോക്സ്ഡ്രാപിംഗ് മെഷീൻ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസുകൾ 23-2-2017, 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാര്യ ടെട്രോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 69/2016-17 ബോക്സ്ഡ്രാപിംഗ് മെഷീൻ വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക— ` 1,60,000.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ഒറിജിനൽ ` 600 + വാറ്റ് 5% നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 300 + വാറ്റ് 5% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രിന്റിംഗ് നോട്ടീസ് നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. എന്നാൽ മണിയോർഡർ മുഖാന്തിരം പോസ്റ്റേജ് ചിലവിനുള്ള ` 32 സഹിതം അയയ്ക്കുകയാണെങ്കിൽ ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ അയച്ചുകൊടുക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. മണിയോർഡർ 20-2-2017 വരെ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. മണിയോർഡർ കൂപ്പണിൽ ആവശ്യകതയുടെ വിവരങ്ങൾ വ്യക്തമായി സൂചിപ്പിക്കേണ്ടതാണ്.

No. 69/2016-17. 6th February 2017.

Sealed tenders superscribed as Tender No. 69/2016-17 for the supply of 4 Nos. of Box Strapping Machine are invited by the undersigned. The tenders along with samples should reach this office on or before 23-2-2017 at 1 p.m. and the same will be opened at 3 p.m. on the same day in the presence of tenderer or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 600 + VAT @ 5% for original form and ` 300 + VAT @ 5% for duplicate. Cheque, Demand Draft, Postage Stamp, Postal Order, etc. will not be accepted towards the cost of forms nor will the forms be sent by V.P.P. However the tender forms will be supplied to the firms by registered post subject to a cash payment by Money Order inclusive of postal charges of ` 32. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 23-2-2017. An agreement in Kerala

Stamp Paper worth ` 200 should be executed along with the tenders. Money Orders will be entertained only upto 20-2-2017 and the purpose of sending Money Order should be specified in Money Order coupon clearly. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any account.

PAC— ` 1,60,000.

Name and Designation of the Officer to whom the tenderers are to be submitted—Superintendent of Govt. Presses, Thiruvananthapuram.

Name of Office—Govt. Central Press, Thiruvananthapuram.

SPECIFICATIONS

- 1. Strapping Speed — 1.5sec/strap
- 2. Strapping Force — 70kg.
- 3. Strapping Width — 9-15mm

General Conditions

- 1. Scope of work includes supply, delivery to the installation site, erection and satisfying commission.
- 2. Bidder shall be exempted from the EMD/Bid Security as per G.O. (P) No. 3/2013/SPD, dated 21-6-2013.
- 3. Proof in respect of firm's financial position (copy of audited balance sheet and P&L statement for the last 3 financial years), sale during the current year, list of users etc. should be submitted along with the tender.
- 4. All the technical specifications should be mentioned clearly by the tenderer.
- 5. Machine should be manufactured by ISO/ISI certified and reputed Indian/International Company.
- 6. Machine should be supplied by the Original Manufacturer of the machine or their authorized agent, proof of which should be submitted along with the tender. The tenderer should produce documentary evidence in proof of his experience in supplying the machine including the following:
 - (a) List of supplies to Governments/Private Institutions made by the firm.
 - (b) Copy of purchase orders from State/Central Government Organizations and other institutions or firms.
 - (c) Performance Certificate from reputed customers.

7. Rates quoted should be inclusive of all taxes/charges for delivery at destination inclusive of loading, unloading, transportation and erection charges.
8. Guaranty Period for the machine should be specified.
9. The successful tenderer is liable for proper installation and commissioning of the machine to the satisfaction of the Department officers.
10. Catalogues/operation manuals with all technical details should be supplied along with the machine.
11. Demonstration of the working of the machine should be arranged at the cost of the successful tenderer, if required.
12. Supervisors/operators of the department should be given sufficient training free of cost by the manufacturer.
13. Required accessories/spares/tools for installation should be supplied by the successful tenderer, without any additional cost.
14. AMC (on the elapse of warranty period) rates should be quoted year-wise in the tender for a minimum of 5 years.
15. The successful tenderer should visit the installation site of the machine and intimate in advance in case of any pre-installation requirements.
16. Payment for service/spares after elapse of warranty, will be subject to Government norms. At present Government norm is that, payment will be given only after the satisfactory completion of service/repair/supply of spares. The successful tenderer will be liable to provide his service accordingly.
The submission of a tender should be taken to Signify the tenders acceptance of the above condition.
17. Availability of Service in Kerala Specify.
18. Details of Training Officers.
19. Rate quoted should be valid for a period of Minimum 3 months.
20. **Payment Conditions:**—90 % of the total cost will be paid after satisfactory installation of the machine/dispatch document and the balance 10% will be released only after the production satisfactorily proven out.

21. The purchaser have the right to cancel the supply order at any time without assigning any reason.
22. Preference will be given to the firm having a registered office in Kerala to carry out after sales and service.

Office of the Director of Printing, (Sd.)
Government Central Press, Superintendent of
Thiruvananthapuram. Government Presses.

E-TENDER NOTICES

(1)

No. 76/2016-17.

27th January 2017.

The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471 2331458) invites on behalf of Printing Department for the purchase of Sewing Machine (2 Nos.) at Government Press, Mannanthala from eligible firms. For more details please see the Kerala Government e-procurement web portal.

Estimated Cost—` 5,00,000.

E. M. D. @ 1% of estimated cost—` 5,000.

Cost of tender form—` 1,200.

Last date and time of application of tender—20-2-2017 at 6 p. m.

Date and time of opening of tender—25-2-2017 at 11 a. m.

General Conditions

1. Scope of work includes supply, delivery to the installation site erection and satisfying commission.
2. Bidder shall be exempted from the EMD/Bid Security as per G.O. (P) No. 3/2013/SPD, dated 21-6-2013.
3. Proof in respect of firm's financial position (copy of audited balance sheet and P&L statement for the last 3 financial years), sale during the current year, list of users etc. should be submitted along with the tender.
4. All the technical specifications should be mentioned clearly by the tenderer.
5. Machine should be manufactured by ISO/ISI certified and reputed Indian/International Company will be preferred.
6. Machine should be supplied by the Original Manufacturer of the machine or their authorized agent, proof of which should be submitted along with the tender. The tenderer should produce documentary evidence in proof of his experience in supplying the machine including the following:—
 - (a) List of supplies to Governments/Private Institutions made by the firm.

- (b) Copy of purchase orders from State/ Central Government Organizations and other institutions or firms.
- (c) Performance Certificate from reputed customers.
7. Rates quoted should be inclusive of all taxes/ charges for delivery at destination inclusive of loading, unloading, transportation and erection charges.
 8. Guaranty Period for the machine should be specified.
 9. Service and spares should be available for a period of 15 years.
 10. The successful tenderer is liable for proper installation and commissioning of the machine to the satisfaction of the Department officers.
 11. Catalogues/operation manuals with all technical details should be supplied along with the machine.
 12. Demonstration of the working of the machine should be arranged at the cost of the successful tenderer if required.
 13. Supervisors/operators of the department should be given sufficient training free of cost by the manufacturer.
 14. Required accessories/spares/tools for machine should be supplied by the successful tenderer, without any additional cost.
 15. The successful tenderer should visit the installation site of the machine and intimate in advance in case of any pre-installation requirements.
 16. Payment for service/spares after elapse of warranty, will be subject to Government norms. At present Government norm is that, payment will be given only after the satisfactory completion of service/ repair/supply of spares. The successful tenderer will be liable to provide his service accordingly.
The submission of a tender should be taken to signify the tenders acceptance of the above condition.
 17. Availability of service in Kerala Specify.
 18. Details of Training.
 19. Rate quoted should be valid for a period of Minimum 3 months.
 20. **Payment Conditions:**—90 % of the total cost will be paid after satisfactory installation of the machine/dispatch document and the balance 10% will be released only after the production satisfactory report
 21. The purchaser have the right to cancel the supply order at any time without assigning any reason.

22. Preference will be given to the firms having a registered office in Kerala to carry out after sales and service.

(2)

No. 77/2016-17.

27th January 2017.

The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471 2331458) invites on behalf of Printing Department for the purchase of Digital Duplicating Machine (1 No.) at Government Central Press, Thiruvananthapuram from eligible firms. For more details please see the Kerala Government e-procurement web portal.

Estimated Cost—` 10,00,000

E. M. D. @ 1% of estimated cost—` 10,000

Cost of tender form—` 3,300.

Last date and time of application of tender—20-2-2017, 6 p.m.

Date and time of opening of tender—25-2-2017, 12 p. m.

General Conditions

1. Scope of work includes supply, delivery to the installation site erection and satisfying commission.
2. Bidder shall be exempted from the EMD/Bid Security as per G.O. (P) No. 3/2013/SPD, dated 21-6-2013.
3. Proof in respect of firm's financial position (copy of audited balance sheet and P&L statement for the last 3 financial years), sale during the current year, list of users etc. should be submitted along with the tender.
4. All the technical specifications should be mentioned clearly by the tenderer.
5. Machine should be manufactured by ISO/ISI certified and reputed Indian/International Company.
6. Machine should be supplied by the Original Manufacturer of the machine or their authorized agent, proof of which should be submitted along with the tender. The tenderer should produce documentary evidence in proof of his experience in supplying the machine including the following:—
 - (a) List of supplies to Governments/Private institutions made by the firm.
 - (b) Copy of purchase orders from State/ Central Government Organizations and other institutions or firms.
 - (c) Performance Certificate from reputed customers.

7. Rates quoted should be inclusive of all taxes/charges for delivery at destination inclusive of loading, unloading, transportation and erection charges.
 8. Guaranty Period for the machine should be specified.
 9. After warranty, availability of service and spares (against additional request from the department and separate payment) should be guaranteed for a further period of 15 years.
 10. The successful tenderer is liable for proper installation and commissioning of the machine to the satisfaction of the Department officers.
 11. Catalogues/operation manuals with all technical details should be supplied along with the machine.
 12. Demonstration of the working of the machine should be arranged at the cost of the successful tenderer if required.
 13. Supervisors/operators of the department should be given sufficient training free of cost by the manufacturer.
 14. Required accessories/spares/tools for installation should be supplied by the successful tenderer, without any additional cost.
 15. AMC (on the elapse of warranty period) rates should be quoted year-wise in the tender for a minimum of 5 years.
 16. The successful tenderer should visit the installation site of the machine and intimate in advance in case of any pre-installation requirements.
 17. Payment for service/spares after elapse of warranty, will be subject to Government norms. At present Government norm is that, payment will be given only after the satisfactory completion of service/repair/supply of spares. The successful tenderer will be liable to provide his service accordingly. The Submission of a tender should be taken to Signify the tenders acceptance of the above condition.
 18. Availability of service in Kerala Specify.
 19. Details of Training Officers.
 20. Rate quoted should be valid for a period of Minimum 3 months.
 21. Buy back scheme for old machine.
 22. **Payment Conditions:**—90 % of the total cost will be paid after satisfactory installation of the machine/dispatch document and the balance 10% will be released only after the production satisfactorily proven out.
 23. The purchaser have the right to cancel the supply order at any time without assigning any reason.
 24. Preference will be given to the firm having a registered office in Kerala to carry out after sales service.
- (3)
- No. 81/2016-17. 27th January 2017.
- The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471 2331458) invites on behalf of Printing Department for the purchase of Sheetfed Automatic Mechanical Rotary Numbering Machine (1 No.) at Government Press, Kannur from eligible firms. For more details please see the Kerala Government e-procurement web portal.
- Estimated Cost—` 10,00,000.
E. M. D. @ 1% of estimated cost—` 10,000.
Cost of tender form—` 3,300.
- Last date and time of application of tender form—22-2-2017, 6 p. m.
Date and time of opening of tender—28-2-2017, 11 a. m.
- General Conditions**
1. Scope of work includes supply, delivery to the installation site erection and satisfying commission.
 2. Bidder shall be exempted from the EMD/Bid Security as per G.O. (P) No. 3/2013/SPD, dated 21-6-2013.
 3. Proof in respect of firm's financial position (copy of audited balance sheet and P&L statement for the last 3 financial years), sale during the current year, list of users etc. should be submitted along with the tender.
 4. All the technical specifications should be mentioned clearly by the tenderer.
 5. Machine should be manufactured by ISO/ISI certified and reputed Indian/International Company will be preferred.
 6. Machine should be supplied by the Original Manufacturer of the machine or their authorized agent, proof of which should be submitted along with the tender. The tenderer should produce documentary evidence in proof of his experience in supplying the machine including the following:—
 - (a) List of supplies to Governments/Private institutions made by the firm.
 - (b) Copy of purchase orders from State/Central Government Organizations and other institutions or firms.
 - (c) Performance Certificate from reputed customers.
 7. Rates quoted should be inclusive of all taxes/charges for delivery at destination inclusive of loading, unloading, transportation and erection charges.

- 8. Guaranty period for the machine should be specified.
- 9. Service and spares should be available for a period of 10 years.
- 10. The successful tenderer is liable for proper installation and commissioning of the machine to the satisfaction of the Department officers.
- 11. Catalogues/operation manuals with all technical details should be supplied along with the machine.
- 12. Demonstration of the working of the machine should be arranged at the cost of the successful tenderer if required.
- 13. Supervisors/operators of the department should be given sufficient training free of cost by the manufacturer.
- 14. Required accessories/spares/tools for machine should be supplied by the successful tenderer, without any additional cost.
- 15. The successful tenderer should visit the installation site of the machine and intimate in advance in case of any pre-installation requirements.
- 16. Payment for service/spares after elapse of warranty, will be subject to Government norms. At present Government norm is that, payment will be given only after the satisfactory completion of service/repair/supply of spares. The successful tenderer will be liable to provide his service accordingly.
The Submission of a tender should be taken to signify the tenders acceptance of the above condition.
- 17. Availability of service in Kerala Specify.
- 18. Details of Training.
- 19. Rate quoted should be valid for a period of minimum 3 months.
- 20. Buy back scheme offer for old machine.
- 21. Payment Conditions:—90% of the total cost will be paid after satisfactory installation of the machine/dispatch document and the balance 10% will be released only after the production satisfactory report.

- 22. The purchaser have the right to cancel the supply order at any time without assigning any reason.
- 23. Preference will be given to the firm having a registered office in Kerala to carry out after sales and service.

Office of the Director of Printing, (Sd.)
 Government Central Press, Superintendent of
 Thiruvananthapuram-1. Government Presses.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ 82/2016-17. 2017 ഫെബ്രുവരി 6.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് പ്രിന്റിംഗ് ഡൗൺ ഫ്രെയിം ഒരേണ്ണം വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 25-2-2017, 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 82/2016-17 പ്രിന്റിംഗ് ഡൗൺ ഫ്രെയിം വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരുകാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക— ` 3,00,000.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ` 1,200 (+ വാറ്റ് 5%) നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 600 (+ വാറ്റ് 5%) നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറങ്ങൾ വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. എന്നാൽ മണിയോർഡർ മുഖാന്തിരം പോസ്റ്റേജ് ചെലവിനുള്ള ` 32 സഹിതം അയയ്ക്കുകയാണെങ്കിൽ ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ അയച്ചുകൊടുക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരുകാരണവശാലും സ്വീകരിക്കുന്നതല്ല. മണിയോർഡർ 21-2-2017 വരെ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. മണിയോർഡർ കൂപ്പണിൽ ആവശ്യകതയുടെ വിവരങ്ങൾ വ്യക്തമായി സൂചിപ്പിക്കേണ്ടതാണ്.

No. 82/2016-17.

6th February 2017.

Sealed tenders superscribed as Tender No. 82/2016-17 for the supply of one Number of Printing Down Frame is invited by the undersigned. The tenders along with samples should reach this office on or before 25-2-2017 at 1 p.m. and the same will be opened at 3 p.m. on the same day in the presence of tenderers or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 1,200 + VAT @ 5% for original form and ` 600 + VAT @ 5% for duplicate. Cheques, DD, Postage Stamps, Postal orders etc., will not be accepted towards the cost of forms nor will the forms be sent by V.P.P. However the tender forms will be supplied to the firms by registered post subject to a cash payment by Money Order inclusive of postal charges of ` 32. The tender forms are not transferable. Sale of tender forms will be colsed at 12 Noon on 25-2-2017. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tenders. Money Orders will be entertained only upto 21-2-2017 and the purpose of sending Money Order should be specified in M. O. coupon clearly. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any account.

PAC—` 3,00,000

Name & Designation of the Officer to whom the tenders are to be submitted. —Superintendent of Govt. Presses, Thiruvananthapuram

Name of Office— Govt. Central Press, Thiruvananthapuram-1.

SPECIFICATIONS

Exposure Area-Max Light Source	—	850x1050mm
Light Source	—	3 KW Instant Start Metal Halide Lamp
Vacuum Sensor	—	Vacuum Pressure to be measured Electronically
Photoscanner	—	UV-Corrected to sense Ultra Violet
Operation	—	Auto as well as Manual Mode
Lamp Life	—	Built in Lamp Protection Device

Twin Compressor system for High Speed Vacuum build up. Built in Micro processor control with multi Channel for variable exposure.

(2)

നമ്പർ 84/2016-17.

2017 ഫെബ്രുവരി 13.

സർക്കാർ അച്ചുകൂടങ്ങളിലെ ആവശ്യത്തിലേക്കായി മിസലേനിയസ് ആർട്ടിക്കിൾസ്-I വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 2-3-2017, 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 84/2016-17 മിസലേനിയസ് ആർട്ടിക്കിൾസ്-I വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—` 1,76,960.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ഒറിജിനൽ ` 400 (+ വാറ്റ് 5%) നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 200 (+ വാറ്റ് 5%) നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽനിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. എന്നാൽ മണിയോർഡർ മുഖാന്തിരം പോസ്റ്റേജ് ചെലവിനുള്ള ` 32 സഹിതം അയയ്ക്കുകയാണെങ്കിൽ ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ അയച്ചു കൊടുക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. മണിയോർഡർ 27-2-2017 വരെ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. മണിയോർഡർ കുപ്പണിൽ ആവശ്യകതയുടെ വിവരങ്ങൾ വ്യക്തമായി സൂചിപ്പിക്കേണ്ടതാണ്.

No. 84/2016-17.

13th February 2017.

Sealed tenders superscribed as Tender No. 84/2016-17 for the supply of the Miscellaneous Articles-I is invited by the undersigned. The tenders along with samples should reach this office on or before 2-3-2017 at 1 p.m. and the same will be opened at 3 p.m. on the same day in the presence of tenderers' or their authorized representatives who may be present at that time.

Total PAC—` 1,76,960.

Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 400 + VAT @ 5% for original form and ` 200 + VAT @ 5% for duplicate. Cheques, DD, Postage Stamps, Postal orders etc., will not be accepted towards the cost of forms nor will the forms be sent by V.P.P. However the tender forms will be supplied to the firms by

registered post subject to a cash payment by Money Order inclusive of postal charges of ` 32. The tender forms are not transferable. Sale of tender forms will be colsed at 12 Noon on 2-3-2017. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tenders. Money Orders will be entertained only upto 27-2-2017 and the purpose of sending Money Order should be specified in M. O. coupon clearly. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any account.

Date up to which the rates are to be remained firm— 31-3-2017.

Name & Designation of the Officer to whom the tenders are be submitted—Superintendent of Government Presses, Thiruvananthapuram.

Name of Office—Govt. Central Press Thiruvananthapuram.

NAME OF ITEMS

- 1. Fevicol — 250 kg
- 2. Maida — 2000kg
- 3. Coconut Oil — 250 kg
- 4. Vim/Sabeena — 300kg
- 5. Candle — 200 Packet
- 6. Matches — 200 Packet
- 7. Lotion — 292 Bottle
- 8. Bleaching Powder — 100 Kg
- 9. Soap Powder — 100 Kg

Other Conditions

- 1. Rates quoted should be inclusive of all taxes and other charges, f.o.r. Department Store, Government Centrel Press, Thiruvananthapuram.
- 2. Sample should be produced along with tenders.
- 3. Payment will be made only after satisfactory receipt and survey of items.
- 4. The item should be supplied as and when required within 7 days w.e.f. the date of receipt of the Supply Order.

General Conditions

- 1. Bidder shall be exempted from the DMD/Bid Security as per G.O. (P) No. 3/2013/SPD dated 21-6-2013.
- 2. Rate quoted should have inclusive of all taxes and other charges including loading, transportation, unloading charges for Department Store, Government Press, Mannanthala, Thiruvananthapuram.
- 3. Sample should be produced on or before the due date of closing tender.
- 4. Payment will be made only satisfactory receipt and supply of items.
- 5. The item should be supplied as when required within 7 days with effect from the date of or receipt of the Supply Order.
- 6. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tender.
- 7. The tenderer should produce documentary evidence in proof of the following:
 - (a) A short list of the previous major supplies (2 year)
 - (b) Performance Certificate from reputed customers
- 8. All conditions laid down in KFC Form 14 should be completed in the agreement.
- 9. The Purchaser has the right to cancel the supply order at any time without assigning any reason.
- 10. The rate quoted should be remain the same upto 31-3-2017.
- 11. If availing EMD exemption, should produce documentary evidence for the same.

(3)

നമ്പർ 85/2016-17.

2017 ഫെബ്രുവരി 13.

സർക്കാർ അച്ചുകൂടങ്ങളിലെ ആവശ്യത്തിലേക്കായി ബോക്സ് സ്ക്രാപ്പ് 9 mm (300 എണ്ണം) വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 2-3-2017, 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 85/2016-17 ബോക്സ് സ്ക്രാപ്പ് 9 mm വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക— ` 1,50,000.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ഒറിജിനൽ ` 400 (+ വാറ്റ് 5%) നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 200 (+ വാറ്റ് 5%) നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽനിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. എന്നാൽ മണിയോർഡർ മുഖാന്തിരം പോസ്റ്റേജ് ചെലവിനുള്ള ` 32 സഹിതം അയയ്ക്കുകയാണെങ്കിൽ ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ അയച്ചു കൊടുക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. മണിയോർഡർ 27-2-2017 വരെ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. മണിയോർഡർ കൃഷ്ണിൻ ആവശ്യകതയുടെ വിവരങ്ങൾ വ്യക്തമായി സൂചിപ്പിക്കേണ്ടതാണ്.

No. 85/2016-17. *13th February 2017.*

Sealed tenders superscribed as Tender No. 85/2016-17 for the supply of the Box Straps 9mm 300 Nos. is invited by the undersigned. The tender along with sample should reach this office on or before 2-3-2017 at 1 p.m. and the same will be opened at 3 p.m. on the same day in the presence of tenderers or their authorized representatives who may be present at that time.

Total PAC—` 1,50,000.

Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 400 + VAT @ 5% for original form and ` 200 + VAT @ 5% for duplicate. Cheques, DD, Postage Stamps, Postal Orders etc., will not be accepted towards the cost of forms nor will the forms be sent by V.P.P. However the tender forms will be supplied to the firms by registered post subject to a cash payment by Money Order inclusive of postal charges of ` 32. The tender forms are not transferable. Sale of tender forms will be colsed at 12 Noon on 2-3-2017. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tenders. Money Orders will be entertained only upto 27-2-2017 and the purpose of sending Money Order should be specified in M. O. coupon clearly. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any accounts.

Date up to which the rates are to be remained firm—31-3-2017.

Name & Designation of the Officer to whom the tenders are to be submitted—Superintendent of Government Presses, Thiruvananthapuram.

Name of Office—Govt. Central Press, Thiruvananthapuram—1

Other Conditions

1. Rates quoted should be inclusive of all taxes and other charges, f.o.r. Department Store, Government Central Press, Thiruvananthapuram.
2. Sample should be produced along with tenders.
3. Payment will be made only after satisfactory receipt and survey of items.
4. The item should be supplied as and when required within 7 days w.e.f. the date of receipt of the Supply Order.

General Conditions

1. Bidder shall be exempted from the DMD/Bid Security as per G.O. (P) No. 3/2013/SPD dated 21-6-2013.
2. Rate quoted should have inclusive of all taxes and other charges including loading, transportation, unloading charges for Department Store, Government Press, Mannanthala, Thiruvananthapuram.
3. Sample should be produced on or before the due date of closing tender.
4. Payment will be made only satisfactory receipt and supply of items.
5. The item should be supplied as when required within 7 days with effect from the date of or receipt of the Supply Order.
6. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tender.
7. The tenderer should produce documentary evidence in proof of the following:
 - (a) A short list of the previous major supplies (2 year).
 - (b) Performance Certificate from reputed customers.
8. All conditions laid down in KFC Form 14 should be completed in the agreement.
9. The purchaser has the right to cancel the supply order at any time without assigning any reason.
10. The rate quoted should be remain the same upto 31-3-2017.
11. If availing EMD exemption, should produce documentary evidence for the same.

Office of the Director of Printing, Government Central Press, Thiruvananthapuram-1. (Sd.) *Superintendent of Government Presses.*

Social Justice Department

ടെണ്ടർ നോട്ടീസ്

നമ്പർ 1/2016-17.

2017 ജനുവരി 28.

റാന്നി അഡീഷണൽ ഐ. സി. ഡി. എസ്. പ്രോജക്ട് ഓഫീസിന്റെ പരിധിയിലുള്ള 105 അംഗൻവാടികൾക്കും 2 മിനി അംഗൻവാടികൾക്കും 2016-17 സമ്പത്തിക വർഷത്തിൽ ചുവടെ രേഖപ്പെടുത്തിയിട്ടുള്ള ഇനത്തിലും സ്പെസിഫിക്കേഷനിലും എണ്ണത്തിലുമുള്ള സാധനങ്ങൾ ഉൾപ്പെടുത്തിയ പ്രീ-സ്കൂൾ എജ്യൂക്കേഷൻ കിറ്റുകൾ വിതരണം ചെയ്യുന്നതിനും ആക്റ്റിവിറ്റി ബുക്ക്, അസ്സെസ്സ്മെന്റ് കാർഡ്, പ്രീ സ്കൂൾ സർട്ടിഫിക്കറ്റ് എന്നിവ അച്ചടിച്ച് നൽകുന്നതിനും സന്നദ്ധതയും യോഗ്യതയുമുള്ള വ്യക്തികൾ/സ്ഥാപനങ്ങളിൽ നിന്നും മത്സര സ്വഭാവമുള്ള മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ടാക്സ്, കടത്തുകൂലി, കയറ്റിറക്കുകൂലി തുടങ്ങിയ മറ്റെല്ലാകൂലി ചെലവുകളും ഉൾപ്പെടെയുള്ള നിരക്കാണ് രേഖപ്പെടുത്തേണ്ടത്. വിതരണം ചെയ്യുന്ന പ്രീ-സ്കൂൾ കളി ഉപകരണങ്ങൾ കേന്ദ്ര സർക്കാർ നിർദ്ദേശിച്ചിട്ടുള്ള ഗുണനിലവാരം പുലർത്തുന്നതും കൂട്ടികളുടെ ആരോഗ്യസുരക്ഷ ഉറപ്പുവരുത്തുന്നവയും കൂടാതെ ശിശു സൗഹൃദവും പരിസ്ഥിതി സൗഹൃദവും ആയിരിക്കണം. തങ്ങൾ വിതരണം ചെയ്യുവാൻ ഉദ്ദേശിക്കുന്ന മുഴുവൻ ഇനങ്ങളുടെയും സാമ്പിളുകൾ ടെണ്ടറിനോടൊപ്പം നിർബന്ധമായും സമർപ്പിച്ചിരിക്കണം. അല്ലാത്ത ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്.

ടെണ്ടർ ഫോറങ്ങൾ 28-2-2017, 1 മണിവരെ പ്രവർത്തന സമയത്ത് ഈ ഓഫീസിൽനിന്നും വിൽപ്പന നടത്തുന്നതാണ്.

28-2-2017, 2 മണിവരെ മുദ്രവെച്ച കവറുകളിൽ സമർപ്പിക്കുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതാണ്. നിശ്ചിത സമയത്തിനുമുമ്പ് ലഭിക്കുന്ന ടെണ്ടറുകൾ അന്നേ ദിവസം 3 മണിക്ക് അപ്പോൾ ഹാജരുള്ള ടെണ്ടറുകാരുടെ സാന്നിധ്യത്തിൽ താഴെ ഒപ്പിട്ടിട്ടുള്ള ഓഫീസറോ, അദ്ദേഹം ചുമതലപ്പെടുത്തുന്ന ആളോ തുറക്കുന്നതായിരിക്കും.

ടെണ്ടർ ഫോറങ്ങൾ ഉള്ളടക്കം ചെയ്തിട്ടുള്ള കവറിനു പുറത്ത് “അംഗൻവാടികൾക്ക് പ്രീ-സ്കൂൾ എഡ്യൂക്കേഷൻ കിറ്റുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ” എന്ന് വ്യക്തമായി എഴുതിയിരിക്കണം.

പുരിപ്പിച്ച ടെണ്ടറിനോടൊപ്പം സപ്ലൈ ചെയ്യുവാൻ ഉദ്ദേശിക്കുന്ന സാധനങ്ങളുടെ സാമ്പിളുകൾ, 200-ന്റെ മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയ പ്രാഥമിക എഗ്രിമെന്റ്, ഏണസ്റ്റ് മണി ഡെപ്പോസിറ്റായി അടങ്കൽ തുകയുടെ 1% വരുന്ന തുകയ്ക്ക് തുല്യമായ ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ സമർപ്പിച്ചിരിക്കണം. ചൈൽഡ് ഡെവലപ്മെന്റ് പ്രോജക്ട് ഓഫീസർ (സി ഡി പി ഒ), ഐ. സി. ഡി. എസ്. പ്രോജക്ട് ഓഫീസ്, റാന്നി അഡീഷണൽ, റാന്നി-പെരുനാട് പി.ഒ. എന്നയാളുടെ പേരിൽ സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ട്രാവൻകൂറിന്റെ വടശ്ശേരിക്കര ശാഖയിൽ മാറാവുന്ന വിധത്തിൽ ആയിരിക്കണം ഡിമാന്റ് ഡ്രാഫ്റ്റ്.

സ്റ്റോർ പർച്ചേയ്സ് വ്യവസ്ഥകൾക്കും സാമൂഹ്യനീതി വകുപ്പ് ഡയറക്ടറുടെ അംഗീകാരത്തിനും വിധേയമായി സ്വീകരിക്കപ്പെടുന്ന ടെണ്ടറിന്റെ ഉടമയ്ക്ക് നിയമാനുസൃതം സപ്ലൈ ഓർഡർ നൽകുന്നതായിരിക്കും. ടെണ്ടറുകൾ സ്വീകരിച്ച

വിവരം അറിയിച്ചു കഴിഞ്ഞാൽ ടെണ്ടറുകാരൻ തുകയുടെ 5% വരുന്ന തുക താഴെ ഒപ്പിട്ടിട്ടുള്ള ആളുടെ പേരിൽ ഡി.ഡി. ആയി സുരക്ഷാനികേഷപമെന്ന നിലയിൽ നൽകേണ്ടതും 200-ന്റെ മുദ്രപത്രത്തിൽ നിയമാനുസൃതമായ കരാർ വെയ്ക്കേണ്ടതുമാണ്.

എസ്റ്റിമേറ്റ് തുകയേക്കാൾ കൂടുതൽ തുകയ്ക്കുള്ള ടെണ്ടറുകൾ അംഗീകരിക്കുന്നതല്ല. സർക്കാർ രൂപീകരിച്ചിട്ടുള്ള ടെക്നിക്കൽ കമ്മിറ്റി സാമ്പിളുകളും ടെണ്ടറുകളും പരിശോധിക്കുന്നതും ശുപാർശ സഹിതം അവ പ്രൊക്യൂർമെന്റ് കമ്മിറ്റിയുടെ അംഗീകാരത്തിനായി സമർപ്പിക്കുന്നതുമാണ്. സപ്ലൈ ഓർഡർ ലഭിച്ചുകഴിഞ്ഞാൽ ടെണ്ടറുകാരൻ പതിനഞ്ചു ദിവസത്തിനുള്ളിൽ താഴെ ഒപ്പിട്ടിട്ടുള്ള ആളുടെ ഓഫീസിലോ അദ്ദേഹം നിർദ്ദേശിക്കുന്ന സ്ഥലത്തോ കിറ്റുകൾ എത്തിച്ചു നൽകേണ്ടതാണ്.

കാരണംകൂടാതെ ടെണ്ടറുകൾ നിരസിക്കുന്നതിനുള്ള അധികാരം ചൈൽഡ് ഡെവലപ്മെന്റ് പ്രോജക്ട് ഓഫീസർക്ക് ഉണ്ടായിരിക്കുന്നതാണ്.

അടങ്കൽ തുക— 3,18,000.
(പട്ടിക ടെണ്ടർ ഫോറത്തോടൊപ്പം ലഭിക്കുന്നതാണ്.)

ദർഘാസ് ഫോറത്തിന്റെ വില:
ഒറിജിനൽ— 400 + 5 % വാറ്റ്.
ഡ്യൂപ്ലിക്കേറ്റ്— 200 + 5 % വാറ്റ്.

ടെണ്ടർ ഫോറത്തിന്റെ വില പണമായോ മണിയോർഡറായോ മാത്രമേ സ്വീകരിക്കൂ.

- * നിർദ്ദിഷ്ട സമയം കഴിഞ്ഞ് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.
- * സപ്ലൈ ചെയ്യുവാൻ ഉദ്ദേശിക്കുന്ന സാധനങ്ങളുടെ സാമ്പിളുകൾ ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.
- * നിർദ്ദിഷ്ട സമയത്ത് ഹാജരുള്ള ദർഘാസുകാരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിലായിരിക്കും ദർഘാസുകൾ തുറക്കുന്നത്.
- * അന്നേ ദിവസം സന്ദർഭവശാൽ ഓഫീസ് അവധിയാവുകയാണെങ്കിൽ അതിനടുത്ത പ്രവൃത്തി ദിവസം ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും.
- * ദർഘാസ് ഫോറത്തിന്റെ വില പണമായോ മണിയോർഡറായോ (ഫോറം അയയ്ക്കാനുള്ള തപാൽ ചാർജ്ജ് സഹിതം) മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ.
- * നിശ്ചിത ഫോറത്തിൽ സമർപ്പിക്കുന്ന ദർഘാസുകൾക്കൊപ്പം 200-ന്റെ കേരള സർക്കാരിന്റെ മുദ്രപത്രത്തിൽ നിർദ്ദിഷ്ട മാതൃകയിലുള്ള കരാർകൂടി സമർപ്പിക്കേണ്ടതാണ്.
- * ദർഘാസ് പരസ്യത്തെ സംബന്ധിച്ചോ സപ്ലൈ ചെയ്യേണ്ട വസ്തുക്കളെയോ മറ്റ് അനുബന്ധ നിയമാവലികളെപ്പറ്റിയോ ഉള്ള എല്ലാ വിവരങ്ങളും താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥന്റെ ഓഫീസിൽ നിന്നും (പ്രവൃത്തി ദിവസങ്ങളിൽ) ലഭിക്കുന്നതാണ്.
- * കേരള സർക്കാരിന്റെ ദർഘാസുകളെ സംബന്ധിച്ച എല്ലാ നിയമങ്ങളും ചട്ടങ്ങളും ഈ ദർഘാസിനും ബാധകമായിരിക്കും.

Annexure—1				(1)	(2)	(3)	(4)
SCHEDULE OF MATERIALS							
<i>Sl No.</i>	<i>Items</i>	<i>Specification</i>	<i>Qty.</i>				
(1)	(2)	(3)	(4)				
				9	Dolak	Wooden Drum with mallets of Diameter not less than 9 inches and height not less than 6 inches	107
1	Activity Book	Size : Demy 1/4 Cover: Multi colour printing on 220 GSM Art Card Inside : 200 Pages : One side Black and White printing on 70 GSM map litho paper.	1070	10	Doctor Set	With minimum 10 pieces	107
				11	Colour Pencil	Packet of 12 pencils with different colours	321
				12	Colour Paper	Demy size 7 Kilograms of different colours	2140
				13	Chart Paper	Size 71 × 56 cms of different colours	1284
2	Assessment Card	Size: Demy 1/4 Multi colour printing on both sides 220 GSM Art Card	1070	14	Picture Chart (Personalities)	Pictures of eminent personalities. Size 40 Cm × 30 400 GSM Art Card Multi colour printing on two sides with Lamination with eye lets for hanging	107
3	Pre School Certificate	Size : Demy 1/4 Multi colour printing on single side 300 GSM Art Card	1070	15	Picture Chart (Fruits & Vegetables)	Pictures of Fruits & Vegetables size 40 cm × 30 400 GSM Art Card Multi colour printing on two sides with lamination with eye lets for hanging	107
4	Small Soft Ball	Made of Velvet Cloth. Shaped like Football with different colours. Diameter not less than 11 cm.	321	16	Hand Puppets	Made with velvet cloth having height not less than 25 cms	107
5	Plastic Cricket Bat & Ball	Cricket Bat with 50 cm length & Ball with grip of diameter not less than 6 cm made of Virgin Plastic material not harmful to little children	107	17	Educational Clock	Manually Rotating Hands Diameter not less than 25 cms with hooks for hanging on walls	107
6	Jigsaw Puzzle of Animals	Square shaped Puzzles of size 8 inch or above. Thickness not less than one inch	107	18	Kaleidoscope	Size not less than 20 × 4 cms Body : good quality plastic not harmful to little children	107
7	Jigsaw Puzzle of Birds	Square shaped Puzzles of size 8 inch or above. Thickness not less than one inch	107	19	Telescope	Size not less than 20 × 4 cms Body: good quality plastic not harmful to little children	107
8	Building Block (House)	Set of creative Building Blocks containing Doors, Windows, Bricks, Panels etc. for constructing houses. Material : Wood/Virgin Plastic (with more than 60 pieces)	107	20	Quack Along Ducks	Pull along ducklings in bright bold colors that quack waddle behind their mum. Size not less than 25 (L) × 14 (B) × 18 (H) cms	107

(1)	(2)	(3)	(4)
21	Educational Stencil Set	Set containing Minimum Stencil 25 Pieces Sketch Pen 1 & Colour pencil 1	107
22	Sketch Pen	Packet of 12 sketch pens of standard length meeting safety standards	321
23	Note Books	High Quality College Special note books of 194 pages	535

ഐ. സി. ഡി. എസ്. പ്രോജക്ട് ഓഫീസ്, റാന്നി അഡീഷണൽ, (ഒപ്പ്) റാന്നി-പെരുന്തട്. ശിശു വികസന പദ്ധതി ഓഫീസർ.

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി3/121/2017/ആർ.ഐ.റ്റി. 2017 ഫെബ്രുവരി 3.

കോട്ടയം രാജീവ് ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ സിവിൽ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ട്മെന്റിലെ സീഡ് മണി പ്രോജക്ടിലെ റിസർച്ചിനുവേണ്ടി വിവിധ ഉപകരണങ്ങൾ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസാദാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 1,58,700.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ— ` 420.

പകർപ്പ്— ` 210.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-2-2017, 2 മണി.

പൂരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017, 11 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—28-2-2017, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 17-2-2017 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ് ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തിദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണി വരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനോടൊപ്പം 100 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3/121/2017/RIT. 3rd February 2017.

Sealed tenders are invited for the supply of various equipments for the use of Seed Money Project under CERD, Civil Engineering Department of Rajiv Gandhi Institute of Technology, Kottayam at a Total Cost of ` 1,58,700.

Cost of tender forms (including taxes for each tender) :

Original— ` 420.

Duplicate— ` 210.

Last date and time of sale of tender form— 27-2-2017, 2 p.m.

Last date and time of receipt of tender—28-2-2017, 11 a.m.

Date and time of opening of tender—28-2-2017, 2 p.m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 17-2-2017.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a.m. to 3 p.m. The tender should be superscribed with Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition, the tenderer should send along with his tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 100 and an EMD 1% of total cost of the articles tendered by way of DD in favour of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected and detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, Kottayam.

(Sd.) Principal.

ദർഘാസ് പരസ്യം

നമ്പർ ഡി1/134/2017. 2017 ഫെബ്രുവരി 9.

പാലാ സർക്കാർ പോളിടെക്നിക്ക് കോളേജിലെ ഫിസിക്കൽ എഡ്യൂക്കേഷൻ ഡിപ്പാർട്ട്മെന്റിലേക്ക് സ്പോർട്സ് ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസാദാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 1,97,280.

നിരതദ്രവ്യം—അടങ്കൽ തുകയുടെ 1%.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ— ` 420.

പകർപ്പ്— ` 210.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-2-2017, 3 മണി.

പൂരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017, 12 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—28-2-2017, 3 മണി.

വിശദവിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. D1/134/2017. 9th February 2017.

Sealed tenders in the prescribed form are invited for the supply of Sports Equipments for Physical Education Department of Government Polytechnic College, Pala at a total cost of ` 1,97,280.

Tender No.—3/2016-17.

E.M.D.—1% of the Total Estimate value.

Cost of tender form :

Original—` 400 + VAT 5% = 420.

Duplicate—` 200 + VAT 5% = 210

Date up to which tender form will be sold—27-2-2017, 3 p. m.

Last date and time of receipt of tender—28-2-2017, 12 Noon.

Date and time of opening of tender—28-2-2017, 3 p.m.

Mode of remittance of the cost of tender form—In cash remittance in the college office or by money order. Those who want tender form by post should remit in additional amount of ` 50 for each tender as postal charge.

An agreement in Kerala Stamp Paper worth ` 200 is to accompany the tender. Tender forms can be had from Principal, Government Polytechnic College, Pala. More details can be obtained form the office on working time.

Govt. Polytechnic College, Pala, Pin-686 575.

Phone: -0482-2200802,

email-gptcpala@yahoo.com

(Sd.)

Principal.

ദർഘാസ് പരസ്യം

നമ്പർ ഡി/2351/2016.

2017 ജനുവരി 23.

ഇടുക്കി-മുട്ടം ഗവൺമെന്റ് പോളിടെക്നിക്ക് കോളേജിലെ കമ്പ്യൂട്ടർ ഡിപ്പാർട്ട്മെന്റിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകളുടെ പുറത്ത് ദർഘാസ് നമ്പർ, ദർഘാസിന്റെ പേര്, ദർഘാസിന്റെ അവസാന തീയതി എന്നിവയോടുകൂടി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് പോളിടെക്നിക്ക് കോളേജ്, മുട്ടം, തൊടുപുഴ, ഇടുക്കി, പിൻ-685 587 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്.

അപൂർണ്ണവും വൈകിക്കിട്ടുന്നതുമായ ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സന്നിഹിതരായിരിക്കുന്ന ദർഘാസുകാരായോ അധികാരപ്പെടുത്തിയിരിക്കുന്ന പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ

തുറക്കുന്നതായിരിക്കും. സാധനങ്ങളുടെ മൊത്തം വിലയുടെ ഒരു ശതമാനം നിരതദ്രവ്യം, ` 200-ന്റെ കേരള സർക്കാരിന്റെ മുദ്രപത്രത്തിൽ ഒപ്പിട്ട ഉടമ്പടിയും ദർഘാസിന്റെ കൂടെ സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകളെ സംബന്ധിച്ചുള്ള എല്ലാ കാര്യങ്ങളും പൊതു വ്യവസ്ഥയ്ക്ക് വിധേയമായിരിക്കും. ദർഘാസുകൾ താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

ടെണ്ടർ നമ്പർ—01/2016-17.

ദർഘാസ് വിവരം—കമ്പ്യൂട്ടർ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ട്മെന്റിലേക്കാവശ്യമായ ഉപകരണം:

- (1) വയർലെസ് ലാൻ കാർഡ് — 56 എണ്ണം
- (2) 2 ജിബി ഡി.ഡി.ആർ.3/1600 MGZ — 10 എണ്ണം
- (3) SDRAM 1 ജിബി — 10 എണ്ണം

അടങ്കൽ തുക—` 1,24,000.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 400 + 5% വാറ്റ്.

ടെണ്ടർ ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—27-3-2017, 1 മണി.

ടെണ്ടർ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—27-3-2017, 2.30 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—28-3-2017, 10 മണി.

No. D/2351/2016.

23rd January 2017.

Sealed tenders are invited for the supply of Computer Peripherals to Computer Departments of Government Polytechnic College, Muttom, Idukki as detailed below. The envelope containg the tenders superscribed with the Number, Name of the Tender and due date for the tender must be addressed to The Principal, Govt. Polytechnic College, Muttom, Thodupuzha, Idukki District, Pin-685 587. Belated tender will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives who may be present at that time. Cheque, Draft, Postal Orders are not acceptable. Further details can be had from the Office. The tender forms which are not accompanied with the agreement in Kerala Stamp Paper worth ` 200 and an earnest money deposit for 1% of the total cost of the items offered will be rejected. All matters regarding tender should be subjected to General Conditions and the tender form can be obtained from the undersigned.

Tender No.—01/2016-17.

Specification—Computer Pheripherals to Computer Department.

- (1) Wireless Lan Card — 56 Nos.
- (2) 2 GB DDR3/1600 MGZ — 10 Nos.
- (3) SDRAM 1GB — 10 Nos.

Approximate Cost—` 1,24,000.

Cost of tender form—` 400 + 5% VAT.

Last date and time of sale of tender forms—
27-3-2017, 1 p. m.

Last date and time of receipt of tender—27-3-2017,
2.30 p. m.

Date and time of opening of tender—28-3-2017,
10 a. m.

Govt. Polytechnic College, Muttom,
Thodupuzha, Idukki, Pin-685 587.
Phone: 04862 255083, Fax: 04865 256412
email: gptcmuttom@yahoo.co.in
Website: www.gptcmuttom.org

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ ബി-100/2017. 2017 ജനുവരി 30.

ഷൊർണ്ണൂർ ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂളിലെ സ്മാർട്ട് ക്ലാസ് റൂമിലേക്കുള്ള ലാപ്ടോപ്പ്, എൽ.സി.ഡി. പ്രോജക്ടർ, അനുബന്ധ സാമഗ്രികൾ എന്നിവ വാങ്ങുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—01/2016-17.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 700 + വാറ്റ് (5%).

പകർപ്പ്—` 400 + വാറ്റ് (5%).

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017 രാവിലെ 11 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017 വൈകിട്ട് 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—1-3-2017 രാവിലെ 11 മണി.

ദർഘാസുകൾ ടെണ്ടർ നമ്പർ രേഖപ്പെടുത്തി “സുപ്രണ്ട്, ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂൾ, ഗവ. പ്രസ്സ് പി. ഒ., ഷൊർണ്ണൂർ, പാലക്കാട്-679 122” എന്ന വിലാസത്തിൽ നിശ്ചിത തീയതിക്ക് മുൻപായി സമർപ്പിക്കേണ്ടതാണ്. അസ്സൽ ദർഘാസ് വാങ്ങുന്നവർക്ക് മാത്രമേ പകർപ്പ് നൽകുകയുള്ളൂ. നിശ്ചിത ഫോറത്തിലുള്ള ദർഘാസുകൾ നേരിട്ടോ 40 അധികം അടച്ചാൽ തപാൽ മാർഗ്ഗമോ വാങ്ങാവുന്നതാണ്. ഒരു കാരണവശാലും ദർഘാസിന്റെ വില മടക്കി നൽകുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസിൽ രേഖപ്പെടുത്തിയിട്ടുള്ള വിലയുടെ ഒരു ശതമാനത്തിൽ ക്യായാത്ത തുക “സുപ്രണ്ട്, ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂൾ, ഷൊർണ്ണൂർ” എന്ന പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റ് നിരതദ്രവ്യമായി അടക്കം ചെയ്തിരിക്കണം. നിരതദ്രവ്യം അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ അസാധുവാക്കുന്നതാണ്. തക്കതായ കാരണം ഉണ്ടെങ്കിൽ ദർഘാസുകൾ നിരസിക്കുവാനുള്ള അവകാശം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്. ഫോൺ നമ്പർ: 0466-2222197.

No. B/100/2017. 30th January 2017.

Sealed tenders are invited for the supply of Laptop, LCD projectors and accessories for smart class rooms of Govt. Technical High School, Shoranur as per the list attached.

Tender No.—01/2016-17.

Cost of tender form:

Original—` 700 + VAT (5%).

Duplicate—` 400 + VAT (5%).

Last date and time of sale of tender—28-2-2017,
11 a. m.

Last date and time of receipt of tender—28-2-2017,
3 p. m.

Date and time of opening of tender—1-3-2017,
11 a. m.

Tender No. and date should be superscribed to each envelop and should be addressed to “The Superintendent, Govt. Technical High School, Govt. Press P. O., Shoranur, Palakkad-679 122”. Late tenders will not be accepted. Tender forms in the prescribed form can be obtained from the Office of “The Superintendent, Technical High School, Shoranur” either in person or by post through Money Order, Postage Charges for ` 40 need also be furnished in addition to the cost of tender form, if the same is to be send by post. Tender forms are not transferable too. Cost of tender form should not be returned under any circumstances. Tender should be accompanied by Earnest Money Deposit in the form of Demand Draft drawn in favour of “The Superintendent, Technical High School, Shoranur” which should not be less than one percent of the price quoted. Duplicate tender forms will be issued to those who purchased original. The undersigned has the right to reject any offer without assigning reason therof. More details can be had from the office on working days. Telephone No. : 0466-2222197.

LIST OF ITEMS

Sl. No.	Details of items with specification	Quantity of items now required (Nos.)
(1)	(2)	(3)
1	LCD Projector Brightness: 3200 ANSI LUMEN Both Colours Light and White Light Resolution XGA (1024 × 768) Projection size 30" to 300" 5000Hrs Lamp Life Connectivity: VGA, RCA, S-Video Pen Drive and USB Cable	4
2	Ceiling Mount Kit For Projector Installation Ceiling Mount Kit of size 3 feet Power Cable 10 Mtr. & HDMI Cable with casing cap installation	4
3	Writing Cum Projector Screen Board Colour: white Purpose: Writing cum Projection Screening Size—4 × 6 feet	4

(1)	(2)	(3)
4	Laptop Computer 7th Generation Core 13 Windows 10 4GB RAM ITB Hard Drive	2
5	Multimedia Speaker	8

(2)

നമ്പർ ബി-105/2017. 2017 ജനുവരി 30.

ഷൊർണ്ണൂർ ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂളിലെ സ്മാർട്ട് ക്ലാസ് റൂമിലേക്കുള്ള 5 KVA UPS വാങ്ങുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ — 02/2016-17.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— ` 400 + വാറ്റ് (5%).

പകർപ്പ്— ` 200 + വാറ്റ് (5%).

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017 രാവിലെ 11 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—1-3-2017 രാവിലെ 11 മണി.

ദർഘാസുകൾ ടെണ്ടർ നമ്പർ രേഖപ്പെടുത്തി “സുപ്രണ്ട്, ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂൾ, ഗവ. പ്രസ്സ് പി. ഒ., ഷൊർണ്ണൂർ, പാലക്കാട്-679 122” എന്ന വിലാസത്തിൽ നിശ്ചിത തീയതിക്കു മുൻപായി സമർപ്പിക്കേണ്ടതാണ്. അസ്സൽ ദർഘാസ് വാങ്ങുന്നവർക്ക് മാത്രമേ പകർപ്പ് നൽകുകയുള്ളൂ. നിശ്ചിത ഫോറത്തിലുള്ള ദർഘാസുകൾ നേരിട്ടോ ` 40 അധികം അടച്ചാൽ തപാൽമാർഗ്ഗമോ വാങ്ങാവുന്നതാണ്. ഒരു കാരണ വശാലും ദർഘാസിന്റെ വില മടക്കി നൽകുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസിൽ രേഖപ്പെടുത്തിയിട്ടുള്ള വിലയുടെ ഒരു ശതമാനത്തിൽ കുറയാത്ത തുക “സുപ്രണ്ട്, ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂൾ, ഷൊർണ്ണൂർ”, എന്ന പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റ് നിരതദ്രവ്യമായി അടക്കം ചെയ്തിരിക്കണം. നിരതദ്രവ്യം അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ അസാധുവാക്കുന്നതാണ്. തക്കതായ കാരണം ഉണ്ടെങ്കിൽ ദർഘാസുകൾ നിരസി ക്കുവാനുള്ള അവകാശം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

ഫോൺ നമ്പർ: 0466-2222197

No. B-105/2017.

30th January 2017.

Sealed tenders are invited for the supply of UPS 5-KVA for smart class rooms of Govt. Technical High School, Shoranur as per the list attached.

Tender No.—02/2016-17.

Cost of tender form:

Original— ` 400 + VAT (5%)

Duplicate— ` 200 + VAT (5%)

Last date and time of sale of tender form— 28-2-2017, 11 a. m.

Last date and time of receipt of tender— 28-2-2017, 3 p. m.

Date and time of opening of tender— 1-3-2017, 11 a. m.

Tender No. and date should be superscribed to each envelop and should be addressed to “The Superintendent, Govt. Technical High School, Govt. Press P. O., Shoranur, Palakkad-679 122”. Late tenders will not be accepted. Tender forms in the prescribed form can be obtained from the Office of The Superintendent, Technical High School, Shoranur either in person or by post through Money Order, postage charges for ` 40 need also be furnished in addition to the cost of tender form, if the same is to be send by post. Tender forms are not transferable too. Cost of tender form should not be returned under any circumstances. Tender should be accompanied by Earnest Money Deposit in the form of Demand Draft drawn in favour of “The Superintendent, Technical High School, Shoranur” which should not be less than one percent of the price quoted. Duplicate tender forms will be issued to those who purchased original. The undersigned has the right to reject any offer without assigning reason thereof, More details can be had from the office on working days. Telephone No. 0466-2222197.

List of Items

Purchase UPS-5KVA

Details of items with specification — UPS 5 KVA 120 Minute Back Up 100 AH Tubular Battery (10 Nos.)

Quantity of items now required—1 No.

Govt. Technical High School,
Shoranur, Palakkad,
Pin-679 122.

(Sd.)
Superintendent.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എ2-85/2017.

2017 ജനുവരി 28.

ചിറ്റൂർ ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂളിലെ സ്മാർട്ട് ക്ലാസ് റൂമിന് ആവശ്യമായ എൽ. സി. ഡി. പ്രൊജക്ടർ, ലാപ്ടോപ്പ് & അസസറിസ് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ടെണ്ടർ നമ്പർ — 02/ 2016-17.

നിരതദ്രവ്യം — ഉദ്ദേശിച്ച നിരക്കിന്റെ ഒരു ശതമാനം (നിരതദ്രവ്യം ദേശസാൽകൃത ബാങ്കിൽ മാറാവുന്ന ഡ്രാഫ്റ്റായി മാത്രം).

ടെണ്ടർ ഫോമിന്റെ വില (നികുതിയടക്കം):

അസ്സൽ— ` 700 + വാറ്റ്.

പകർപ്പ്— ` 400 + വാറ്റ്.

ദർഘാസുകൾ വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017 രാവിലെ 11 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—1-3-2017 രാവിലെ 11 മണി.

താൽപര്യമുള്ളവർക്ക് കൈമാറ്റം ചെയ്യപ്പെടാനാവത്ത ദർഘാസുകൾ ഓരോന്നിനും പ്രത്യേകം സൂപ്രണ്ട്, ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂൾ, ചിറ്റൂർ-678 101 എന്ന വിലാസത്തിൽ നിന്നും പണമായി അടച്ച് നേരിലോ മണിയോർഡർ മുഖേനയോ മാത്രം (` 40 പോസ്റ്റൽ ചാർജ്ജ് പുറമേ) ലഭിക്കുന്നതാണ്. നിരതദ്രവ്യം ദേശസാൽകൃത ബാങ്കിൽ നിന്നും ഡിമാന്റ് ഡ്രാഫ്റ്റായി എസ്. ബി. ടി., ചിറ്റൂർ മാറാവുന്ന തരത്തിൽ സൂപ്രണ്ട്, ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂൾ, ചിറ്റൂർ എന്ന പേരിൽ സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം തന്നെ ` 100-ന്റെ കേരള സർക്കാർ മുദ്രക്കടലാസിൽ പ്രാഥമിക കരാറിൽ ഏർപ്പെടേണ്ടതാണ്.

ടെണ്ടറുകൾ മുകളിൽ പറഞ്ഞിരിക്കുന്ന തീയതിയിലും സമയത്തും അനേകം സാന്നിധ്യമുള്ളവരുടെ മുമ്പാകെ വെച്ച് തുറക്കുന്നതാണ്. ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതിനും നിരസിക്കുന്നതിനും ഉള്ള എല്ലാ അധികാരവും സർക്കാരിൽ നിക്ഷിപ്തമാണ്.

No. A2-85/2017. 28th January 2017.

Sealed and competitive tenders are invited for the purchase of LCD Projector, Laptop and Accessories for Smart Class Room to Government Technical High School, Chittur.

Tender Number—02/2016-17.

Earnest Money Deposit— 1% of quoted value (only by means of Demand Draft from a Nationalised Bank).

Price of tender form:

Original— ` 700 + VAT

Duplicate— ` 400 + VAT

Last date and time issue of tender— 28-2-2017, 11 a.m.

Last date and time of receipt of tenders— 28-2-2017, 3 p. m.

Date and time of opening of tender— 1-3-2017, 11 a.m.

Interested tenderes may obtain the requisite non transferable tender forms separately for each tenders from the Superintendent, Government Technical High School, Chittur-678 101 on payment of the value noted above each by cash or by money order (Postage charge ` 40 extra) . The cost of the tender forms will be accepted by means of cash or by money order only. EMD should be submitted by way of Demand Draft drawn on any Nationalised Bank in the name of the Superintendent, Government Technical High School, Chittur payable at SBT, Chittur. The tender forms should be accompanied by an agreement executed in Kerala Government Stamp Paper worth ` 100.

Tenders should be clearly superscribed with the description and tender Number and the same will be opened on the specified date and time in the presence of such tenderers or their authorized representatives. The final acceptance of the tender rests entirely with the Government who do not bind themselves to accept the lowest or any other tender.

LIST OF ITEMS FOR SMART CLASS ROOM

Sl. No.	Name of Items with Specification	Quantity
1	LCD Projector Brightness: 3200 Ansi lumen Both Colours Light and white light Resolution XGA (1024 X 768) Projection size 30" to 300" 5000 HRS Lamp Life Connectivity: VGA, RCA, S-Video Pen Drive And USB Cable	4
2	Ceiling Mount Kit for Projector Installation Ceiling Mount Kit of size 3 feet Power Cable 5 Mtr & HDMI Cable with casing cap installation	4
3	2.5 Sq mm. PVC insulated wire for power Supply	3 coil
4	Writing cum Projector Screen Board Colour : White Purpose : Writing cum Projection Screening Size-4 × 6 feet	4
5	Laptop Computer 7th Generation Core I3 Windows : 10 4 GB RAM ITB Hard Drive	2
6	Multimedia Speaker	4

Govt. Technical High School, Chittur, Palakkad-678 101.

(Sd.) Superintendent.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഡി/77/2017.

2017 ജനുവരി 28.

വടകര ടെക്നിക്കൽ ഹൈസ്കൂളിലെ നാല് സ്മാർട്ട് ക്ലാസ്റൂമുകളിൽ സ്ഥാപിക്കുന്നതിന്റെ ആവശ്യത്തിലേക്കായി എൽ.സി.ഡി. പ്രൊജക്ടർ, ലാപ്ടോപ്പ് കമ്പ്യൂട്ടർ, മറ്റ് അനുബന്ധ ഉപകരണങ്ങൾ എന്നിവ വാങ്ങുന്നതിനുവേണ്ടി സീൽ ചെയ്ത ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—2/2016-17.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— ` 700 + വാറ്റ് 5%.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 350 + വാറ്റ് 5%.

ടെണ്ടർ ഫോറം ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017, 3 മണി.

ടെണ്ടറുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—1-3-2017, 3 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—2-3-2017, 10 മണി.

എൻ.ബി.—1. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിന്റെ കൂടെ ലഭിക്കുന്നതാണ്.

2. നിരതദ്രവ്യം ടെണ്ടർ തുകയുടെ 1% (മിനിമം ` 1,500).

3. ` 200-ന്റെ മുദ്രപത്രത്തിൽ ഉടമ്പടി അടക്കം ചെയ്യേണ്ടതാണ്.

No. D/77/2017.

28th January 2017.

Sealed tenders are invited for the supply of LCD Projectors, Lap Top Computers and other accessories for setting up 4 Nos. of Smart Class Rooms of Government Technical High School, Vatakara as per the list of items furnished.

Tender No.—2/2016-17.

Cost of tender forms:

Original—` 700 + VAT 5%.

Duplicate—` 350 + VAT 5%.

Last date and time of sale of tender form—28-2-2017, 3 p.m.

Last date and time of receipt of tender—1-3-2017, 3 p.m.

Date and time of opening of tender—2-3-2017, 10 a.m.

N.B.—1. EMD—1% (minimum of ` 1,500) to be submitted with the tender.

2. Details of item will be issued alongwith the tender form.

3. Agreement to be executed and signed in Kerala Stamp Paper worth ` 200 with tender.

LIST OF ITEMS

Sl. No.	Items with specification	Quantity
(1)	(2)	(3)
1	LCD Projector Brightness: 3200 ANSI LUMEN Both Colours Light and White Light Resolution XGA (1024 × 768) Projection size 30" to 300" 5000 Hrs Lamp Life Connectivity: VGA, RCA, S-Video Pen Drive and USB Cable	4 Nos.

(1)	(2)	(3)
2	Ceiling Mount Kit for Projector Installation Ceiling Mount Kit of size 3 feet Power Cable 10 Mtr. & HDMI Cable with casing cap installation	4 Nos.
3	Face plate with installation NT (HDMI/VGA) 3 mtr HDMI, VGA cables	4 Nos.
4	Writing cum Projector Screen Board Colour: White Purpose: Writing cum Projection Screening size 4 × 6 feet	4 Nos.
5	Lap Top Computer 7th Generation core i3, Windows 10, 4GB RAM 1TB HDD	2 Nos.
6	Multimedia Speakers	4 Nos.

(2)

നമ്പർ ഡി/77(എ)/2017.

2017 ജനുവരി 28.

വടകര ടെക്നിക്കൽ ഹൈസ്കൂളിലെ സ്മാർട്ട് ക്ലാസ്റൂമുകളിൽ ഉപയോഗിക്കുന്നതിന്റെ ആവശ്യത്തിലേക്കായി ഒരു 5 കെ.വി.എ. യു.പി.എസ്. വാങ്ങുന്നതിനുവേണ്ടി സീൽ ചെയ്ത ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—3/2016-17.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 500 + വാറ്റ് 5%.

ഡ്യൂപ്ലിക്കേറ്റ്—` 250 + വാറ്റ് 5%.

ടെണ്ടർ ഫോറം ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—28-2-2017, 3 മണി.

ടെണ്ടറുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—1-3-2017, 3 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—2-3-2017, 11 മണി.

എൻ.ബി.—1. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിന്റെ കൂടെ ലഭിക്കുന്നതാണ്.

2. നിരതദ്രവ്യം ടെണ്ടർ തുകയുടെ 1% (മിനിമം ` 1,500).

3. ` 200-ന്റെ മുദ്രപത്രത്തിൽ ഉടമ്പടി അടക്കം ചെയ്യേണ്ടതാണ്.

No. D/77(a)/2017.

28th January 2017.

Sealed tenders are invited for the supply of 1 No. of 5 KVA UPS to be used in the Smart Class Rooms of Government Technical High School, Vatakara as per the list of items furnished.

Tender No.—3/2016-17.

Cost of tender form:

Original— ` 500 + VAT 5%.

Duplicate— ` 250 + VAT 5%.

Last date and time of sale of tender form— 28-2-2017, 3 p.m.

Last date and time of receipt of tender—1-3-2017, 3 p.m.

Date and time of opening of tender—2-3-2017, 11 a.m.

N.B.—EMD—1% (minimum of ` 1,500) to be submitted with the tender.

Details of item will be issued along with the tender form.

Agreement to be executed and signed in Kerala Stamp Paper worth ` 200 with tender.

List of Items

UPS 5KVA 120 MTS Backup with 100AH Tubular Battery x 10 Nos.

Quantity—1 No.

Govt. Technical High School, Vatakara.

(Sd.) Superintendent.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഡി1/8115/2016/GECWYD. 2017 ജനുവരി 26.

വയനാട് ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ KTU എക്സാം സെല്ലിലേക്ക് 5 KVA ഓൺലൈൻ UPS വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 1,60,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ— ` 320 + 5% വാറ്റ് = 340.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 170

തപാൽ വഴി— ` 375.

ദർഘാസുകൾ, പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, വയനാട്, മാനന്തവാടി എന്ന വിലാസത്തിൽ അയച്ചു തരേണ്ടതും, കവറിനു പുറത്ത് ദർഘാസ് നമ്പർ 14/2016-17 എന്ന് രേഖപ്പെടുത്തേണ്ടതുമാണ്. ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർക്ക് വയനാട് ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ് ഓഫീസിൽനിന്നും നേരിട്ട് ` 340-ന് ലഭിക്കുന്നതാണ്. തപാലിൽ വേണ്ടവർ ` 375 മണിയോർഡർ പ്രിൻസിപ്പാൾ, വയനാട് ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ് എന്ന വിലാസത്തിൽ അയച്ചുതരേണ്ടതാണ്. ദർഘാസുകൾ ലഭിക്കേണ്ട അവസാന തീയതി 27-2-2017, 2 മണി ആണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ആവശ്യമെങ്കിൽ ദർഘാസുകൾ റദ്ദ്

ചെയ്യാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്. ദർഘാസുകൾ 27-2-2017, 3 മണിക്ക് ഹാജരായിട്ടുള്ളവരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ 27-2-2017, 12.30 മണി വരെ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ, ഡി ഡി, ചെക്ക്, പോസ്റ്റൽ ഓർഡർ തുടങ്ങിയ രൂപത്തിൽ സ്വീകരിക്കുന്നതല്ല. ഇനങ്ങളെ പറ്റിയുള്ള വിവരങ്ങൾ ദർഘാസ് ഫോറത്തോടൊപ്പം ലഭിക്കുന്നതാണ്. ഒറിജിനൽ ദർഘാസ് ഫോറത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ 6 മാസം വരെ വില നിരക്കിന് പ്രാബല്യമുണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതുമാണ്.

No. D1/8115/2016/GECWYD. 26th January 2017.

Sealed tenders are invited for the supply of Online UPS for the use of KTU Examination Cell of Wayanad Engineering College, Thalappuzha, Mananthavady.

PAC— ` 1,60,000.

Cost of tender form:

Original— ` 320 + 5% VAT= 340

Duplicate— ` 170.

By Post (Original)— ` 375.

The tenders should be superscribed the tender No. 14/2016-17 due on 27-2-2017 at 2 p. m. and addressed to the Principal, Government Engineering College, Wayanad. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 27-2-2017 in the presence of such of the tenderers or their authorised representatives who may be present at time. Intending tenderers may on application to the Principal, Government Engineering College, Wayanad obtain the requisite tender form on which tenders to be submitted. Application for the tender form should be accompanied by a remittance of ` 340 which is not refundable under any circumstances. Those who need the tender form by post should send M.O. ` 375 to the Principal Government Engineering College, Wayanad. The tender forms are not transferable. Detailed specification of the item will be obtained from the office along with tender form. Sale of tender forms will be closed at 12.30 p. m. on 27-2-2017. Cost of tender form is only acceptable by money order or cash remittance to this office. DD/Cheque/Postage Stamps etc. will not be accepted towards the cost of the tender forms not will forms be sent by VPP. Duplicate tender forms if required will be issued at ` 170 per copy. As per the condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper

Value ` 200 and Earnest Money Deposit 1% of the total cost of articles tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected. The format of the agreement is attached in Page No. 8 of the tender form.

LIST OF ITEM

Item and Specification	Quantity
On-Line UPS (isolation type) Capacity-5KVA Input : Single Phase, 230 V Out put:-Voltage-230 VAC+/- 1% Frequency 50Hz, Power Factor : 0.8, Wave form: Pure Sine wave Battery-120AH Tubular batteries with stand Protection: Over voltage, short circuit, overload at UPS output terminal Backup Time: 2 hours with full load Warranty: One Year	1

(2)

നമ്പർ ഡി1-4082/2016. 2016 ഫെബ്രുവരി 1.

വയനാട് ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ ഫിസിക്കൽ എഡ്യൂക്കേഷൻ വകുപ്പിൽ ആവശ്യമായ സ്പോർട്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 3,92,200.

ദർഘാസുകളുടെ വില:

ഒറിജിനൽ— ` 830 (Including 5% VAT).

ഡ്യൂപ്ലിക്കേറ്റ്— ` 418.

തപാൽ വഴി— ` 870.

ദർഘാസുകൾ, പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, വയനാട്, മാനന്തവാടി എന്ന വിലാസത്തിൽ അയച്ചു തരേണ്ടതും, കവറിനു പുറത്ത് ദർഘാസ് നമ്പർ 13/2016-17 എന്നു രേഖപ്പെടുത്തേണ്ടതുമാണ്. ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർക്ക് വയനാട് ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ് ഓഫീസിൽനിന്നും നേരിട്ട് ` 830-ന് ലഭിക്കുന്നതാണ്. തപാലിൽ വേണ്ടവർ ` 870 മണിയോർഡർ, പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, വയനാട്, മാനന്തവാടി എന്ന വിലാസത്തിൽ അയച്ചു തരേണ്ടതാണ്. ദർഘാസുകൾ ലഭിക്കേണ്ട അവസാന തീയതി 23-2-2017, 2 മണി ആകുന്നു. വൈകി കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ആവശ്യമെങ്കിൽ ദർഘാസുകൾ റദ്ദ് ചെയ്യാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്. ദർഘാസുകൾ 23-2-2017, 3 മണിക്ക് ഹാജരായിട്ടുള്ളവരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ 23-2-2017, 12.30 മണി വരെ ഓഫീസ് വേളയിൽ ലഭ്യമാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഡി ഡി, ചെക്ക് എന്നീ രൂപത്തിൽ സ്വീകരിക്കുന്നതല്ല. ഇനങ്ങളെ പറ്റിയുള്ള വിവരങ്ങൾ ദർഘാസിനോടൊപ്പം ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറങ്ങൾ ` 418-ന് ലഭിക്കുന്നതാണ്. ഒറിജിനൽ ദർഘാസിനോടൊപ്പം ആകെ

വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ പ്രാഥമിക കരാറും ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—23-2-2017, 12.30 മണി.

ദർഘാസ് ഫോറങ്ങൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-2-2017, 2 മണി.

ദർഘാസ് ഫോറങ്ങൾ തുറക്കുന്ന തീയതിയും സമയവും—23-2-2017, 3 മണി.

No. D1-4082/2016.

1st February 2017.

Sealed tenders are invited for the supply of sports items for the use of physical Education Department of Govt. Engineering College, Wayanad.

The tenders should be superscribed the tender No. 13/2016-17 due on 23-2-2017 at 2 p. m. and addressed to the Principal, Government Engineering College, Wayanad. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 23-2-2017 in the presence of such of the tenderers or their authorised representatives who may be present at the time.

Intending tenderers may on application to the Principal, Government Engineering College, Wayanad obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 830 which is the price fixed for a form/set of form and which is not refundable under any circumstances. Those who need the tender form by post should send M.O. ` 870 to the Principal, Government Engineering College, Wayanad. The tender forms are not transferable. Detailed specification of the item will be obtained from the office along with tender form. Sale of tender forms will be closed at 12.30 p. m. on 23-2-2017. DD/Cheque/Postage Stamps etc. will not be accepted towards the cost of the tender forms not will forms be sent by VPP. Duplicate tender forms if required will be issued at ` 418 per copy. Earnest money deposit 1% of the total cost of articles tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

NB:- A preliminary agreement in Kerala stamp paper worth Rs. 200 should be attached along with the tender form.

PAC— ` 3,92,200.

EMD—(1%).

Cost of tender form:

Original— ` 830. (including 5% VAT)

Duplicate— ` 418.

By Post (Original)— ` 870.

Last date and time of sale of tender form— 23-2-2017, 12.30 p. m.

Last date and time of receipt of tender— 23-2-2017, 2 p. m.

Date and time of opening of tender—23-2-2017, 3 p. m.

LIST OF ITEMS				(1)	(2)	(3)	(4)
Sl. No.	Item	Specification	Quantity				
(1)	(2)	(3)	(4)				
1	Suttle Racket	Standard Quality	12	33	Jersey with printing College name, emblum & J. No. (FB, BB, Shuttle, Archery & Yoga)	Nirmal net	50 set shorts & T Shirt
2	Shuttle Cock	Nylon	10	34	DISC Men 2kg		2
3	Shuttle Net	Cotton	4	35	Javelin men 800gm	Aluminium	4
4	Judo GHI (Size M, L, XL, XXL 3 Each)	Competetion Type Original	12	36	Javelin Women 600gm	Aluminium	3
5	Table Tennis Racket	TTFI Approved	15	37	Measuring Tape (50 mtr)	Standard Quality	1
6	Table Tennis Ball	TTFI Approved 3 Star	50	38	Cior Rope Mat	Standard Quality	4
7	Cricket Bat	Senior Competetion Type	5	39	Rubber Matress	Standard Quality	4
8	Cricket Ball	4 Piece Leather	36	GYM EQUIPMENTS			
9	Cricket Stump	BCCI Approved	1Set	1	Dumbbell barbell with clip lock	Soild Steel	4
10	Cricket Helmet	BCCI Approved	4 Nos.		Bar length	35.5cm (14"), 40.6cm (16")	
11	Cricket Batting Pad	BCCI Approved	6 Pair		Bar Diameter	25mm (1") 28mm, 30mm	
12	Cricket Keeping Glove	BCCI Approved	2 Pair		Supporting weight	70 kg	
13	Cricket Keeping Pad	BCCI Approved	2 Pair	2	Bench press Machine (Adjustable) commercial purpose	Height Adjustable Bench (Flat) Padded Cushioned seat	1
14	Cricket Thigh Pad	BCCI Approved	2 Pair	3	Bar Bell Rack	Standard Quality	1
15	Cricket Chest Guad	BCCI Approved	4	4	Weight Plates	Cast iron 10kg	4
16	Cricket Elbow Guad	BCCI Approved	4			Cast iron 15kg	4
17	Cricket Carry Bagtrollly Type (BIG)	Standard Quality	1			Cast iron 5kg	4
18	Chess Board (Sheet)	Standard Quality	10	Government Engineering College, Wayanad, Mananthavady.			
19	Chess Coins	Standard Quality	10				(Sd.) Principal.
20	Chess Clock (Digital Type)	Standard Quality	1	<u>ലഘു ദർഘാസ് പരസ്യം</u>			
21	Ball Badminton Racket (Carbonait with Gutts)	Standard Quality	12	നമ്പർ ഡി-49/2017. 2017 ജനുവരി 30.			
22	Ball Badminton Ball (Competetion)	Standard Quality	40	തോട്ടട ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂളിലെ സ്കോർട്ട് ക്ലാസ് റൂമുകളിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി സീൽ ചെയ്ത ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.			
23	Ball Badminton Net	Standard Quality	1	അടങ്കൽ തുക— ` 4,34,300.			
24	Basket Ball Senior	Standard Quality	10	ദർഘാസ് ഫോറത്തിന്റെ വില:			
25	Basket Ball Senior (Ring Net)	Standard Quality	3 Pair	ഒറിജിനൽ— ` 900 + 5% വാറ്റ്.			
26	Footbal	Standard Quality	15	ഡ്യൂപ്ലിക്കേറ്റ്— ` 500 + 5% വാറ്റ്.			
27	Footbal Net	Standard Quality	1 Pair	ടെണ്ടർ ഫോറങ്ങൾ ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—6-3-2017, 11 മണി.			
28	Vollyball	Standard Quality	10	ടെണ്ടറുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—6-3-2017, 2 മണി.			
29	Vollyball Net Cotton	Standard Quality	2	ടെണ്ടറുകൾ തുറക്കുന്ന തീയതിയും സമയവും—6-3-2017, 3 മണി.			
30	Taekwondo Protective Equipment	Standard Quality	2 Set	ടെണ്ടർ ഫോറത്തിന്റെ വില മണിയോർഡർ ആയി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഫോറങ്ങൾ തപാൽ മാർഗ്ഗവും നേരിട്ടും ലഭിക്കുന്നതാണ്.			
31	Yoga Mat (Cotton Durry) 180cm length 120cm width	Standard Quality Cotton Durry	100				
32	Shuttle Cock feather (Competetion purpose)	Standard Quality	6 tube				

- എൻ. ബി.
- ഉപകരണങ്ങളുടെ വിശദവിവരം ദർഘാസ് ഫോറത്തിന്റെ കൂടെ ലഭിക്കുന്നതാണ്.
 - നിരതദ്രവ്യം 1%.
 - ` 200-ന്റെ മുദ്രപത്രത്തിൽ ഉടമ്പടി അടക്കം ചെയ്യേണ്ടതാണ്.

No. D-49/2017. 30th January 2017.

Sealed tenders are invited for the supply of equipment required for Smart Class rooms of Government Technical High School, Thottada, Kannur as per list of items furnished.

Estimate Cost—` 4,34,300.

Cost of tender form:

Original—` 900 + 5% VAT.

Duplicate—` 500 + 5% VAT.

Last date and time of sale of tender form—6-3-2017, 11 a. m.

Last date and time receipt of tender form—6-3-2017, 2 p. m.

Last date and time of opening of tender form—6-3-2017, 3 p. m.

Mode of payment towards the cost of tender form—Postal or Money Order.

N. B.—EMD—1% to be submitted with the tender.

Agreement—Agreement to be executed and signed in Kerala Stamp Paper worth ` 200 with the tender.

List of Items

Sl. No.	Name of Items	Quantity (Nos.)
(1)	(2)	(3)
1	LCD Projector Brightness: 3200 Ansi lumen both colours light and white light resolution XGA (1024 x 768) Projection size 3 " to 300 " 5000 HRS Lamp life connectivity: VGA, RCA, S-VIDEO pen drive and USB Cable	6
2	Face Plate with installation —NT HDMI/VGA Power Cable 10 Mtr. HDMI, VGA Cables	6
3	Ceiling mount kit for projector installation Ceiling Mount Kit of size 3 feet	6

(1)	(2)	(3)
4	Writing cum Projector Screen Board Colour: White Purpose: Writing cum projection Screening size—4x6 feet	4
5	Lap Top Computer 7th Generation Core i3; Windows:10; 4GB Ram; ITB Hard Drive	2
6	Multimedia Speaker	12

Government Technical High School, Kannur. (Sd.)
Superintendent.

പുനർ ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി4-332/2016(1). 2017 ഫെബ്രുവരി 2.

ചെറുവത്തൂർ ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂളിലെ ഇലക്ട്രിക്കൽ സെക്ഷനിലേക്ക് ആവശ്യമായ സാധന സാമഗ്രികൾ വിതരണം ചെയ്യാൻ താല്പരമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—2/2017

അടങ്കൽ തുക—` 2,08,500.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 525

ഡ്യൂപ്ലിക്കേറ്റ്—` 250+5% നികുതി

തപാൽ വഴി—` 525 + 27.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—23-2-2017, 11 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-2-2017, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—23-2-2017, 3.30 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ സുപ്രണ്ട്, ടെക്നിക്കൽ ഹൈസ്കൂൾ, ചെറുവത്തൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാൻ തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യമുണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാൻ പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D4/332/2016(1). *2nd February 2017.*

Sealed tenders are invited for the supply of Equipments for the Electrical Section of Govt. Technical High School, Cheruvathur.

Tender No.—2/2017

Approximate Cost—` 2,08,500.

EMD—1% of quoted rate.

Cost of tender form :

Original—` 525

Duplicate—` 250+5% VAT

By Post (Original)—` 525 + 27.

Last date and time of sale of tender form—23-2-2017, 11 a. m.

Last date and time of receipt of tender—23-2-2017, 11 a. m.

Date and time of opening of tender—23-2-2017, 3.30 p. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender form on which tenders to be submitted. Application for the tender form should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper of value of ` 200 and Earnest money deposit 1% of the total cost of articles tendered. Tenders without agreement, tender form and Earnest money deposit will be rejected.

LIST OF ITEMS

Sl. No.	Name of Item	Description	Qty. of items now required
(1)	(2)	(3)	(4)
1	Induction motor	1HP, Single phase	2
2	Induction motor	7.5HP, 3 phase	1
3	Storage water Heater	240v, 3kw, 3Lpt	1
4	Electric Kettle	240v, 1.5kw, 1.5Ltr	2
5	Voltmeter (0-500)v	MI, Bakelite body	2
6	Voltmeter (0-300)v	MI, Bakelite body	2

(1)	(2)	(3)	(4)
7	Ammeter (0-5)A	MI, Bakelite body	2
8	Ammeter (0-10)A	MI, Bakelite body	2
9	Voltmeter	5/10A, 250-500v upf	2
10	Energy meter	5-30A, single phase Analogue	2
11	Energy meter	3 phase, Analogue	2
12	Wiring Board	1mx1m, Anjili wood	10
13	DOL starters	415v, 30A, 3 phase	1
14	Auto Transformer	20A, 20-500v, single phase	1
15	Wet Grinder	240v, 400w, 1 Ltr	1
16	Generator	Honda Ex 2400	1
17	Washing Machine	6kg, semi automatic	1
18	Induction cocker	2kw, 250v	1
19	Mixy	650w, 3 speed	1
20	Iron box	750w, 250 w	2
21	Celling Fan	60w, 1200 sweep	2

Government Technical High School, Cheruvathur. (Sd.) *Principal.*

ലഘു ദർഘാൻ പരസ്യം

നമ്പർ ഡി4-332/2016(2). 2017 ഫെബ്രുവരി 2.

ചെറുവത്തൂർ ഗമൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂളിലെ ഓട്ടോമൊബൈൽ സെക്ഷനിലേക്ക് ആവശ്യമായ സാധന സാമഗ്രികൾ വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാൻ നമ്പർ—3/2017

അടങ്കൽ തുക—` 3,43,450.

നിരതദ്രവ്യം—1%

ദർഘാൻ ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 525

ഡ്യൂപ്ലിക്കേറ്റ്—` 250+5% നികുതി

തപാൽ വഴി—` 525 + 27

ദർഘാൻ ഫോറത്തിന്റെ വിലപനയുടെ അവസാന തീയതിയും സമയവും—23-2-2017, 11 മണി.

ദർഘാൻ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-2-2017, 11 മണി.

ദർഘാൻ തുറക്കുന്ന തീയതിയും സമയവും—23-2-2017, 3.30 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ സുപ്രണ്ട്, ടെക്നിക്കൽ ഹൈസ്കൂൾ, ചെറുവത്തൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യമുണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D4/332/2016(2). *2nd February 2017.*

Sealed tenders are invited for the supply of Equipments for Automobile Section of Govt. Technical High School, Cheruvathur.

Tender No.—3/2017

Approximate Cost—` 3,43,450.

EMD—1% of quoted rate.

Cost of tender form :

Original—` 525

Duplicate—` 250+5%VAT

By Post (Original)—` 525 + 27

Last date and time of sale of tender form—23-2-2017, 11 a. m.

Last date and time of receipt of tender—23-2-2017, 11 a. m.

Date and time of opening of tender—23-2-2017, 3.30 p. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender form on which tenders to be submitted. Application for the tender form should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by any money order or cash remittance to this office. As per condition the tenderer should send along with this tender an agreement executed and signed in Kerala Stamp Paper of value of ` 200 and Earnest money deposit 1% of total cost of the articles tendered. Tenders without agreement, tender form and Earnest money deposit will be rejected.

LIST OF ITEMS

Sl. No.	Name of Item	Specification	Qty. of items now required
1	Nozzle pressure tester	600VAR/0-8500 PSI Dual scale guage	1
2	Automobile Battery (Jeep)	12V, 80AH	1
3	Motor cycle	100cc Petrol Single Cylinder	1
4	Gear box assembly	Synchromesh 5 speed light vehicle	1
5	Clutch assembly	Single plate clutch, light vehicle coil spring type	1
6	Autoriksha Engine	150cc 1.5 HP, single cylinder petrol Engine	1
7	Hydraulic jack	Bottle jack 4 Ton	1
8	Piston ring expanter	3/64"-1/4"	1
9	Voltmeter digital	500mA/250V	
10	Axle Stand (light motor vehicle)	36 x 26 x 30cm	4
11	Steering gear box	(worm & roller, rack & pinion, recirculating belltype)	1
12	Double end spanner set	6 mm to 32 mm	1
13	Ring Spanner set	6 mm to 32 mm	1
14	Vehicle Battery charger	15v, 5AH	1
15	Cylinder Bore Guage	2" to 6"	1
16	Feeler guage	0.0015" to 0.025"	3
17	Spark Plug Tester	230V, 50Hz, 1 phase	1

Government Technical High School,
Cheruvathur-671 313.

(Sd.)
Principal.